## STATEMENT RE: U.P. SUGARCANE CESS VALIDATION ORDINANCE

Dr. B. Gopala Reddi: On behalf of Shri Morarji Desai, I beg to lay on the Table a copy of the explanatery statement giving reasons for immediate legislation by the U.P. Sugarcane Cess (Validation) Ordinance, 1961, as required under Rule 71(1) of the Rules of Procedure and Conduct of Bus'ness in Lok Sabha. [See Appendix I, annexure No. 54]

## BANKING COMPANIES (AMENDMENT) BILL*

Dr. B. Gopala Reddi: On behalf of Shri Morarji Desai, I beg to move for leave to introduce a Bill further to amend the Banking Companies Act, 1949.

Mr. Speaker: The question is:
"That leave be granted to introduce a Bill further to amend the Banking Companies Act, 1949"

The motion was adopted.

Dr. B. Gopala Reddi: I introduce the Bill.

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STATEMENT RE: BANKING COMPANIES (AMENDMENT) ORDINANCE
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Dr. B. Gopala Reddi: I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Banking Companies (Amendment) Ordinance, 1961, as required under Rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [See Appendix I, annexure No. 55]

[^0]
## $12 \cdot 13 \mathrm{hrs}$.

## MOTION ON ADDRESS BY THE PRESIDENT-contd.

Mr. Speaker: The House will now proceed with further consideration of the following Motion moved by Shri Bhakt Darshan and seconded by Shri C. R. Pattabhi Raman on the 20th February, 1961, namely:

> "That the Members of the Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both the Houses of Parliament assembled together on the 14th February, 1961",
along with the amendments moved thereon.

Shri Vajpayee was in possession of the House. He has taken 8 minutes. He may continue.

घी वाजवेयी (वलरामनुर) : ग्रध्यक्ष महोदय, कल राज्य सभा में प्रधान मंत्री जो ने जो यह घोषणा की है कि चीन के साथ समझोता केवल इसी श्राधार पर हो सकता है कि चीन भारत का क्षेत्र खाली कर दे, इस में लेन देन का कोई प्रशन नहीं उठता, मं उस घोषणा का स्वागत करता हूं । हमारे प्रवान मंत्री जी ने फिल्हाल पेकंग न जाने के संबंब में जो निर्णय किया है, उसका भी मैं समर्थन करता हूं । जब तक चीन के रवँगे में , चीन के दृष्टिकोण में परिवर्तन नहीं होता, चीन के साथ वार्ता करने का कोई लाभ नहीं होगा। लेकिन इन घोषणांम्रों का स्वागत करते हुए भी मैं प्रधान मंत्री जी के भाषण में इस प्रशन का कोई उत्तर न खोज सका कि ग्रगर चीन भारत की भूमि पर से ग्रपने ग्राक्रमण को नहीं हटाता तो हम भारत की भूमि को मुक्त करने के लिए कौन से कदम उठाने जा रहे हैं । यदि ग्राजं संनिक कार्रवाई करना सम्भव नहीं है तो कम से कम

## [ धी वाजपेयी ]

यह तो संभव है कि हम सीमा पर जो चौकियां हैं , वहां पुलिस की जगह श्रपनी फोज तैनात करें । उत्तर प्रदेश के मुख्य मंत्री ने विषान सभा में यह बताया है कि काला पानी तथा गरबियान की चंक पोस्ट पर अ्रभी सिविल पुलिस लगी हुई है, वहां हमारी फीज के जवान तैनात नहीं किए गए हैं। उन्होंने यह भी बताया है कि ये चोकियां पूरे साल काम नहीं करतीं, कुछ महीने ही काम करती हैं घ्रोर बाद में पुलिस के सिपाही वापिस चले ग्राते हैं। श्रगर चीन के जवान तकलाकोट में बारहों महीने चौकियां पर काम कर सकते हैं तो कोई कारण नहीं है कि हम भी वहां पुलिस की जगह फोज के जवान न रखें श्रोर बारह महीने वहां पर सीमा की देख भाल का ₹ंतिजाम न करें।

इस के साय यह भी प्रइन है कि क्या सैनिक कारंवाई को छोड़ कर हम ऐसे श्रौर कोई कदम उठाने के लिए तैयार हैं जिन से पता लगे कि हम चीन के ग्राक्रमण को बरदाशत नहीं करेंगे । उस दिन उप-विदेशा मंत्री ने राज्य सभा में बताया था कि पेंगिकग में हमारा जो इंडियन मिशन है, उस के राजदूत के परसनल घ्रसिस्टेंट के साथ बड़ा श्रपमानजनक व्यवहार किया गया । हमने एक विरोष की चिट्री भेजी है । पर क्या केवल इतना ही पर्याप्त है ? क्या हम उस दिन की प्रतीक्षा कर ₹ हैं जब इस प्रकार का घ्रपमानजनक व्यवहार हमारे राजदूत के साथ किया जाएगा ? चीन का हमारे प्रति जो भी श्राचरण है, उसके विरोष-स्वरूप हमें पकिंग से श्रपने राजदूत को वापिस बुला लेना चाहिये श्रौर जव तक हम उन्हें वापिस नहीं बुलाते, तब तक चीन में हमारे राजदूत भौर उन के कमंचारियों पर जो प्रतिबन्ष लगाये गये हैं, उसी प्रकार के प्रतिबन्ध नई दिल्ली स्थित चीनी राजदूतावास के कर्मंचारियों पर भी लगने चाहियें ।

## 12:16 hrs.

[Mr. Depputy-Spzaker in the Chair]
दोनों देशों के श्रधिकारियों ने जो वार्ता की है, उस से एक बात स्पष्ट हो गई है कि तिब्बत के सम्बन्ध में हमने जो नीति श्रपनाई है वह नीति ऐतिहासिक तथ्यों से स्पष्ट नहीं होती। चीन ने भी, तिब्बत संधियां कर सकता है, इस श्रधिकार की पुष्टि की है। हमने भी इसका उल्लेख किया है कि तिब्बत को श्रन्तर्राष्ट्रीय संधियां करने का श्रणिकार था। तो फिर हम तिब्बत पर चीन के श्रधिकार को सो फीसदो किस तरह से स्वीकार कर सकते हैं ? जो तथ्य हमने रखे हैं, जो संधियां हमने उद्धत की हैं , उन से इस बात की पुष्टि होती है कि तिब्बत को एक स्वतंत्र देश के रूप में जीवित रहने का श्रघिकार था। श्रगर श्राज सरकार किन्हीं कारणों से डतना श्रागे बढ़ने को तैयार नहीं है तो कम से कम तिब्बत में मानवाधिकारों के उल्लंघन का जो प्रशन है जिसे थाईलंड प्रोर मलाया ने राष्ट्ट संघ में उठाया है, हमें उसके समरंन का तो उन्हें ग्राइवासन देना चहिये । यह़ प्रस्ताव कैसा बने, इस के सम्बन्ध में भारत सरकार की राय जानने की कोशिशा की गई है। मानवाधिकारों के उल्लंघन का प्रशन शीत युद्ध का प्रश्न न बने, इस के लिए प्रयत्न किया जा सकता है, ग्रगर भारत सरकार इस बात का संकेत दे कि वह प्रस्ताव किस रूप में होना चाहिये । लेकिन श्रब तिब्बत के मानवाधिकारों के प्रहन पर चीन की शाक्ति को देखने हृए हम चुप बैंडे रहें, यह ठीक नहीं होगा।

इस के साय ही विश्व के जनमत को भी हमें सीमा विवाद के प्रश्न पर श्रपनी श्रोर करने के लिए प्रयत्न करना चाहिये । कल ऐसा वाद-विवाद में कहा गया कि चीन हमें हमारे पड़ोसियों से श्रकेला कर रहा है, ग्रलग कर रहा है । नेपाल श्रौर बर्मा ने चीन के

साय समझौता किया है, हमें कोई शिकायत नहीं है, वे समझौता करें। मगर उन्हें हमारे श्रनुभव से लाभ उठाना चाहिये । चीन का भ्राज तक का सारा इतिहास समझोतों को तोड़ने का इतिहास है। चीन के प्रधान मंंश्री नई दिल्ली में ग्रा कर कह गए कि हम भूटान अ्रौर सिक्किम के साथ भारत के सम्बन्धों का सम्मान करेंगे। उसका टेप रिकार्ड भी मौजूद है। मगर पेकिग रिब्यू ने सम्बन्घों के पहले "ग्रापर" शब्द लगा दिया, उचित शब्द लगा दिया है । नेपाल और बर्मा ग्रगर श्राज चीन के इरादों को न समझते हुए ग्रौर भयभीत हो कर, जिस के लिए भारत सरकार भी जिम्मेदारी से मुक्त नहीं हो सकती, चीन पर श्रांख मूंद कर विश्वास करेंगे तो उन्हें भविष्य में संकट का सामना करना पड़ सकता है । हमारा कर्तंन्य है कि हम चीन के इरादों से पड़ोसियों को परिचित करायें, विश्व में प्रचार करें, विशोषकर ब्रिटेन में जहां चीन के साथ जो हमारा सीमा विवाद है उस के सम्ब्रन्ध में बड़ी गलतफहमियां हैं। ब्रिटेन के लोग बहुन कानूनदां ग्नते हैं । श्रब हमारी रिपोर्ट से ह्मारा पक्ष कानून की दृष्टि से भी बड़ा प्रबल होगया है । इस रिपोर्ट का दुनिया के अ्रन्य देशों में भी प्रचार किया जाना चाहिये। ग्रफीका के नये देश जो स्वतंत्र हो गये हैं उन को भी हम चीन के इरादों से परिचित करायें श्रौर उन की ग्राजादी का स्वागत करते हुए चीन के विस्तारवाद के रूप में जो नया साम्राज्य-वाद पैदा हो रहा है उस से उन को सावधान करें, इस बात की ग्रावइ्यकता है ।

राष्ट्रपति जी के ग्रभिभाषण में राष्ट्रीय एकता के लिये जो नये संकट पैदा हो गये हैं उनका कोई उल्लेख नहीं किया गया है। कल प्रधान मंत्री जी ने राज्य सभा में कहा कि राष्ट्रीय एकता पंचवर्षीय योजनाग्रों से भी ग्रधिक महत्व रखती है। इस सम्बन्ध में दो मत नहीं हो सकते; लेकिन सवाल यह है कि पिछ्छले $१ ₹$ सालों में इस देशा में राष्ट्रीय एकता

को पुष्ट करने के लिये हम ने क्या कदम उठाये हैं। एक्रता की ग्रपीलें करने से श्रथवा साम्प्रदायिकता के विरुद्ध भाषण करने से एकता पैदा नहीं हो सकती। जबलपुर में जो कुछ हुग्रा उस से हर एक भारतीय का सिर शर्म से झुक जाता है। लेकिन केवल गुस्सा प्रकट कर के ग्रौर ऊपर से लीपा पोती कर के या किसी परदोषारोपण कर के हम यह समझें कि यह समस्या हल हो गई, तो हम बड़ी भूल कर रहे हैं । जबलपुर कांड कोई रोग नहीं है, रोग का प्रकटीकरण मात्र है । कल कुछ सदस्यों ने कहा कि एक लड़की पर कुछ लोगों ने बलातकार किया, तो लोगों ने यह बात क्यों देखी कि लड़की किस मजहब की थी श्रोर लड़के किस मजहत्र के थे ? मैं उन से सहमत हूं। झ्रपराष झ्रपराघ है, बुराई बुराई है, कौन सा मजहब या कौन सा मजहव मानने वाले करते हैं, यह नहीं देखा जाना चाहिये। मगर क्या हमने पिछले ? ३ सालों में ऐसा वातावरण पैदा किया है कि हम सवालों को हिन्दू-मुसलमानों के रूप में न सोचें या इस के विपरीत हम ने एक ऐसी फिजा बनाई है कि हम हिन्दू-मुसलमान के रूप में श्रब भी सोच रहे हैं। मेरा निवेदन है कि यह संसद् श्रौर यह सरकार इस पृथकता की भावना को पैदा करने के लिये जिम्मेदार है ।

संविधान में लिखा हुग्रा है कि सभी जातियों के लिये एक सिविल कोड होना चाहिये, फिर क्या कारण है कि केवल हिन्दुग्रों का कोड बना है ? क्या हम सिविल कोड नहीं बना सकते ? क्या शादी विवाह का कानून सम्प्रदायों के लिये ग्रलग श्रलग होना चाहिये ? क्या दो शादियां करना एक सम्प्रदाय के लिये बुरा है, दूसरे सम्प्रदाय के लिये बुरा नहीं है? ऐसे उदाहरण मिलते हैं जब कि ग्रगर किसी हिन्दू को दूसरी शादी करनी होती है तो वह हिन्दू अर्म को छोड़ कर दूसरी शादी करता है । क्या यह चीज हमारे देश में एक राष्ट्रीयता

## [श्री वाजपेयीय

की भावना पैदा कर सकती है। श्रभी हमारी सरकार ने हिन्दू मठों घ्रौर मन्दिरों की सम्पत्ति के दुरुपरोग को रोकने के लिये कमिरान बनाया है। मैं इस कमिशान का स्वागत करता हूं, मगर में पूछना चाहता हूं कि क्या केवल मठों ग्रौर मन्दिरों की सम्पति का ही दुरुपयोग होता है ? मस्जिदों ग्रौर गिर्जाघरों की सम्पति का दुछपयोग नहीं होता? क्या सेकुलर स्टेट में सब के लिये एक्रसा कानून नहीं होना चाहिये ? क्यों नहीं इस कमिशन का कार्य क्षेत्र बढ़ावा जातः ? क्ों नहीं ग्राप इस चीज भूल जाते कि यह़ हिन्दू है श्रौर यह मुसलमान है ? हिन्दू होंगे पूजा पाठ के लिये .म्रौर नुसलमान होंगे रोजा नामज के लिये, लेकिन जहां तक राज्य का सम्बन्ध है, शासन का सम्बन्ध है, किसी को हिन्दू मुसतुमान नहीं माना जायेगा। हमें एक़ भारतीय समाज की रचना करनो है, मशर हिन्दुप्रों के लिये घ्रलग कोड बना कर, हिन्दू मठों श्रीर मन्दिरों के लिये ग्रलग कमिइान बना कर हम इस एकता को नहीं पैद्रा कर सकत, जिस को पैदा करने की हम घोषणायें करते हैं।

यह मेरी श्रपनी वात नहीं है, समाचार पत्रों में प्रकार्शित हुई है कि केन्द्र्र के एक मंत्री हैं, में नहीं जानता कि यह समाचार कहां तक सही है, उन्होंने प्रथान मंत्री जी को लिखा है कि नोकरियं। में मजहब के भ्राधार पर रिजर्वेंगन होना चाहिये । मैं चाहूंगा कि प्रधान मंत्री जी इस बात का खंडह्न करें। कौन है वह मंत्रो जो रिलीजन के हिमाव से सर्विसेज में रिजर्वंशन चाहता है ? ग्रगर सर्विसेज में मजहत्र के हिसाब से रिजबेशन होगा तो देश में राष्ट्रोयता की भान्ना कमी पैदा नहीं हो सकती। क्या श्राप नौकरी देंगे, तो किसी का मजहव पूर्छेंगे ? श्रगर श्राप मजहब पूछेंगे तो यह़ भेद भाव झ्रौर यह साम्प्रदायिकता सर्विसेज में भी फैल जायेगी। जिस व्यक्ति को मजह्व देख कर,

काबिलियत न देख कर, नौकरी में रक्खा जायेगा, वह नीकरी में जाने के वाद भी भेद भाव बरतेगा। झ्रगर एक व्यक्ति भेद भाव बरतेगा तो उस की प्रतिक्रिया होगी, फिर दूसरे भी बरतेंगे, ग्रोर फिर एक विषम चक्र चलेगा ग्रौर देश को एकता के सूत्र में बान्वने का हमारा स्वप्न खंडित हो जायेगा । मं समझता हूं कि इस मंत्री का केन्द्रीय मंत्रिमंडल से स्तीफा मांगा जाना चाहिये । वह हमारी सेकुलर डिमाक्केसी में विःवास नहीं करता। उस दिन हमारे प्रबान मंत्री जी ने हैदगाबाद में हरिजन बन्धुग्रों को परामरं दिया कि यह रिजर्वेशन ठोक नहीं है, यह खत्म होना चाहिये , यह् स्वास्थ्य की निझानी नहीं है । किन्तु हरिजनों तथा वनवानियों के लिये रिजर्बेशन हम समझते सफते हैं क्रोंकि वे श्राथिक दृष्टि से पिद्धड़े हुए हैं, सामाजिक दृष्टि से उन के साथ श्रन्याया किया गया है, मगर मजहब के ग्राधार पर रिजर्वसान का क्या सताल है ? किन्त यह् ग्राराज उठाई जा रही है श्रोर में चाग़ता हूं। एकता की दुहाई देने वाले इस के बारे में श्रपनी राय प्रकट करें जिस से पता लग सके कि कौन कहां पर खड़ा है । मेरा निबेदन है कि श्रगर श्राप विनाराकारी शक्तियों से लड़ता चाहते हैं तो पार्टी से ऊपर इस सवाल को उठा कर देखिये, उस से लड़ने के लिये मैं ग्राप के साथ हूं। अ्रगर हिन्दू साम्प्रद|यिकता अ्रपनाने हैं तो उस का विरोध होना चाहिये, उस से लडा जाना चाहिये मगर श्राप एक सम्प्रदाय की साम्प्रदायिकता को बर्दाइत कर लें, यह ठीक नहीं है ।

## कुछ समय से इस तर्ह के संगठित प्रयत्न

 हो रहे हैं कि साम्प्रदारिक्रता को पैदा कि.या जाय श्रौर जब से केरल में मुसलिम लीग के साथ गठबन्धन किया गया है, यह साम्प्रदायिकता श्रौर भी बढ़ रही है मैं क्या बताऊं ? श्राज कहा जा रहा है कि श्रगर स्कूल की किताबों में हमारे विद्यार्याय को दिवाली, दशहे रा श्रौर होली के बारे मेंप!़ठ पढ़ाय जायेंग तो हमारा मजहब खतरे सें पड़ जायगा । यह मांग की जा रही है कि इस तरह के पाठ किताबों से निकाल दिये जायें । में पूछता हूं कि क्या पह मांग ठी下 है ? होली, दशहेरा, श्रोर दिवाली हमारे राष्ट्रीय त्योहार हैं, उन से किसी मजहव का सम्बन्ध नहीं है । ग्रगर कोई होली नहीं मनाना चाहता है तो घर में बैठ सकता है, मगर हम होली मनायेंगे हम गायेंगे। जत्र बसन्त की बयार ${ }^{\text {a }}$ गी, नई फसल घर में झ्रायेगी तो हम फागुन के गीत गायेंगे, श्रोर श्रगर बोखे से किसी पर रंग गिर गया तो क्या खून बह्राया जायेगा ? यह चोज ऐसी हैं जि पर आफ कते होनो चाहिचें । हमारा मांस्कुतिक काय मंत्रालय क्या कर रहा है ? इस समТ सनस्पा है एक संस्कृति पैदा करने की किन्तु यहां तो श्रलग-जलग संस्कुतियों को जातें हो रही हैं।

ग्रौर हमारा दुआंग्य है कि जत्र से पाकिस्तान बना है, ऐसे प्रातन हो रहे हैं कि देश में पंचपार्गी नेज कर, हमारे यहां माम्प्रदचिक उत्तेजना उत्पन्न कर के राष्ट्रीय एकता को विघटिन किसा जाय । जनलणुर कांड के सम्बन्ध्र में बहुत सी बालें कही गई हैं। मैं नागपुर टाइम्त का एक उद्धरण सदन के सामने रखना चाहता हूं । नागपुर टाइम्स कांग्रेस का सनर्यंक कहा जाता है। नागपर टाइम्स का कहना है कि इस बात की जांच को जानी चहित्ये कि जनलपुर कांड में पाकिस्तान के पांत्रमानायों का क्या हाय है ?

नागपुर टाद्वम्त ने प्रधान मंत्री जी के वक्तव्य पर टिष्वणी करने हुए कहा है :

[^1]Violence is bad. It shows lack of restraint and impatience with the processes of Law. Generally viewed, Nehru's reaction to the events is, as it ought to be.

One would have, however, expected Nehru to be in possession of more facts than are available to the common man. But even from what is now known of events in Jabalpur, a platitudinous disapproval of violence would not appear to be enough.

Stocking of fire-arms in the mosques, attacks against the police and prompt and detailed relay of broadcasts from Radio Pakistan about incidents in Jabalpur and Sagar within an hour of their occurrence, are all facts which point to planned fifth-column activites in the very heart of the country.

There is no dearth of sermons to those who have been humiliated by the molestation of the helpless girl. We published one such sermon in our letters colum:s only the other day. But the main question is, what is the Government going to do about the Fifth Columnists who are preparing for disturbances in the country and have direct wireless contacts with our unfriendly neighbours across the border? The people would very much like to have an answer to that question from the Prime Minister."

जबलपुर के दंगों की निन्दा होनी चाहिए, वहां के दंगो की जांच के लिए हाई कोर्ट जज की ग्रघ्यक्षता में एक समिति बननी चःिए । जिन्होंने कानून को श्रपने हाथ में लिया है, हिंसा की है, हत्या की है, उन्हें दंड मिलना चाहिए 1 मगर मैं प्रधान मंत्री जी से निवेदन करूंगा कि राष्ट्रोय एकता का प्रशन पार्टी का प्रशन नहीं है । उनको चाहिए कि वह एक सर्वदलीय सम्मेलन का ग्रायोजन करें । राष्ट्रीय एकता के मार्ग में जो ब।धएएं

## [धी वाजपेयी]

बड़ी हैं उन के निराकरण का प्रयास करें समस्या की तह में जा कर देखें और समझे, फिर साम्प्रदायिकता, चाहे वह किसी की भी हो, उस के मुकाबले के लिये सारे देश को तैयार करें, सारा देश उनकी बात का श्रादर करेगा। लेकिन यह नहीं होना चाहिए कि एक की साम्प्रदायिकता को तो उद्धाला जाए प्रौर दूसरे की को दबाया जाए।

श्रभी कम्युनिस्ट पार्टी के एक सदस्य ने प्रस्ताव रबा है कि जो मंदिरों, मठों, गुफुदारों, मस्जिदों घ्रोर गिरजाघरों का राजनोतिक उपयोग होता है उस पर रोक लगायी जाए। क्या कांग्रेस पार्टो इस प्रस्ताव के समर्यंन के लिए तैयार है ?

> शैरी त्यागी (देठरादून ) : तैयार है ?

श्री वाजवेपी : श्रगर तंयार हैं तो इस प्रस्ताव को पास करिए। साम्र्रदायिकता किसी भी रूप में हो उसे कुचल दीजिए। हम श्राप के साथ हैं। लेकिन साम्प्रदायिकता के नाम पर श्राप एक साम्र्रदाय के तुष्टीकरण की नीति श्रपनाएं, इस का म्राज श्रसर नहीं होगा । श्भगर चिनगारी गिरेगी तो श्राग भड़केगी। झ्रगर ऐक्रन होगा तो उसका रिऐक्शन होगा। हम नहीं चाहते कि वहहो।,लेकिन क्या हम जबलपुर की घटनाग्रों को रोक सके ? कल हमारे मित्र श्री प्रशोक महता ने कहा कि हम कुछ नहीं कर सके ? हाय पर हाथ घरे बैंे रहे। में चाहता हुं कि इस प्रकार की परिस्यिfियां फिर से पैदा न हों इस के लिए हमें प्रयत्न करना चाहिये। बन्यबाद

Shri Ranga (Tenali): Sir, I would like to repeat what the.Prime Minister had stated, that the health of the nation is not quite sound. But who is responsible for this? It is easy to blame the people. It would be all right if a great national leader like Mahatma Gandhi had said so. But is it all right for the Pr'me Minister who
has been in charge of law and order in this country during the last 14-15 years to come and say that now and at the same time take so little action. Some years ago, there was a terrible and tragic accident on the railways and one of his own colleagues had shown the way by setting an example to the railwaymen and showed how strongly the Union Government felt about that matter and expected them to live up to their own code of conduct and profession and sense of discipline. We have not heard of any such sort of thing on the part of the leaders of the Madhya Pradesh Government or of this Government here in that direction. As if he had nothing to do with the administration at all he goes and gives a historian's judgment: the health of the nation is not sound. That is a judgment which cannot be accepted without proper action on their own behalf-with impunity from the Prime Minister.

Terrible things had happened there in Madhya Pradesh. Just now my hon. friend had explained all these things in his own extra-ordinarily eloquent manner. Something has got to be done in order to prevent recurrence of these things. It shows quite clearly that there is some kind of connection and conduct-may $b_{e}$ wireless too between the leaders in different places, not of one community alone but of several communities. Something has got to be done by the Government in order to severe these connections and prevent a recurrence of such tragic events.

The President has asked the Members of this House to give special attention, vigilance and co-operation in respect of the many problems of our economic planning, our defence, world peace and the struggle of the still dependent peoples on the last page of his Address. I would like to take up this questiondefence. Are we quite sure that we can feel quite satisfied or complacent about the manner in which our Defence Forces are being managed by this Ministry? Not so long ago,
there was that unseemly occurrence of the Prime Minister himself coming to this house and saying that there were temperamental differences between the Chiefs of Staff-or one of them-and his own Defence Minister. He was not able to make any change in the set up of our Defence in the light of that. A little later there was a furore raised in this House as well as outside by one of the newspapers which was castigated by the Prime Minister not so long ago as gutter press and yellow press, over the biography written about our Army Chief of Staff General Thimmayya. I have read it with very great care and I have found that there is nothing that could be objected to. Of course there are some interesting things, as it usual with American biographers, as to how some of the officers had drawn lots in order to exchange their household conveniences. But beyond that there is nothing else. Yet they made all that fuss and brought the Chief of Staff into so much trouble and worry and gave the impression to us also that there must be something wrong with the patriotic spirit of that great and eminent General. Not being satisfied with it, a unique thing has come to be done establishing a very bad and unwise precedent-of informing the whole of the country as to how soon and when the Chief of Staff is going to retire. Is it the right way to do so several months before he retires?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru: I am sorry to interrupt, Sir, but may I say that it is the fixed way of doing it; it has been done for years past, every time. There has been no exception.

Shri Ranga: If that is the fixed way of doing it, I can only say that my hon. friend does not seem to have become any wiser than his predecessors.

Shri Ansar Harvani (Fatehpur): Probably, you are not aware that our Prime Minister had no predecessor as Prime Minister.
1939 (Ai) LSD.-Б.

Shri Ranga: Information of a special event is passed on to the aggressors on the other side. Are we going to make a present of this important information to them that the Chief of Staff who is one of the ablest living Generals anywhere in the world is going to be made to retire on a future date? I think it was a bad mistake....(Interruption).

Mr. Deputy-Speaker: Order, order. I have no objection to his criticising the Government in any manner he likes. But he should take care that he does not bring in individuals or makes any representation on their behalf. It may rather give scope to others to criticise: it is opening ourselves to too much of criticism rather than serve any useful purpose.

Shri Ranga: We would like to be better informed than we had been of the manner in which the Defence Forces are being managed. Only yesterday, Shri Asoka Mehta has placed a very interesting proposal before the Government; it does not go far enough but it is good enough. In addition to that, there have beenwe are told-some promotions and some changes. We would like to know, if not at this stage at some suitable stage, which of the senior officers are being promoted and why, which of the senior officers are not being promoted and why and whether there is any kind of a policy at all in regard to all these things and whether all these changes are being made and all these decisions are being taken not only with the full concurrence but with the full knowledge and understanding of the Prime Minister as well as the other members of the Cabinet and the Defence Sub-Committee of the Cabinet. If they have not done so, then they owe an explanation to the country and also an assurance that all these changes are being done with a view to ensure a greater efficiency and a more assured patriotic responsibility from our Defence Forces.

Then whose duty is it to keep a watch over our borders-Defence or

## [Shri Ranga]

the External Affairg Ministry? It stands to the credit of my hon. friend, a socialist-at that time they were all together-to have brought to the notice of this House several times about what they learnt in regard to the incursions that the Chinese were making on our borders. Repeatedly, the other side, the Treasury Benches, were unwilling to give us any information. Years afterwards, the Prime Minister went to the other House and said: yes, it was a mistake that we have not been able to give timely information to both the Houses.

Shri Jawaharlal Nehru: I do not think I have ever said that.

Shri Ranga: If you have not said it, it makes it even worse for tho Prime Minister.

Shri Jawaharlal Nehru: Maybe. I do not accept what is stated by this hon. Member or any other in regard to this matter.

Shri Ranga: It only makes his position much worse. At least now, any responsible Government should be prepared to apologise-

## Shri Jawaharlal Nehru: What for?

Shri Ranga:-to the nation for having kept it in ignorance for such a long time over the incursions that were taking place. He would never agree. Otherwise, he would not be there! (Intestuption).

Mr. Depaty-Speaker: Order, order.
Shri Ranga: If interruptions are made, that would waste my time. Now, in addition to that, encouraged by.

Shri Jawaharlal Nehra: Would the hon. Member repeat what he said, so that I may be able to undoratand him?

Shri Ranga: I am speaking, I think, plainly enough so that my hon.
friend can understand. Wo have known each other for 30 years and he should be able to understand.

Shri Jawaharial Nehru: I know. The hon, Member has been shifting from party to party in these 30 years. I do not know what he is after.

Shri Ranga: It is a cheap jibe: I had the courage to do that. My hon. friend never had the courage to do that. (Interruption).

Shri Jawaharlal Nehru: I should again want to know what he said. If the hon. Member makes charges, let him be precise and definite and I shall have my say. It is no good making insinuations of the kind the hon. Member is making.

Shri Ranga: There are no insinuations. We are making charges.

Shri Jawaharlal Nehru: Would he kindly repeat that charge so that $\mathbf{I}$ can deal with it?

Shri Ranga: I am coming to the next question. The report made by the officers is there. It shows that they have done a very good job, to which testimony has been given by the leaders of the two other Opposition parties, and I agree with it.

Mr. Deputy-Speaker: One thing. The hon. Member just now said that he is coming to the next question. If some charges are made against any hon. Member-and particularly now it was done against the Prime Minister-and if he wants them to be repeated as he had not followed them, and he wants that it might be done more precisely so that he might give an answer when he replies, where is the harm if the charges are made clearly, if really there are any?

Shri Ranga: It only means a waste of time. Anyhow, my hon. friends from the Socialist side informed the Prime Minister as well as the membors on the Troasury Benches and
pointed out repeatedly that they were in the know of the repeated and growing incursion that the Chinese were making over our borders, and we were not given eithor definite information or gatisfactory information. In the end, as my information goes,if my hon. friend contradicts it, I stand corrected-after a long time, when the hon. Prime Minister was accosted about this in the other House, I understood he said that he should have given this information to the country much earlier but he did not do so. I thought he admitted his mistake. But now he says he has not admitted the mistake. That is all.

The next point is about Tibet. So many of $u_{s}$ objected to the stand taken by the Prime Minister at that time, and yet he pursued that line; you know the results now. Over this long border of 2,000 miles and more, the enemy-I would like to call him so now-or the aggressor certainly has come up, and he has come on the other side of our border, and he is aggressing on our territory. This is the result of that early failure of our Government, and this report of the officers makes it very clear. Whether people would agree to consider Tibat to be a sovereign country or not, she was certainly enjoying such autonomy as to be able to send her plenipotentiaries on a par to the international conferences to discuss and decide and put her signature to questions and decisions or the borders between Tibet and ourselves. For over many years that has been going on, and yet, the Ministry of External Affairs was ignorant or indifferent to all those facts. They thought that they were or could be very liberal and therefore they have made a free gift of it, as it were, to China, and we are paying for it. That is another charge.

Thirdly, was it not the duty of the Defence Ministry at that time itself to have warned the Prime Minister and then atrongthened thomselves? Now, they say that progressive steps
are being taken in order to built roads, and all sort of dumps and other stations on those high altitudes. We have lost ten years with bitter rosults. They stand condemned. I do not know who will have to apologise to the future, but certainly the present Government has got to be held responsible for this. It might be aaid, "You were also then with us." But even though I was with them, I was then protesting against this, and my hon. friend used to be very, very angry with me over this Tibet. That question is not over so far as I am concerned. I do not want to talk about it any further.

The next question is about the Congo. Bitter things have happened; tragic things have happened. We are all unanimous in condenmning the murder of that national leader, Lumumba.

Shri Braj Raj Singh (Firozabad): So many others have also been killed now.

Shri Ranga: Yes; Lumumba was a national leader; there are others also. (Interruption). We would like the United Nations to take more effective action in order to prevent any more such tragedies. There, we are one with the Prime Minister. The Prime Minister had shown some consideration, and more than the Prime Minister, Shri Dange, the leader of the Communist Party, had shown the same indignation when Imre Nagy was done to death by the Hungarian Communists.

Shri Tangamani: You are justifying!

Shri Ranga: Recently, I was rather shocked at the alacrity with which the Prime Minister criticised what has happened in Nepal. We can hold our opinions. The Prime Minister is extremely anxious that the House should be very wise and should be very chary about expressing ite views and yet, somehow or other, he thought it fit to go to the press. What are our relation in regard to

## [Shri Ranga]

Nepal and in regard to Burma? Burma has been receiving a tremendous attention and a lot of assistance from us, and we have held them more than our brothers. And yet, when it came to settling the borders between Burma and China, she did not mind allowing a certain amount of uncertainty to remain over certain parts of the borders which are there between China, ourselves and Burma. I hope the hon. Prime Minister and his External Affairs Ministry have protested against it. They seem to have made some representation. How long are we to continue to consider the Chinese Government as a very friendly 'bhai-bhaiGovernment'? I would like an assurance to be given by the Government, if they can, and if they would like to, that we are not going to sponsor her application in the United Nations any longer.

Shri Jawaharlal Nehru: I can give an assurance that we will.

Shri Ranga: "We will." There you are. That is also another charge of mine. I can understand it, and I have understood it earlier, that they were making this proposal in order to bring her within the four corners of world order and world decency and all the rest of it, so that she might be made to behave.

Only yesterday, my hon. friend Shri Asoka Mehta drew the attention of the House to the impunity with which the callousness with which and the unscrupulousness with which Communist China set at naught any kind of document on which she puts its signature. What is the use of bringing her there. It may be said, "The whole world has brought South Africa also into the United Nations." We know the results, and can the other results be different? Of course, there would have been some justification for expecting or entertaining some hopes after all that they have done. We will forget all that. After the gentle-
man, Mr. Chou En-lai, had come over here and gone back, he has added an additional word "proper". In addition to this, the officers have met each other; and from time to time, they went on changing their maps and were bringing out and producing new maps as if from a magician's box. Are we to continue our attitude towards China in blissful faith in people's China's willingness to stand by any of those agreements or even the charter of the United Nations? Let us make it very clear now to the rest of the world. I think the time has come that we no longer consider peoples' China to be our friend.

My hon. friend Shri Dange was met effectively by my hon. friend Shri Asoka Mehta yesterday in regard to China. I need not add anything more than this. I am not quite sure whether the attitude that he has displayed is the presage of a kind of policy, or non-existent policy of the Government in the next one or two yearswe must continue to negotiate, we must parley with those people, if not at official level at some other levels also. And in that way anyhow, let the Ravaneswara kashta go on burning! And that is exactly what is happening. Let us be careful.

An Hon. Member: What is your proposal?

Shri Ranga: My proposal is, do not recognise People's China, treat People's China as an aggressor and simply refuse to deal with her in the manner in which we have been dealing with her till now.

The next point is planning. In regard to planning I would like to say that God gave me the power or the moral courage to oppose the First Five Year Plan itself when we had to walk into the lobbies nearly eight years ago. And at that time the Communists also were not in favour of the plan. Now wisdom has dawned on them, but we have not achieved
that wisdom! Therefore they are now all in arms with the Government. Well, I wish all good luck to the Government with their two bed-fellows, whether they are straying or comfortable, or whatever it is. It is their own concern.

Shri Dange is all in favour of the plan. I wish to tell you that I am opposed to this very general approach of this plan. Their priorities are all wrong. There should have been the first priority for agriculture. It is not given that way. Secondly, they have upset the sense of security of our selfemployed people in our country. They have been persistent in dealing with all th self-employed pople as a kind of a private sector and giving the impression as if, as my friend Shri Dange put it, these people are all profitmaking people.

Shri Harish Chandra Mathur (Pali): My hon. friend is the only one Member representing a particular view in having no faith in the plan. So we would like to have a little clarification from him. When he says that the first priority should have been given to agriculture, that clearly indicates that he wants a plan. Priority means plan and nothing else.

Shri Ranga: My hon. "friend should go to an elementary school to get himself educated. I will tell him why. It does not mean that I do not want any kind of planning. Mahatma Gandhi wanted a plan, he believed in plan. One of our friends who wrote a book on Gandhian Plan has gone over to the other side. I also wrote one book; Mahatma Gandhi approved of it.

Shri Harish Chandra Mathur: I think you are forgetting all that.

Shri Ranga: My hon friend Acharya Kripalani also wrote one book on certain aspects of that plan, and Mahatma Gandhi approved of it. One of those books I may refer to my hon. friend for his better education, The Latest Fad of Mahatma Gandhi.

Shri Harish Chandra Mathur: I am always a student.

Shri Ranga: There was plan, we wanted a plan. But we do not want this plan. I was responsible like my hon. friend also-and he was the Chairman of the Standing Planning Committee of the Congress of those days-we wanted a plan, we wanted 2 Planning Commission also. Yes, but then unfortunately the plan came this way. I even warned at that time the other side of Parliament that this is a Soviet plan, it is not a Gandhian plan, it may be a socialist plan but it certainly is not a Gandhian plan. And I said, it might be given the stamp of Nehruite plan; but with that name also you cannot very well push it down like sugar-quoted quinine.

And therefore I say that all these tens of millions of self-employed peasants, for whom it is not necessary to exploit anybody, and most of whom work on their own farms, by their own labour and family labour and carry on their non-exploiting self-employment activities, those people should have been given the necessary assurances.

Now they have passed a Ceiling Bill in various legislatures, and here also. What is the consequence? Not only those few lakhs of people who would come somewhere near the ceiling but millions and millions of others would also have to be afraid now that possibly the ceiling would continue to be reduced stage by stage and when my hon. friends come into power, from the PSP or the Communist Party, or even the ginger group provides an overwhelming majority to Pandit Jawaharlal Nehru, then the ceiling would be reduced. Where is the guarantee that it is not going to be reduced? They have already fortified themselves by amending the Constitution, article 31, as the House knows, in regard to property. And therefore they have given themselves the power for the legislature as well as Parliament. And in this way they have created a sense of insecurity among
[Shri Ranga]
our peasante, the great bulk of our peoplo. They are not profl-making people, they are not exploitors, they are small ontreprenoure, all in their own, indopendent, freedom-loving people. They are the people who should be chorished as forming the back-bone, the very base indeed of our national development and socialist oconomy. Unfortunately it is those people who have escaped the attention of the planners.

And at long last, now, after ton years of this bad planning they say that they are going to provide all these various facilities. Did wo not suggest then? I myself sent a report to the hon. the Prime Minister-it was published too-that fertilizer, credit, soil conservancy, improved seeds, all these various things should be provided to our agriculturists. Now, in the Third Plan they are thinking of providing these things, and for that too they want to make an experiment by having what are called package plans in a few districts here and there. It has taken them ten years. If they had only gone about it the right way all these things could have been done and our peasants would have been able to produce very much more than what they are able to do today.

The hon. the Food Minister is taking pride in the fact that the conditions of the crops are very much better. But they were bad last year. They are better today, not because of the Minister but because of....

## An Hon. Member: Swantantra Party.

Shri Ranga: .....the seasons. Yes, Swantantra, you may not believe in Him, but the swantantra of God is responsible for these things. There is no good taking any pride in it. What we have to do is to show the country the irrigation potential that has been developed. They themselves admit that 25 per cent has not been developed. If peasants have been able to
make use of this water to some extent, they have not beon supplied with the necessary credit, so much so that the land is not fully exploited and cultivated to the maximum possible extent with good crops and so on.

And then they say that they are going to increase employment. I warned them then, and I warn them here also now, it would not be possible for them, as they themselves admit, to provide employment for all the new entrants into the employment market either in the towns or the villages. They themselves admit it. And the unemployment problem is going to grow more and more. In spite of it, look at the fool-hardiness of the planning. They want to introduce power looms in place of handlooms, so that lakhs and lakhs of weavers can be thrown into unemployment! They want to do it in such a light-hearted manner. They talk in one breath at one moment and talk in another breath at another moment. They appear to be Adisesha with a thousand breaths!

I cannot congratulate or thank the President for having given us this Address in this manner only based upon the failures of the Government.

Shri Harish Chandra Mathur: I was really a little amused to find how my esteemed friend, the leader of the Swatantra Party has permitted himself to be swept off the rails like this. I have been his colleague in the Rajya Rajya Sabha for four years and we are now here together for another four years. Though I am prepared to read any books and volumes that he would suggest, I have always tried to understand him and tried to learn from him, and I would have no hesitation even further to have any suggestions from him for being considered. But I was simply surprised. What we expected from the leader of the Swatantra Party was that he would give us some of the basic ideas on which that party was built, where they differ, what they want and that
he would deal with the basie problems rather than to start with cervain personal digs here and there by raking up old issues of an absolutely personal nature which the country had completely forgoten.

Shri Ranga: Question. There was nothing person, nor are they old iscues.

Shri Harioh Chandra Mathur: Now, as matter of fact, let $u_{z}$ understand what are the important problems.

## 13 hrs.

The President's Address is of very great significance to us at this juncture both from the view-point of external affairs as well as from the view-point of the domestic affairs. We are living in a very crucial period. So far as external affairs are concerned, the entire world is in a very great ferment and certain situations have developed which call for momentous and bold decisions. In so far as our domestic affairs are concerned, we are now completing ten years of our planned economic development and are launching on the Third Plan which we consider to be of very great importance in shaping the future of this country. I thought my hon. friend would have dealt with these important basic problems. So far as external affairs are concerned, naturally the President has devoted considerable attention and time to it, because it affects vitally most of us in the world and even our domestic affairs are very much influenced by what is taking place all over the world.

Sir, as I see the situation, we find the cold war at its worst. The situation in the Congo is such that it demands real and serious consideration.

Mr. Deputy-Speaker: Hon. Members should not be seen standing in the passages.

Shri Harish Chandra Mathur: Every body would be deeply distressed at the shape events are taking in the Congo, and inspite of the world opi-
nion being voiced so strongly, what is happening there is shocking. We cannot but condomn in the strongest possible torms the role played by the two power blocs. In the ultimate analysis, let us understand what it comes to. The whole situation boils down to this that all this is happening simply because we have two power blocs that mutually distrust each -ther. Because of these complications arising, the situation in the Congo is deteriorating like this. The only right course for these power blocs to follow would have been the one which had been suggest--d by our Prime Minister at the United Nations General Assembly. Now at least there is a better realisation of this position, and the United Stater of America is drawing towards the right course. But because of their past ties, it has not been possible for them to take a completely fresh stand to ease the world tension. In this situation, the only solution for the problems facing the world is our policy of non-alignment. If these tensions are to be eased, these power blocs will have to be liquidated and the Summit Conference which was summoned earlier was a big step in that direction. It is only through these conferences, by bringing the nations of the world together, we can reduce these tensions. I will not deal with this situation at any great length. We are very much concerned particularly, with the problems which directly affect us.

Here, Sir, I would like to refer to what may be considered to be the mallest of the problems, that is the problem of Goa. I have not been able to appreciate why we here in India should not take a different attitude than the one we have taken so far. So far as Goa is concerned, it is recognised now-we were all the time very clear in our mind, except for certain suspicions which had been created-that it is a colony of Portugal, and those who have been holding on to this colony should be definitely thrown away. We have a right to throw them away, ne we
[Shri Harish Chandra Mathur]
threw away the British rulers. I think every Indian living in this country has a right to throw away the Portuguese rule in this part of India. It is not merely the responsibility of those people who are living in Goa. The attitude of the Government will have to be revised in this particular context. Even the United Nations now recognise that Goa is a colony and that like all other colonies it must be freed. They want a report to be presented to the United Nations about the State of affairs in Goa. In the existing context, possibly our Government wanted to educate world opinion before it took any particular attitude; it wanted that the whole world opinion should go with it. It is now quite clear that the entire world opinion is with us on this point, that Goa is a colony of Portugal, that Portugal has no right to stay there, the people staying in Goa are Indians as we are Indians and Indians living in Goa have the right to self-determination. I, therefore, think that our Government should revise its attitude and go in support of any movement which is launched not only within that area but also from outside.

I now come to Pakistan. I think no country in the world could have paid greater tribute to our foreign policy than Pakistan has done. You must have read in the papers that of late there has been a change in the utterances of their leaders, though they are all against India. Let us realise what they say. They say that India has taken advantage of its foreign policy, that it has received aid and assistance from both the blocs and they are also going to follow the same policy and that they are not going to get themselves tied down to a bloc. That is the sort of utterances which one comes across from the various leaders and the President of Pakistan.

An Hon. Member: Do they mean that?

Shri Harish Chandra Mathur: That is the greatest tribute that could be
paid to our foreign policy. They are smarting under a feeling of anger against the successful policy of this country. It is only out of that feeling that they say it, not that they believe in it. If they do believe in it, that would have been entirely different; we would have very much welcomed it. They say that they would like to follow this policy, not because they have any faith in it, but because they want to take advantage of it and want to have assistance from both the sides, which they are never likely to get until they have real and basic faith in that policy. Well, they have no faith in that policy. Their expressions are clear indications of the fact that our policy has been remarkably successful. All the African countries which have emerged independent during the last few years have with one voice followed this policy of non-alignment and they find that this is the only policy which could be adopted. I may mention also with certain pardonable pride that there is much better understanding of this policy all over the world. There may be certain vested interests, which may throttle their voice, but in spite of that there is much better under-standing of it in the United States of America. What the Kennedy Government ever since its taking over has done is that step by step they are coming closer to our policy. It might be mentioned that in his inaugural address the President has made a reference only to two great statesmen of the world, past and present. It was Mr. Churchill and our Prime Minister, Shri Nehru, from whom he says he is drawing inspiration.

So far as the China border is concerned, I am in cent per cent agreement with the policy followed by the Government. There could be no other policy that could have been followed. Certain objection was raised against the words used by the President in his Address that they have hopes that China will feel persuaded to do so. I think that is
the most dignified way of mentioning a thing. What else are you going to say? We do think that China will be left with no other alternative but to adopt that course. If China does not adopt that course. We are not entirely depending upon China adopting that course. We are all the time strengthning our defence and seeing that there is no further encroachment. We are not reconciling to any other policy, but to the one in which the entire aggression is vacated.

I think there can be no other policy. Let our friends suggest certain concrete steps that may be taken. We have an unequivocal statement regarding this position that this aggression must be vacated, that we will try to get it done through negotiations and we are getting more and more friends on our side; the entire world is raising its voice on this issue and China is completely isolated in this matter. But we are not just content with this; at the same time, we are fully strengthening our defence. That is the best that we can do in this matter.

Coming to domestic affairs, I will refer to the third Five Year Plan. We will first take an appraisal of what we have done during the first two Plans. During this decade, it can be said with definite satisfaction that we have truly laid down the foundation for a planned economy and development in this country. That is the surest way of going ahead. In matters of basic industries, we have steel which is important, coal which is no less important and oil and gas. We have given topmost priority to these basic things, so that our development goes ahead and our dependence on other countries is reduced to the minimum. We have also made remarkable progress in the manufacture of engineering goods and machine tools.

Our industrial production has gone up by 66 per cent, our food production by 42 per cent and our national income by 40 per cent. While we fully appreciate all these achievements
and the basic soundness of the policy, let me say with absolute frankness that I am not satisfied with this on two accounts. This achievement is not to be viewed in isolation. Let us see how other comparable countries have fared in the world. There can be no better friend of India in this matter than Mr. Kennedy, who wants that this country should go ahead from success to success in material and developmental achievement. He took an appraisal of the entire situation and there is a whole article based on this under the heading "We want India to win the race". In his appraisal, he feels constrained to say:
> "But the harsh facts of the matter are that in the last decade China has surged ahead of India in most sectors of its economy. Its gross national output has expanded about three times as fast. In terms of industrial capacity, investment, education and even household consumption, China has slowly pulled up and now moved ahead. Its food production has nearly doubled, while India's has increased by less than 50 per cent. By the most authoritative estimates, at present levels of agricultural growth, India will have by 1965 a food production deficit of over 25 million tons...." etc.

Experts have examined the facts and this appraisal has been given by a real and sincore friend of this country, who wants to help this country to go ahead. Let us not forget this.

The most important thing is our exports. I am not satisfied with our achievements in respect of our exports. During this decade, our exports have not gone up even by 20 per cent. When we examine it analytically, we find that our exports have fallen. To say that in 1950 we were exporting goods worth about Rs. 500 crores and now it is Rs. 600 crores does not give us the real picture. In the all-India context, let us examine the world
[Shri Harish Chandra Mathur]
trade figures. In 1950. In 1050, taking trade with the western countries India's percentage of the total world percentage was 2.6 per cent; it has now come down to 1.3 per cent. This is a very clear indication that our export trade with the western countries has not kept pace, although we might have made a certain progress. Not only it has not kept pace with the world trade, but rather it has gone down very much. That is a thing which needs examination by our Government.

About panchayat raj, the President has made a very deserved reference to the ushering in of panchayat raj. and has hoped that institutions of panchayat raj will be introduced in the various States. Rajasthan and Andhra have come for special mention. Rajasthan deserves particular ettention in this matter. It has attracted a lot of attention, because it has gone the whole hog in this matter, because we have covered the entire area. There are certain people who felt that it is only because of our immaturity and backwardness that we have rushed into this scheme. They felt, fools come in where angels fear to tread. But our achievement during the last year has proved that it is not that way, but it is just the other way round.

Various observation teams which had been sent to Rajasthan have given commendable reports. Rajasthan has also got the fullest support of the Prime Minister, who is never tired of making reference to the panchayat raj and the achievements of Rajasthan. But certain doubts have been raised about our success because of the recent Panchayat elections that have taken place in Rajasthan. It has been stated that reactionary forces have come up, feudal forces have come up, communal feelings have been aroused and they have seized power. There is a certain amount of truth in this statement. But still, I am not in the least alarm-
od or worried about is. What has happened is not because the health of the people is not eound, but because of certain dirty noses poked in by thoos in authority and because of the abuse of administrative machinery.

It is aboolutoly necessary that a true aceesment must be made of the whole situation. These recent elections have got certain lessons to reach not only to Rajasthan but to the entire country, at the cost of Rajasthan. Those lessons and problems which have been thrown up because of the recent elections will definitely have to be borne in mind.

I wanted to say another word about administration but, as my time is over, I will resume my seat.

डा० गोविन्द दास (जबलपुर) उपाघ्यक्ष जो, श्री भक्त दरंन जी ने जो प्रस्ताष यहां उपस्थित क्रिया है में उसका समर्षन करता हां ।

राष्ट्रपति जी ने ग्रपने ग्रभिभाषण में हमारे देश से सम्बन्ष रखने वाली भीतरी फोर वाहरी दोनों प्रकार की बातों पर सुन्दर प्रकाश डाला है ।

जहां तक बाहरी बातों का सम्बन्ष है, जीन का ग्राक्रमण, काइमीर ग्रोर गोश्रा के सदृश प्रश्नों को भी कुछ्छ पीछे ही डाल देता है। बीन श्रोर हमारे बीच की सीमा सम्बन्धी जो समस्याएं हैं उन समस्याग्रों पर विचार करने ओ लिए जो एक समिति मुकरंर हुई थी उसमें हमारे सदस्यों ने परिश्रम कर जो बातें हमारे सामने रखी हैं वे एक प्रकार से श्रकाट्य हो जाती हैं । श्रोर जहां तक उन सदस्यों की इन बातों का सम्बन्ध है, मुझे इस बात पर बड़ा हषं होता है कि केवल कांग्रेस दल के सदस्पों ने ही नहीं, परन्तु राज्य सभा घ्रौर इस सदन के करीब करीब समी दलों के

सदस्यों ने उन बोगों नी प्रबंसा की है । हमारे प्रषान मंत्री की ने कल राज्य सभा में यहा बात स्पष्ट कर दी कि जब तक चीन हमारे भूलंड को नहीं छोग़त्ता, तब तक इस प्रशन का हल हो ही नहीं सकता। मे समझता हूं प्रषान मंत्री जी की इस घोषणा बो देश में सर्वश्र समर्षन मिलेगा, अ्रौर इसका स्वागत होगा ।

परन्तु यह बात निर्विवाद है कि हमारी भीतरी श्रौर बाहरी बातें, समस्याएं, प्रइन, इन सब का निपटारा, इन सब का हल, पक बात पर निर्भर है, प्रौर वह है हमारी एकता । फूट हमारी राष्ट्रीय ऐतिहासिक कमजोरी रही है । सैकड़ों नहीं, दो ढाई हजार वर्ष के इतिहास को हम देखें तो भी हमें वह कमजोरी स्पष्ट दृष्टिगोचर होती है । जब सिकन्दर का हमारे देश पर श्राक्रमण हुश्रा उस समय परिचमोत्तर में एक भारतीय नरेश श्राम्भीक मिल ही गया सिक्द्रर का स्वागत करने के लिए । जब हुणों का हम पर श्राक्रमण हुग्रा उस समय क्योंकि गुप्तों का राज्य था श्रोर गुप्त वंष्णव थे, इसलिए बौद्धों ने हूणों को मदद दी। जब मुसलमान पहले पहल यहां ग्राये, श्रौर वे उस समय विदेशी थे, उस समय जैचन्द ने उनका स्वागत किया, श्रोर श्रंश्रेजों का स्वागत करने के लिए भी मीर जाफार ग्रोर श्रमी चन्द के सदृश व्यक्ति मिल गये ।

इस राष्ट्रीय कमजोरी के श्रभी भी ग्रनेक बार"दृरय दिखायी दे जाते हैं। राजा राम मोहन राय से लेकर महात्मा गांधी तक ने श्रोर उनके बाद पंडित जवाहरलाल नेहरू ने ग्राधुनिक भारत में इसके निवारण करने का बहुत प्रयत्न किया परन्तु अ्रभी तक तो उसमें पूरी सफलता नहीं मिली है। कभी हिन्दू श्रौर मुसलमान लड़ते हैं, कभी सिखों घ्रोर हिन्दुग्रों का झगड़ा होता है, कमी हिन्दू प्रौर जन लड़ते हैं। श्रभी श्रासाम में कुछ दिन पहले जो क्षगड़ा हुप्रा वह दो राज्यों, बंगाल ध्रौर श्रासाम, के निवासियों का झगड़ा था । ये संघषं कभी घरं के नाम पर, कभी राज्य पुनर्गठन के नाम पर तो कभी भाषा के नाम पर होते हैं।

हिन्दू गम्र्रदायवादी गांबी बी की हथा \# बाद दूे षे । उनका किर उत्पकर्ष हो रहा है । उनके घनेक स्वानों से रंनिक पत्र तक निकलने लने हैं मौर उनमें सम्प्रदायवादिता का बऱे जोरों से प्रचार होता है । मुस्तिम बीग से केरल में हमारा जो समझ्षोता हुम्मा उसे यद्यपि में कोई़ गलत बात नहीं मानता, बेकिन उस समझौने ने हमारे पुराने सम्प्रदायबादी मुसलमानों को भी उभारा घर उस समझोते का वे नाजायज फायदा उठाना चाहते हैं। ग्रभी उज्जंन में जमंयते उल उलेमा का एक जलसा हुप्रा। जमैयत ऐसी संस्था थी जिसने हमें गाढ़े वक्त पर मदद दी थी । वह राष्ट्रीय संस्था थी । लेकिन मैंने जमैयत के इस श्रधिवेशन के भाषणों को जब पढ़ा तो मैं दंग रह गया कि जमैयत में इस प्रकार के भाषण केसे होते हैं । कल स्वामी रामानन्द तीर्थ जी ने जो भाषण दिया उसको में पढ़ रहा था। उन्होंने मैसूर की एक घटना बतायी। उन्होंने बतलाया कि वहां के कुछ सम्प्रदायवादी मूसलमान किस प्रकार पाकिस्तानी नारे लगते हुए एक जलूस में निकले थे। ग्रोर मे आ्रापसे कहना चाहता हूं कि मुझे इस बात का भय है कि जंसे-जंसे चुनाव नजदीक ग्राते जा रहे हैं वैसे -्वैसे वोट प्राप्त करने के लिए यह सम्प्रदायबादिता बढ़ रही है । न मालूम श्रागे भ्राने बाले चुनावों तक इसका क्या नतीजा निकलेगा।

श्रभी जबलपुर में जो कुछ हुग्रा, क्योंकि मैं जबलपुर से श्राता हूं, मेरा सिर शर्म से शुक बता है । जबलपुर के इस कांड पर भ्रखिल भारतीय कांग्रेस कमेटी की कार्यकारिणी ने जो प्रस्ताव पास किया है, उसका में हुदय से स्बागत करता हूं। मुझे इस बात का बड़ा हषं है कि इस कांड की पूरी जांच करने के लिए एक उच्च स्तरीय कमीशन या कमेटी नियुक्त होगी । मे इस लोक सभा के मंच से जबलपुर निवासियों से कहना चाहता हूं, मष्य प्रदेश के निवासियों से कहना चाहता हूं घोर दूसरे लोगों से कहना चाहता हूं कि जब तक इस जांच कमेटी की रिपोर्ट न श्रा जाये तब तक ते
[ठा० गोविन्द दास]

पूरा मौन धारण कर लें । इस जांच कमेटी के काम में वे पूरी पूरी सहायता दें और इस जांच कमेटी की जो भी रिपोटं हो उसको स्वीकार करना प्रत्येक देश निवासी का, कम से कम प्रत्येक राष्ट्र-भक्त का, कर्तव्य होना चाहिए ।

परन्तु प्रशन यथार्थ में किसका दोष है, यह नहीं है । साधारण जनता इन बातों में दोषी नहीं होती । इस प्रकार की राष्ट्रीय कमजोरी हमारे दिलों में है । प्रधान मंत्री जी ने बहुत ठीक कहा है कि झ्रभी हमारे दिल साफ नहीं हैं इन मामलों में, उस कमजोरी का जो समाज विरोधी तत्व हैं वे फायदा उठाते हैं, श्रौर उससे हानि होती है, उसका फल भोगना पड़ता है निर्दोषों को ।

हिन्दू देशा में बहुमत में हैं। झ्रतः एकता की स्थापना का सब से बड़ा उत्तरदायित्व मैं हिन्दुग्रों पर मानता हुं । यह उत्तरदायित्व हमारे सांस्कृतिक सिद्धान्तों के कारण ग्रोर श्रधिक बढ़ जाता है। हमारे ऋषि मुनियों ने, हमारे तत्ववेत्ताग्रों ने, हमारे सन्तों ने, हमारे भक्तों ने, इस समस्त सॄष्टि में एक ब्रह्म के दर्शान किये थे । हम श्रपने श्रोर समस्त सृष्टि के जीवों में कोई ग्रन्तर नहीं मानते । हमारा मूल वाक्य रहा सदियों तक, युगों तक, वसु धैव कुटुम्बकम् । हमारे देशा का बहुमत ईइवरवादी रहते हुए चारवाक का निरीशवरवादी धर्म भी यहां पनपा। बौद्धों श्रोर जैनों का धर्म भी निरीशवरवादी है । वह भी यहां पनपा । श्रोर ऐसी संस्कृति वाले यदि इस प्रकार के झगड़े करें, इस प्रकार के झगड़ों पर उतारु हो जांय तो मैं यह कहूंगा कि इस से ज्यादा लज्जा की बात कम से कम हिन्दुप्रों के लिए श्रौर नहीं हो सकती । हम जनता के नेता हैं । उपाध्यक्ष महोदय, हम गुंडों के नेता नहीं हैं। जहां तक जनता का सम्बन्ष है जबलपुर नणर, जबलपुर जिला, समूचा मध्यप्रदेश, वहां की जनता राष्ट्रवादी जनता है। जबलपुर में जब चुनाव श्राते हैं तो हम हर

एक घुनाव को जीतते हैं। उस समय सम्प्रदायवादिता हमारी जनता पर कोई ग्रसर नहीं करती। जहां तक ऐसे समाज विरोधी तत्वों का सम्बन्ध है, मैं मानता हूं कि उस सम्बन्ध में हमारा एक कतंव्य है श्रोर वह यह है कि हम जनता की भावना को बदलने का प्रयत्न करें । जनता से कहें कि कानून हाथ में लेना यह उस का काम नहीं है । कम से कम स्वतंत्र भारत में जब हमारी सरकार है तो जनता कान्न हाय में लेले घ्रोर इक्की दुक्की इस तरह की घटनाप्रों पर जनता इस प्रकार के काम करे यह जनता का काम नहीं है । हमारा यह कर्तव्य ग्रवश्य है कि हम जनता को इस सम्बन्ध में समझायें परन्तु उसी के साथ मैं फिर ग्राप से निवेदन करना चाहता हूं कि हम जनता के नेता हैं हम गुंडों के नेता नहीं हैं । जहां तक गुंडों का सवाल है वहां तक गुंडों का दमन तो सरकार के द्वारा ही हो सकता है।

उस सम्बन्ध में जबलपुर में जो कुछ हुग्रा, जो कुछ मुझे वहां ग्रनुभव हुग्रा उस के श्राधार पर मैं कुछ कहना चाहता हूं । जबलपुर में यह दंगा शुरू हुग्रा ३ फरवरी को । $४$ फरवरी को इधर उजर कुछ घटनाएं हुईं। २ दिन तक जबलपुर में पूरी शान्ति रही, बाजार खुल गये, कोई गड़बड़ वहां पर नहीं हुई। ७ तारीख को यकायक गड़बड़ शुरू हुई। $\gamma$ जगह यकायक झगड़े शुरू हुए। चार जगह यकायक इकट्ठे झगड़े तब तक नहीं हो सकते थे जब तक कि उसकी कोई पूर्व योजना न बनती श्रोर मझे इस बात पर काइचर्य है कि यद्यपि $७$ तारीख के बाद पुलिस ने बड़ी तंदेही के साथ काम किया लेन्नि $\gamma$ चगहों ५र इवट्टा उभाड़ने वाले झगड़ों का पता जबलपुर की सी० ग्राई० डी० को कंसे नहीं लगा। स्पष्ट चीज है कि यह उस की कमजोरी है । क्योंकि यकायक इकट्ठे चणड़े नहीं हो सकते थे ज तक कि उनक कोई तैयारी न हुई होती। इस प्रकार की तीयारी का सी० घ्राई० हि० को दता

लताना नाहिए था । इसलिए जहां तक हमारी मी० श्राई० डी० का समबन्ध है जबलपु, मध्यत्रेश श्रोर दूसरे वथानों म उसंको कहीं ज्या वंदेही के साय काम करना चाहिए।

ग्रब मैं पुलिस पर श्राता हूं। मैने श्र.प से निवेदन किया कि $७$ त, रीब के ब.द जबलपुर में जो कुछ हुम्र। पुलिस ने बड़ी तंदेही के साथ काम किया। इस में कोई शक नहीं है कि श्रगर पुलिस इतनी तंदेही के साथ काम न करती तो वहां न जाने क्या हो जाता। लेकिन इस के पहले पुलिस को जबलपुर के पुलिस श्रफसरों को जबलपुर का श्रनुभव बहुत कम था । पुराना एक कापदा था कि कलक्टर, जिला मजिस्ट्रेट्स वह् लोग होते थे जो बहुत दिन तक किसी जिले या किसी शहर में रह चुकते थे । पुलिस कप्तान वह लोग होते थे जो किसी जिले या किसी शहर में बहुत दिनों तक रह चुके होते थे म्रोर सिटी कोतवाल वह लोग होते थे जोकि उस शहर में किसी न किसी रूप में बहुत दिन तक रह चुकते थे। उन को एक एक बात का जान रहता था। एक एक बात का श्रनुभव रहता था झ्रोर वे वहां के ल़ोगों को जानते थे । यहां पर मैं किसी एक श्रफसर विशेष की निन्दा नहीं करना चाहता, सब श्रच्छे श्रादमी हैं गेकिन मैं यह कहे बगीर नहीं रह सकता कि दुर्भाग्य से इस समय जबलपुर में जो झ्रफसर थे वह जबलपुर के मुहल्लों तक को नहीं जानते थे वहां की जनता की बात तो म्रलग है । हमे इस बात का ध्यान रखना होगा कि हम ऐसे श्रफसरान को जिला मजिस्ट्रेट के रूप में या कलक्टर के रूप में या पुलिस कप्तान श्रथवा सिटी कोतवाल के रूप में रखें जोकि उस स्थान की श्रच्छी जानकारी रखते हों । एक एक मुहल्ले को एक एक मकान को श्रीर एक एक श्रादमी को जानते हों ।

पत्रों की स्वाषीनता के नाम पर श्राजकल न जाने क्या-क्या लिबा जा रहा है। पह व्यक्तिगत स्वतन्वता, यहृ भाषण की स्वतन्वता

पोर यह पत्रों की स्वाषीनता हमको कहां तक ले जायेगी मेरी समझ में नहीं श्राता। गालीगलोज से देश के यहां से लेकर वहां तक के न जाने कितने पत्र भरे रहते हैं। यह गालीगलोज व्यक्तिगत रूप से म्रागे बढ़कर बहुत उग्र रूप धारण कर रहा है। जबलपुर की छोटी-छोटी घटनात्रों को इतने प्रधिक प्रतिरंजित रूप से पत्रों में छापा गया । सब पत्रों को में नहीं कहूंगा, कुछ पत्रों में छापा गयत। उसका बहुत श्रसर पड़ा श्रौर श्रफवा हें फैलीं । सात तारीख को जो कुछ वहां हृप्रा उन भ्रफकाहों के करण सागर में श्रोर श्रासपास के स्थानों में न जाने क्यान्नया हो गया। हमें ऐसी श्रनर्गल जो छपाई होती है पत्रों में श्रोर जो यह श्रफवाहें फेलते हैं उसके लिए भी कुछ न कुछ्ब उभाय करनां चतहिए। उस का पूरा निवारण तो उआघ्यक्ष महोदय नई वीढ़ी के कि निर्माण पर ही हो सकता है . . .

उपाष्यक्ष महोदय : घ्रब मानरणय सदस्य श्रपनी बात समाप्त करें ।

ऊा० गोबिन्व दास : बहुत म्रन्बा ।
हम जानते हैं कि नई पीढ़ी का निर्भाण यह सब से श्रधिक ग्रावइयक बात है । जमंनी प्रोर इटली में हिटलर म्रोर मुसोलिनी के समय नई पीढ़ी का इस प्रकार निर्माण किया गय। था कि बहां की नई पीढ़ी नाजीवाद प्रोर फासिस्टवाद तक का भी समरंन करने लगी थी। हमें श्रपनी नई पीढ़ी का इस प्रकार निर्माण करना चाहिए कि कोई यह न समझे कि हम हिन्दू हैं प्रोर हम मुसलमान हैं या हम सिक्ब हैं म्रोर ईसाई हैं बत्कि सब लोग समझें कि हम भारतीय हैं ।

> एक बात में पाकिस्तान के सम्बन्ब में कहना चहूंगा

उपाष्यक्ष महोदय : माननीय सदस्य का समय समाप्त हो चुका है भौर दो बंटियां बज चुकी हैं ।

जा० गोषिन्त शास : में भ्रापकी पाजा ते दो मिनट में श्रपनी बत्त समाप्त कर दूंगा।

मि सदन् का ध्यान पाकिस्तान के प्रेसीडेंट श्री श्रय्यूब बाँ के उस भाषण की मोर दिलाना जाहता हूं जिस में उन्होंने कहा कि जबलपुर की यह धटना कांगो की घटना के समान है, ऐसेा उनका कथन हास्यास्पद है मोर इस प्रकार का मिलान मेरी तो समक्र में नहीं झ्राता । जनरल भ्यय्यूब साहब किस तरीके से यह बात कह सके ? भारत में हमने एक धमं निरपेक्ष राज्य की स्थापना की है । बड़े से बड़े श्रोहदों पर यहां मुसलमान रहे हैं भौर श्राज भी हैं। हमारी सरकार हिन्दुद्यों भ्रोर मुसलमननों में कोई भेद नहीं समझती। पाकिस्तान वाले इस प्रकार की बात हमारे लिये कहें । इससे बड़ी ज्यादती की बात अ्रोर कोई नहीं हो सकती घ्रोर इससे ज्यादा हमको बदनाम करने का भ्रोर कोई दूसरा रास्ता नहीं है । उन को खुद पाकिस्तान की तरष देखना चाहिप । सैकड़ों, हजारों की संख्या में पाकिस्तान के हिन्दू हिन्दुस्तान में श्रा रहे हैं, बहां से भाग रहे हैं, इसके भी कारणों का क्या उन्होंने पता लगाया ? श्रय्यूब साहब का जो भाषण हुश्रा वह एक ऐसा भाषण हुप्रा जिससे हमारे देश को दुनिया में बदनाम करने का प्रयत्न तो किया ही गया साय ही इस बात का भी प्रयल्न हुश्रा कि हमारे देश में भी हमारे मुख पर कालिख लगायें म्रोर मैं समझ्नता हुं कि उन्हें प्रम्यूब साहब को खुद को इस पर प्रकसोस होना चाहिए ।

झ्रन्त में में यह कहूंगा कि हमारा प्रजातंत, हमारे समाज की समाजवादी रचना घ्रोर हमारी पंचर्षीय पोजनाग्रों की सफलता श्रादि सब कुछ इस एकता पर निर्भर है । में ने भ्रनेक बार पहले भी कहा है भौर श्रन्त में में किर कहांगा कि कुछ बतें ऐसी हैं जो सब रन मिल कर कर सकते हैं। राष्ट्रीय एकता के लिप सब बलों का सहथोग भ्राबरयक है भ्रोर सब इलों को मिल कर इस एकता का र्रमल करना कहिप ।

भो मु० हि० रहबान (भ्रमरोहा) : जनाब डिप्टी स्पीकर, प्रेसीबेंट के ऐड़्रंस पर कल से बातचीत हो रही है। मिली जुली जन्द बतां हैं जिन को भपने श्रपने खयाल के मुताबिक हर एक पेश कर रहा है।

जहां तक चीन का मामला है में समझ्नता हुं कि उस के मुताल्लिक मुस्तलिष तरीकों से हाउस में दूसरे वक्त भी बहस तुई है। यह एक बुली हुई हकीकत है जिस में दो रायों की गुंजाइश नहीं है। पह चीन जिसके मुताल्लिक हिन्दुस्तान ने हर मोकिए पर, हर ठहराव श्रोर हर मोके पर पूरे तरीके से उस का साथ दिया उस चीन ने, चीन की हुकूमत ने, मोजूदा चीन की कम्युनिस्ट हैकूमत ने हिन्दुस्तान के साय बहुत बेवफाई की भौर इंतिहाई शराफत से गिरी हूई जिन्दगी का सबूत दिया ।

जहां तक बांडर का मसला है, हमारी हद एक लम्बी लकीर है मिकमाहन लाइन प्रौर इस तरफ काइमीर की वे उद्वद हैं, जो कि इस मुल्क की सरहद तक हैं। चीन की तरफ़ से बार-बार उन के बारे में छें़़ की जाती है, ऐसे कदम उठाये जाते हैं, जिस से हिन्दुस्तान के मकसद प्रौर काज को नुक्सान पहुंच । इन हुदूद को मुग़लं के जमाने से भ्राज तक बतीर किसी इ स्ललाफ़ के हिन्दुस्तन की हुदूद माना गया है। पाज उन के बारे में बहस करना श्रोर हिन्दुस्तान की जमीन पर नाजायज कन्ज्रा करने की कोशिशा करना प्रोर जिस हिस्से पर उस ने नाजायज फन्बा किया हुग्रा है, उस को श्रपने मुल्क का हिस्सा बताना, ये ऐसी चीजें हैं, जो यह जाहिर करती हैं कि दुनिया में, जिन्दगी में जब ग्रस्बलाक न हो, हूहानियत न हो, सिफं मादियत ही मादियत पेझो-नज़र हों, तो जितना भी कुछ हो, वह कम है ।

ऐेसे मोके पर इससे ज्यादा क्या कहा जा सकता है कि पस मसले को हल करने के दो री तरीके है-पातो हम जंग करें म्रोर या दूसरे तरीकों से श्रपना मकसद हासल करने की कोशिश करें। श्राज हमारे प्राष्दम मिनिस्टर

श्रोर हर एक घ्रक्लमन्द्ध श्रादमी यह सोषता है कि श्राज के उमाने में यह जंग सा १ दुनिया की जंग हो सकती है घौर बड़ी बड़ी तहजीबें बरबाद हो सकती हैं । इसलिये एक दूसरे तरीके से उसको हल करने की कोशिश की जा रही है। गवर्नंमेंट की स पालिसी को हम सपोर्ट करते हैं श्रोर पूरे तरीके से त्तिफाके-राथ करते हैं कि बह स तरज पर चल रही है कि एक तरव्ष वह्न मजबूत है कि बह् पक चंच जमीन भी किसी दूसरे के हाब में नह्टीं जाने देंगे श्रोर दूस $? ~ त र फ ~ उ स न े ~ इ र ा द ा ~ क र ~ र ख ा ~$ है कि भ्रगर किसी मुल्क की तरफ से कोई जारहाना कारंवाइयां तुईं, तो उसका सामना किया जायेगा मोर जो कार्रवाइयां इस सिलसिले में हो चुकी हैं, उनको हल करने की कोशिश की जायेगी । इससे ज्यादा घ्रोर क्या हो सकता है ?

बाहर के मामलान के सिलसिले में कांगों पर बहस हुई है । बेशक वह एक मज़लूम कोम है मोर मजलूमों का साथ देना हमारा शोवा, हमारा शिश्रार श्रौर हमा १ श्रादत है । हम बराबर ऐसा करते रहे हैं झ्रोर भ्राज मी कांगो के मामले में हम उसी तरक हैं, जहां पबलिक का रुजहान है । वहां पर बेलजियम की तरफ से कलोनियलिज्म का जो ग़लत, भयानक घ्रोर घिनौना मजाहिरा किया जा रहा है. वह नाकाबिलेबर्दाशत है। वहां पर एक फ़ारेन ताकत ने मुल्क के एक हिस्से से दृसरे हिस्से को तबाह करवाने की कोशिश की है प्रोर इसी सिलसिले में मि० लुमुम्बा पौर उनके कुछ साथियों को कत्ल कर दिया गया है ।

इन बतों के मुताल्लिक, फ़ाइवयीप्रर प्लान के मुताल्बिक पंचायत राज के मूताल्लिक कहने के लिए बहुत से मोके हैं, कहा जाता रहा है श्रौर कहा जाता रहेगा। लेकिन एक बहृत चुद-ब-बुद हाउस के सामने श्रा

गई है भोर भानी काहिए की। मैं भीं उस पर कुछ कहना चाहता हृं। मुझे इस बात को देख कर मायूसी हुई कि तारीख से लेकर $\varepsilon$ तारीख तक जबलपुर, कटनी, सागर दमोह, नराँसहपुर, सरोपा भौर कितने ही गुकामात पर फसाद हुए भौर बरबादी हैई भागें लगीं, मकान बरबाद हुए श्रोर दुश्ननें जलाई गई घ्योर जानो माल का नुकासन प्रा, लेकिन २४ तारीख को प्रेंजिडेंट साहब का जो एर्रेस ग्राता है, उस में एक लाइन भी इस सिलसिले में हमारे सामने नहीं घ्राई है। उसमें इस बात का कोई जिक नहीं किया गया कि इस बारे में क्या तरीका-ए-कार श्रक्तियार किया जायगा, जिससे इस किस्म के वाकयात फिर न हों, क्योंकि किसी संकुलर स्टेट के लिये इससे ज्यादा नदामत घ्रोर शरमिन्दगी की कोई बात नहीं हो सकती कि वहां साम्प्रदायिकता, फिरकापरस्ती, इस तरह मुंह खोले खड़ी रहे ओ्रोर शुरू से फ्राखिर तक उसका सिलसिला कहीं न कहीं जारी रहे मौर हम उसको रोक न सकें ।

जबलपुर में एक वाकया हुप्र!-एक इंडिविड़म्रल वाकया, एक इन्तहाई शर्मनाक वाकया हुग्रा, जिसकी सज़ा जिम्मेदार शास्स को मिलनी चाहिए, लेकिन एक्शान ग्रौर रीएक्रान का यह मतलब कभी नहीं हो सकता कि एक इंडिविडुग्रल ने एक बात की हो, तो पूरी कम्युनिटी को तबाह झ्यौर बरबाद कर दिया जाये । यह तरीका-ए-कार किसी तरीके से मुल्क के मफाद में नहीं है, बल्कि वह इन्तहाई नुक्सानदेह है। इसी बिना पर यह बात बहुत क्रिले-तबज्जह है कि पिद्छले दिनों में इसी मध्य प्रदेश में भोपाल में जो फिसाद हुश्रा था, वहां पर किसी को सजा नहीं मिली, किसी मुजरिम को उसकी ख्या पर पकड़ा नहीं गया, किसी गुंडे झ्रोर क्ररारतनसम्द को सख्या नहीं बी गई । इस हालत में मुण्तलिक मुकामात में फसादात है हैं मोर वे लोग समझते हैं कि हम खुले दिल से मनमानी कर सकते
[श्री मु० हि० रहमान]

हैं जो कुछ चाहे कर सकते हैं, हुक्रूत हमारे मुकाबले में बेबस है त्रौर कुछ नहीं कर सकती है । इसके सिवा दूस री कोई बात नहीं है ।

मिं ईमानदारी से कह सकता हूं कि इन फस।दात को हिन्दू-मुस्लिम फसादात कहना हिन्दुप्रों श्रौर मुसलमननों की तोहीन करन। है । ये फसाद हिन्दू श्रोर मुसलमान नहीं करते हैं । में ग्रापसे यकीन के सतथ कहता हं कि वहां की पब्लिक, जिसमें हिन्दू घ्रोर मुसलमान दोनों शामिल हैं, ग्राज भी कानों पर हाय धर रही है कि यह बला, यह मुसीबत, यह श्रज़ाब कहां से नजजुल हुं्रा । ये हिन्दूमुस्लिम फलाद नहीं हैं । इनको फिरकावारना फताद कहना भी ग़लत है । गुंडों श्रौर शागरतपसन्दों ने एक स्कीम बनाई है श्रौर उस स्कीय के मातहत वे जन चाहे तब फसाद करते हैं । दरहकीकत इसमें कोर्ई शाक नहीं है कि जब एन्कवायरी होगी, तो यह बात सफ हो जiवेगी कि एडमिनिस्ट्रेशन ने जान-बूझ कर उसमें चशमपोशी की, या मातहत पुलिस के श्रफराद ने सतथ देकर बरबादी कराने की कोशिश की । उस वक्त हुक्क(म ने, लोकल हुक्काम ने, एडमिनिस्ट्रेशन ने श्रपनी कमजोरी भी दिखाई ग्रौर इस साजिशा में उनका हिस्सा भी दिखाई देता है । बकोल सेठ जी के ३, ४ तारीख को यह वाकया पेश ग्राया या ग्रोर उसकी रोक थाम हो सकती थी, लेकिन सनझ में नहीं ग्राता कि स्पेशल पुलिस के जो दस्ते बुलाये गये थे, वे क्यों वापस चले गये, जिसके नतीजे में ७ तारीख ग्रोर $\_$तारीख को दरमियानी रात को इस कद्र हौलनाक बरबादी हुई । जान-बूझ कर एक साइड की इस तरीके से बरबादी कराई जाये, यह किसी तरीके से भी हिन्दुस्तान के लिये ज़ेबा नहीं है । हम पाकिस्तान श्रोर श्रयूब के खिलाफ ऐतराज़ करें। वह हमारा हक है। कोर्ई हमारे मामले में दखल न दे। हम में

इतनी ताकत है कि हम श्रपने हिन्दुस्तान में श्रपने मामलात को हल कर सकते हैं । जिन्होंने हिन्दुस्तान की श्राज़ादी की जद्दो-जहद में जान की बाज़ी लगा कर, साथ साथ रारीक होकर मुल्क को ग्राज़ाद कराया है, जिन्होंने वन नेशन ध्योरी को मानने के लिये जान की बाजियां लगाई ह, घ्रपनों से गालियां खाई हैं, जेलें भुगती हैं, चाकू खाये हैं, उनको ग्राज इन बातों से कोई डर नहीं हो सकता कि जब भी कोई ऐसी फ़िसाद की मनमानी बात झ्राय, मुस्लिम श्रक्लीयत की तकलीफ की बात ग्राय, तो ग्रख्रनारों या तकरीरों में, फ़ौरन पाकिस्तान के हवाले दे दिये जायें, पाकिस्तान रेडियो के हवाले दे दिये जायें ग्रोर यह साबित करने की कोशिश की जाये कि इसका पाकिस्तान से जोड़ था, इसका फलां चीज़ से जोड़ था। मैं यह कहना चाहता हूं कि इस तरीके से हकीकत को दबाया नहीं जा सकता है श्रोर अ्रगर इस तरीके से हकीकत को दबाने की कोशिश की जायेगी, तो इससे मुल्क को कोई भी लाभ घ्रौर फ़ायदा नहीं हो सकता, बल्कि मुल्क को इन्तहाई नुकसान हो सकता है ।

इस हालत में हमें इस बात का क्या खौफ़ है कि कोई क्या कहता है श्रोर पाकिस्तान के साथ जोड़ने का टैक्नीक क्यों श्रपनाया जाता है । हम इसके खिलाफ जरूर श्रावाज उठायेंगे । क्या हर जगह जुल्म श्रोर बरबादी होती रहेगी श्रोर ग्रगर उसके बारे में मुसलमान घ्रक्लीयत किसी बात को कहेगी, तो यह कह कर उसका मुंह बन्द किर दिया जायेगा कि पाकिस्तान से जोड़ है, पाकिस्तान रेडियो से जोड़ है । इस तरह से हकीकत को दबाया नहीं जा सकता है । यह बात कोई मानी नहीं रखती कि इस तरीके से इस एक श्रक्लीयत को दबाने की कोशिशा की जाये । यह देखने की बात है कि जबलपुर में एक साइष्ट की इस तरह बरबादी क्यों हुई । जबलपुर में

दो जानिब से कोई बात हुई हो, मगर इसका कोई सग्रूत नहीं fिलिता । लेकिन तो भी वह बताया जाये कि किस तरह $\varepsilon$ तारीख को सागर, कटनी, दमोह, नरींजहपुर, सरोषा औौर तमाम दीगर मुकामात पर वारह से चार बजे तक साजिश से संकड़ों मकान जला कर ज्ञाक कर दिये गये। क्या पुलिस घौर एचर्मिनिस्ट्रंशन के मंजूद होते हुए कोई इस तरीके से बरग़दी कर सकता है ? इन्मीनान के साथ पेट्रोल बिछ्ड़ता गया, इत्मीनान के साथ ग्राग लगाई गई अ्रीर बड़ी वड़ी किनातुमा इमारतें ख़क लियाह कर दों गईं। एक एक इन्नान का दस दस बारद्य वारह लाख का तुक्तान हुम्या । कानेव मुःमद हैनफ़ को फम्म कोई मामूलो फ़म नहीं थी। दत्र बारह् लाख का का उसका नुस्सान हो गया । उसरी बोड़ी की ििजारत घो। वह मुसलमानों के हाथ में थः । उसको इनससादी मार मार कर बरखाद कर दिया गया। फ़िरोज्ञाबाद में चूड़ियों की fिजारत दी। वहां मुसलमानों की ननयतो-हिरफ़त को तवाह किया । क्या कुछ फ़िरकापरस्त श्रनासर ने घह तय कर लिधा है कि इस तरीके इस मे मुसलमानों को, जो मौजूदा इकानोमिवक श्रौर इक्तसादियत में खुद बदहान हैं, इल मुल्क में बिल्कुत तबाह कर के मिल़्लरी श्रौर फ़ीर बना कर छोड़ दें म्रोर गह हु₹ूमत बेबरा हो, बेचागर हो, कुछ कर न संके, सब कुछ हो जाये, तो फिर उधकी एन्क्वायरी होती फिरे अरीर उसके बाद गह करो, वह करो। ग्राशिर इतना वड़ा वाकया हों कंसे गया ? तीन जिलों में बारह् जगह ऐसे वाकयात कैसे हो गरे ? हुकूमत को इग पर गैर करना चाहिए।

मुले श्रब इप बात का म्रहसास हो रहा है कि. इन मामलात में कत्र तक तसलसल जारी एहेगा । क्या पूरे हिन्दुस्तान को इस में लयेट दिया जायेगा। ग्रभी दो तीन दिन पहले दिल्लो में भी घही टैक्नीक चली थी, लेकिन करों के हिन्दू श्रौर मुसलमान, हम

लोग, जो वहां रहते हैं, ?? वजे रात को वहां पहुंच कर तीन बजे तक रहे ग्रौर हिन्दू लीडरों के साथ, जो वहां मीजूद ये, इस बात की कोशिश की कि इस वाकये को मामूली तौर पर खत्म करके इसको किसी तरीके से ग्रागे न बढ़ने दिगा जाये । मैं यह बतलाना चहता हूं कि. जिनके पास ताकत, शक्ति ग्रीर माद़ी पावर नही है, जब वे इस तरीके से मामले को हल कर सकते हैं, तो एडमिनिस्ट्रेगन, हुकूमत के घ्रफराद, लोकन अ्रयारिटीज़ श्रणर चाहें, तो क्या श्रमन कायम नहीं हो सकता ? उुकूमत बेजस नजर अ्राती है म्रीर सरारत पसन्द लोग जो कुछ चाहते हैं कर गुजरते हैं । ग्राज सब मामलों में उनकी मुलालिकत करने के बजाय उनकी हौसला अ्रफजाई की जाती है। जोर शोर के माथ पालिमेंट में यहत तो कहा जाता है कि फिरकातरस्ती को किसी भी सूरत में बरदाइत नहीं किया जायेगा। लेकिन हो क्या रहा है ? मुस्तिम ग्रक्तीयत तबाह भी हो रही है श्रीर बरबाद भी हो रही है। एक्तनन और रिएएकगन के नाम पर गरारतपनन्द ढोग जो चाहते हैं करते जा रहे हैं। इस तरह की बानें होंने देनः किसी भी सैभ्युतर र्टेड के निए मुनासिब नहीं है प्रौर न हो सकता है।

में पूब्वा चाहता हुं कि मुस्लिम प्रक्लियत का मूनाजमतों में क्या ड्राल है ? क्रा म्राप ने करी इसनो तद्रकीकात की है कि इननें
 क्या ग्रकलियों के जिननें भी बच्चे हैं, मूसलमानों के जिनोे मी बको हैं, ईसाइयों व भिलों के जिनने भी बन्ने हैं वे इसने हो
 नहीं है । स्टेट गवर्नमेंटस के गजट छषे हुт हैं, गवर्नमेंट म्राफ इंडिया के गजट छवे हुए हैं, बताया जाए़ कि इन fिछ्छले चौदह सालों में श्रक्लिपतों के किने लड़के नंकरियों में लिए गए हैं। पहलने तो इनको इंटरव्यू में हो नहीं बुकगया जाता है ग्रीर ग्रगर बुता भी लिया जातः है तो उनको जगह नगीज नहीं
[श्री मु० हि० रह्टमान]

होती है । वे तबाह ग्रौर बरबाद हो रहे हैं । मैं मानता हैं कि यह रिजर्वेशन का सवाल नहीं है । लेकिन ग्रश्रर कोई ऐसे हालात में रिजर्वेशन की बात कहता है, रिजर्वेशन की बात को उठाता है तो उसे फिरकापरस्त कहा जाता है ग्रौर इसी विना पर कहा जाता है कि उसने रिजवेंशन का लफ्ज क्यों कह दिया। मैं पूद्धना चाहता हुं कि संक्युलर स्टेट के वे लोग क्या फिरकापरस्त नहृीं हैं जो न यह चाहृते हैं कि मुसलमानों को मुलाजिमत में लिया जाए, उनको तबाह अ्रीर बरबाद किया जाए, उनकी इक्तसादयात, उनके तरीके जिन्दगी को खत्म किया जाए ? मुस्लिम श्राक्लियत को यानी एक ऋक्युन्टिी को दबाने के लिए न मुलाजिमत में लिया जाता है न तजारत क.रने दिया जाता है न उनको अ्रपनी इवत्इसादी जिन्दगी को जारी रखने का हक दिया जाता है, रोजमरी की जों शहरी जिन्दगी है, जो श्रमन की जिन्दगी है, उस तक को भी देने के लिए वे तैयार नहीं है । मैं पूछना चाहता हूं कि क्या इससे ज्यादा भी कोई फिरकापरस्ती दूसरी हो सकती है? इसका क्या मतलब है? मैं यह नहीं कहता कि श्रकसरियत के सभी लोग बुरे हैं, उसमें से थोड़े बुरे हैं 1 इसमें हिन्दू मुसलमान का कोई सवाल नहीं है, हिन्दू मुसलमान का केई झगड़ा नहीं है, दोनों गले मिलने के लिए तैसार हैं। लेकिन चन्द शरारतपसन्द लोग ग्रकसरियत में ऐसे हैं जो कि ग्रकिलयतों को इस तरंह से दबाने की कोशिश करते हैं। श्रगर उनकी हाउस में भी मुरूलिफ तरीकों से हौसला श्रफज़ाई की जाए तो क्या होगा, कंसे काम चलेगा ? कंसे हमारी स्टेट सैक्युलर स्टेट बन सकेगी ? श्राखिर सैक्युलर स्टेट का मतलब क्या है ? सिर्फ सैक्युलर स्टेट कह देने से वह सैक्यूलर स्टेट नहीं बन जाती है ? इसका मतलब यह है कि रोजमरा की जो ऊुन्दगी है, उसको बसर करने का सभी को हक हासलि हो, मुलाजिमत सभी को पाने का हक हो, तजारत करने का सभी को

हक ह्रासलि हो । क्या वजह है कि ग्राज श्रकलियतों को नौकरियां नहीं मिलती हैं, मुल्क की इक्तसादियात में, तजारत में परमिट नहीं मिलते हैं, फाइव यीग्रर प्लान में कोग्रोप्रेटिव सोसाइटीज़ को जो जगह मिली हुई है, उनके बारे में इनको मायूसी का मुंह देखना पड़ता है ।

इसी तरह टैक्स्ट बुक्स की बात है । इसके बारे में हमने एवं शिकारत की थी श्रोर वजीर तालीम को एक किताब दिखाई थी ग्रौर उन्होंने हमारी शिकायत को सही तसलीम किया था ग्रौर कहा था कि इस किस्म की किताबें नहीं पढ़ाई जानी चाहिये। सवाल यह नहीं है कि हे कि त्यौहारों का उनमें क्यों जिक्र किया गया है, दीवाली का क्यों जिक्र किया गया है, दशहरा का क्यों जिक्र किया गया। ये सब हिन्दुस्तन के त्यौहार हैं। किसी को इस पर कोर्द एतराज नहीं हो सकता है । लेकिन जहां अ्रकसरियत के र्यौहारों का जिक्र है वहां मुसलमानों के जो स्यौहार हैं, ईद है, बकरीद हैं, ग़ब बरात है या मुहरंम हैं, या सिखों के त्यौहार हैं, ई्साइयों कें त्यौहार हैं, उनका भी उनमें जिक्र होना चाहिये था । अ्रगर बह किया गया होता तो वह भँकगुलर स्टेट के उसूलों के एन मंधिक हैंता। इस के बरखिलाफ उस तन्ट की, बात उन किताबों में लिखी हुई मिलती है कि श्राश्रो बर्चों भगव,न कृष्ण की पूज। कंरे । अ्याप बतायें कि मुसलमानों के बच्चे यह कैसे करेगे । भगवान कृषण की पूजा हिंदू कर सकते हैं लेकिन मुसलमान, सिख, ईसाई कैसे कर रुकते हैं । मैं पूछना चाहता हूं कि इसं तरह की चीजें पढ़ाने का ग्रकलियतों के बच्चों को ग्रापको किस ने ह्क दिया है । मुसलमान श्रपने खुदा-बंद कुटूस की अ्रदावत करते हैं, सिख श्रपने तरीके से करते हैं घ्रांर ईसाई ग्रपने तरीके से श्रौर उनको इसका पूरा हवः हासिल है । झ्रापको किस ने हक दिया है कि झ्राप दूसरे मजहबों की तौहीन करें, खुदा व रसूल

की तोहीन करें भ्रोर यह प्रचार करें कि वे सब इस तरह की चीज़ों को पढ़ें। भ्रापको नहीं चाहिये था कि श्राप किताबों में इस तरह के मजामीन लिखनाते ग्रोर इस तरह की किताबों को टैं्स्ट बुक्स में जग्टा देते । मगर टैक्स्ट बुक कमेटी ने पह किया श्रोरे उसने इस तरह की कितातों को चुना। हमें मालूम है कि महज बाज़ रिखेदारांं से, बाज़ अ्रपने जानने वालों से इस तरह की चीज़ें लिखा दीं जो भ्रगर्चं तामुब की बिना पर नहीं लिसी गई, तंग नज़री की बिना पर नहीं लिसी गईं बल्कि नावाकफियत की बजह से लिखी गई हैं। मैंने एक लिखने वाले से इसके बारे में मूखा श्रौर उसने मुडे बताया कि में इतलाम के बारे में जानता नहीं था इसलिये ऐसा ही लिख दिया है। चुंकि टैक्स्ट-बुक कमेटी में किसी का कोई़ रिशतदार ग्रा गया तो उसकी सिफारिश से यह कितान्त चैन्स्ट जुक में श्रा गई । ऐसी कितार्ने नहीं ग्रानी चाहियें ग्रोर इस तरह की चीज़ों को उडमें जगह नहीं मिलनी चाहिये । इस तरह्र की चीजों के खिलाफ हम बललेंगे। सै ₹्युलर स्टेट के श्रन्दर इस किस्म की किताबें खास तंर परे चेकिक एजुकेकाने के ग्रन्दर म्रौर प्राइमरी लग्रीम के ग्रन्दर हींगज़ हीगिज नहीं लगनी चाहिये, नहीं पढ़ाही जानी चाहियें ।

सेठ जी ने जमीयत उलेमा के बारे में कहा कि वह बेतहरीन बाडी है ग्रौर इसने हिन्दुस्तान की श्राज़ादी में नुमायां हिस्सा लिया है लेकिन उज्जैन में ऐसी तकरीयें की गई. जिन को पढ़कर हैरानी होती है। मैं कह्ता हूं कि जो में श्राज कह रहा हूं वही कुछ्छ वहां कहा गया है। मैं इस बाडी के लिए जिम्मेदार हूं, मैं इसकी तजवीजों झौर इसकी तकरीरों के लिए जिम्मेदार हूं । उन में कोई भी बात नंशनलेलिटी के खिलाफ, संक्युलरिज्म के खिलाफ नहीं कही गई है । वहां पर यह शिकायत की गई है कि मुस्लिम श्रक्लियत को दाबाया जा रहा है, फिरकापरस्ती उभरती जा रही है ग्रौर हुकूमत बेबस होती जा रही है।

मैं समझता हूं कि इस तरह की बातें कहने में कौन सी एतराज़ की बात हो सकती है । जो कुछ कहा गया है ठीक कहा गया है। अ्रगर ग्राज इन बातों के लिए ग्रक्लियत के हक में से $\delta$ जी नहीं बोलते हैं, या रघुनाथ सिंह जी नहीं बोलते हैं, या दूसरे हिन्दू भाई नहीं बोलते हैं तो फिर मजबूर होकर हिफजर्रहमान को बोलना पड़ना है। इसमें एतराज़ की क्या बात है । होना तो यह चा़्चि था कि श्रकर्सरियत खुद इन चोज़ों को कहती। लेकिन ग्रगर वह नहीं कहती है ग्रीर हृमें कहना पड़ता है कि श्रकलियतें तकलीफ़, में है, उनकी ये ये मजबूरियां हैं वे बेबस हैं, तो फिर इस पर क्यों एतराज़ होता है? बह्रहाल डक्र तरह की चीज़ों को बरदाइत नहीं किया जा सकता है । बेशक इसकी जरूरत है कि इनक्वायरी हो ग्रौर हाई लेत्रेल इनक्वायरी हो । ग्रगर एडर्मानिस्ट्रेरान में कुछ लोग इसके लिए जिम्मेदार हैं, उन्होंने कोताही की है, तो उनको सज़ा मिलनी चाहिये । ग्राज मध्य प्रदेश की सरकार फेल्योर हुई है। भोपान से ले कर श्रत्र तक दे जो वाकयान हैं उनको देखतं हुए यह कहना चाहिये कि उसे कोई हक हासिल नहीं है हुकूमत करने का । ड़स तरीके से तबाह श्रौर क्रण करके, बरबाद करके हमें यहां रखा जाएगा तो यकीनी ताँर पर इसके नताइज श्रच्छे नहीं निकलेंगे। मैं स्पीकर साहत्व ग्रौर डिप्टी स्पीकर साहब से दरख्वास्त बरहंगा कि बे कोई कानूनी पोज़िशन ऐसी लायें जिससे श्रसम झ्रौर बंगाल के मामलात पर, लस्यानी फसादात की बिना पर जब यहां बह्त्स हो सकती है पालियामेंटरी डेलीगेशन वहां जा सकता है, वैसे ही मध्य प्रदेश के फसादात के बारे में भी बहस हो। पी० एस० पी० ने, जमीयत उलउलेमा ने, कम्युनिस्ट पार्टी ने कांग्रेस के घ्रफग़ाद ने, सभी ने माना है कि बहुत बड़ी बरबादी ग्राई है तीन जिलों के मुक्तलिफ हिस्सों में, श्रौर इस पर बहस होनी चाहिये ग्रौर खुल कर बहस होनी चाहिये, इससे कोई नुक्सान नहीं होगा श्रौर झ्रगर बहस हुई तो सफाई के साथ सारे मामलात सामने छ्रायेंगे ।
[शी मु० हि० रहमान]
तो तजवीज़ श्री भक्त दर्शान जी ने पेस की है, उसकी तो मैं ताईद करता हूं लेकिन जिन मामलात का मैंने जिक्र किया है उनके बारे में फिर से कहता हूं कि पाकिस्तान का हवाला दे कर झ्राप बच नहीं सकते हैं, यह कह कर कि पाकिस्तान के साय इनका ताल्लुक, है, काम चल नहीं सकता है। यह कहा गया है कि नागपुर टाइम्स में रह लिखा है, मगर क्या श्रापने स्टेट्समैन में जो छपा हैं, उसको पढ़ा है, हिन्दुस्तान टाइम्स में जो छपा है, उसको पढ़ा है, टाइस्त ग्राफ इंडिया में जो छवा है, उसको पढ़ा है ? श्रापको चाहिये था कि ग्राप उसको भी’ पढ़जे जिन्होंने कहा है कि सिर्फ एक साइड ही को बरबाद किया गया है । जो कुछ हुश्रा है उसका तकाज़ा था कि वहां कोलंक्टिव फाइंस लगते । जिस तरह की वारदातें हुई हैं, उनको कोई भी बरदाशत नहीं कर मकता है। यह तरीका ज़न्दनी का नहीं है। इस तरह के तरीकों को बदलना होगा श्रौर सही मानों में सैक्युलरिज्म को लाना होगा । गांधी जी के बताये हुए इखलाकी मैयार ग्रौर नैझनलिज्ञ को लाना होगा । मैं यह नहीं कहता हूं कि ग्रकसरियत में सभी लोग बुरे हैं, कुछ बुरे हैं। ग्रकसरियत में जो फिरकापरस्त हैं, वे जो कार्रवाई चाहें करें, मनमानी करें, खुश रहें ग्रौर जो मुसलमान श्रकलियत में हैं, या दूसरी श्रकलियतें हैं, उनको हमेशा ही दबाने की कोशिश करें ग्रौर पाकिस्तान का हवाला दे कर, उसको एक टैक्नीक के तौर पर इस्तेमाल करके, इस किस्म की हरकतें वे करते जायें, इसको कभी बरदाइत नहीं किया जा सकता है। इसको हम बरदाशत करने के लिए तैयार नहीं हैं, हाउस बरदाशत करने के लिए तैयार नहीं हैं, मैम्बर साहिबान बरदाशत करने के लिए तंयार नहीं हैं। सभी को इसके खिलाफ श्राताज़ बुलन्द करनी है श्रौर यह कोधिरा करनी है कि सहो मानों में यहां पर संक्यूलग्जिज्म कायम हो ।

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 سع 'س كو صل كون كى كوشم كی





 مهي نههى جان ديلغ اور دوسى طرف
 ملك كى طرف تـ كوئى جارصانه





اور كها هو سعثا هـ ا

بامر S

 ساتهة دينا همار/ شيوه - هـارا ششعار اور میارى عادت ع - هم برابر إيسا



 فلط بههانC اور كهلونا مطاهره كها جا

 ايك حصع بع دوسر< حصع كو تها كرواز كي كرشم كى ع اور اسى



الن باتون ع متعلت - فائويُو
 هتملت كهل هيى - كها جاتا رما ع الور كها جاتا
 هاؤس: ع ساملع آ

 ديكه كي مايوسى هونى كه r تاريح








 نها





 - كه وها
 شورع بح آخر تكـ اس كا سـلمسله كهي
 - رور نه سكهـ

جبالبر, ميس ايك ,اتیه ها ایى انذيوجول واتعه - ايك انتهانيانى


 ; ايك بات كى هو تو هو ك كمهونيتّى








 غلذع اور شرارت يسلمد كو سزا نهيى טی







 كه أن فسادات كو هلدو, هسلم فسادات


 - ع


 هه عذاب كها





 ــ بات صاف هو جانيغ


 كی - اس وقت حكا
 بهى טكهائى اور أس سازش - حصه بقّول كو یه ,اقعه پییش آيا نها اور


 چل v ر! هونى - جأن بوج
艮








 جا جا

"















 اس حالت ميى غثهي اس بات كا
 ياكستان


 هسلـان اقليت كسى بات كو كهيكى تو يه كهكر اس K م منه بلد كر ديا جائيكا







[شی ; -

كهون مرئى - جبلهور مهى در جانـي


 كتلى- دمور- نرسـكعبيرر- سروبا ارٍ تـام












 ى عاتهه مهي تهى - السك, اقتصادى مار ها, ك, برباد كر ديا كيا - فيروزآباد
 مسلمانو كى منعت , هرفت كو تباه كها كها - كيا كجهـ فرقه برست علاصر غ

 ارٍ /قتصاديت ميى خود بد حال مهـ
 ارو فتير بلاكر جهرزدني اپ يه حكومت
 نه سیه - سب كِّه هو جائُ تو يهر اس كى ايلكوانُى *rتى بهر< ارٍ اسى بعد


 - اس بر غرر كرنا





 " ; إبحج رات ك,
 جر




 اس طريتة مع اس معلاملـ كو صل كر


 همر حكرمت بـ بـ بس نظر آتى عـ



آ

 هارليعلت مهل يه تو كها جاتا عـ كه

 كيا رها هـ - مسإم اتاليت تبال بهى هو

 يسلد لوك جو جاهـ




 كيا آب غ كهي اس كي النكوإي









 اقلهxو S

 نصهب نهيى هونى مـ - روا تهاx ارو برباد هو ره هيو - هبي هانتا هون كه


 إتهاتا ه تو ابه فرته هرست كها جاتا هـ

أور اس بنا بي كا
 يوحهچ


 برباد كيا جائه - ان كى اقنصاديات اور

 كيبونه هيه لیا جاتا هـ زه تعجارت كرن ديا جا:تا




 كونى فرته يرستى دوسى هو سمتنى فـ -
 كهتا كه ! اكثريت ع ك سبهى لوكس بر<



 ليكن جیلد شرارت يسلد لوك الثدريت مه اليست ها

 مهي بهي مسختلف طاريقون بع حرصله



( (Lae $^{-1} \tau^{-}$-
المثّيت 6




 یان
 كا وجا
 اقتصاديات ثهي - تجبارت ميى پرهـت
 كوريريمٌ و سوسابئتيز كو جو جكا جله ملى هو مايوس

السى طرح تَيكسـث بكس كى بات
 شكّات كی تهى - اور وزير تعليم كو ايكس كداب دكهايُى نهي ارٍ انهون غ هـإى بات كو صتميع تسليـم كيا تها اور كها تها كه اس فـ فسم كى كتابئ

 كيون ذكر كيا كيا هـ - دوالـ كا كا كيون ذكر كيا Sيا عـ - دشهرلا كا كيور ذكر كيا كيا هـ - يه سـب هلديتان

 جه جان الكثریت
 عيد هـ بقر عيد ع - شـب برات كيا
 عيسائيو ع تيوعار هيد- أن كا بهى أن


 برخلا كا كتذبو هیه






 التهتون ک



 حت حاسل هـ - آت كو كس ن د حت







 تيكسست بك كهينّى ن ن يه كيا اور اس ن اس طرح كى كتابو كو چنا هميو

 خا كى بنا ير نجهي لكهى كئير - تنا


 اس ع بار二 ثهـ
 جبأنا نها نهي تها اس لئع ايسا هو


 تيكسـت بك بيأ أ كتُى - ايسى



 سشهكولو استهت ع اندر اس تسم كى
 ايهجركيشن ع اندر اپ پیرائسى تعليم



 هـ ارٍ اس غ هلدوسنان كی آزادی
 مي ايسى تتربرين كى كئين جن كو يرير كر حيرانی هرتى هـ - ميل كهتا هو
 روى SN اس باتى ع لتُ ذمهوار هور - بهي اس كی تجوريزو اپ اس كی


 \&






 كيا هـ - انٌ باتوب ع لُّه اقنيت ع

 نهيى بولتح هيى يا دارسر= هلدرستاتى
 حغظ الرحان كو بولنا بيتا هـ تو إس









 كه انكو'يرى هو اور ها هانى ليول انكرأى هو - الكر ايدملستُريشن مين



[شی بم -

 كو ديكهت هون



 إِّا
 ماحب كويُى قانونى يوزيشث ايسى لائين جس سع آسام اور بنا
 يهها بتحث هو سكتى هـ - ثارلمنتّوى تيلعيشع وهان جاسكنا

 إيس - يى غ جمعيت العلهـا - غ
 الفراه ذ - س+هى ن بیى بربادى أنى
 بر بحمث هونى حاهنُ اور كهل كر بهعث هونى چامنُع - اس بح كانُى نقصان نهشى هوكا اور اكر بهمث هو ته صفائق سامل آتهى S
جو تجويز بهكت درشن جى غ




 كه كر كه
 كه




 بكعا 2 - آب كو چاهنئه نها كه آث

 برباد كها 5
 لكدي - جس طرح كى وارداتيى هونى
 كر سكنا
 هو8ا ار, صعشهع معن:
 هوز اخلاقى مسهار اور نششلزم كو لانا



 كريى - غوش رهيى إور جو مسلبان





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\begin{aligned}
& \text { استمسل كزع - اس تسم كى هركتي }
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& \text { كو اس ع خلان آواز بللد كرنى هـ ا" }
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Shri A. K. Gopalan (Kasergod): I do not wish to refer to those points that have already been referred to by the leader of our group.

The President referred to the efforts of the Government to enable our democracy to share and participate at all levels in the great economic and social developments in this country. I want to point out that the experience is to the contrary. At least in some parts of the country, parliamentary democracy is functioning in such a way that the opposiion is kept out of the important committees. In Kerala the Home Guards Committee has been formed for recruiting home guards, in which not even one opposition member has been included. If there are many opposition parties, and if at least one of them is represented, we can say that the opposition is included, but there is only one opposition party there, and not even one member is taken from the opposition in this inportant committee. I want to have an answer from the Government whether parliamentary democracy is functioning there and whether it is enabling our democracy to share and participate at all levels in the great economic and social developments. I could understand if this had been the case which only one committee, but in several committees, the Opposition has not been represented. For instance, the opposition is not
represented on the Loo Sahayak Sen Committee and also on the Development Committees. Even if this be only in one part of the country, I want to know, since the President has expressed his desire that the Opposition should be taken into confidence why in the Development Committees and the other committees, not even one Member from the Opposition has been taken in. I want to have a clear answer from Government on this point, and I want to know weethen they think that parliamentary democracy is developing and whether the spirit and essence of parliamentry democracy is being observed or is being violated at least in some parts of the country. I do not want to go into the other controversial questions, since I do not have much time.

## 14 hrs.

As far as appointments to Goveernment services are concerned, it is not the qualifications which are important but it is the police verification that has become important. If the police officer says that a certain person who is to be appointed is associated with certain ideas, then, certainly that man will not be appointed. Even if the public Service Commission recommends a person having the best qualifications, still, if the police officer gives some adverse report about him, he cannot be appointed in the services. This is continuing today. Though the Public Service Commission is there, it is the police officer's report that counts most.

I would also like to point out that the President has not given a true picture of the development in the country, because, after the two Five Year Plans, even though the produceton has increased, both industrial and agricultural, the national income has increased and the per capita income has also increased the gap between those who hold the means of production and those who produce has widened. The goal of our planming is a socialist pattern of society.
[Shri A. K. Gopalan]
In a socialist pattern of siciety, if there is more production, then there should not be more profits but the consumer must be able to get his good at lesser prices and the producers also must get some benefit, and there should be less of profits. I would give just two or three instanoes to prove how even though the national income has increased, the disparities have widened. Actually, there are two kinds of disparities, namely class disparities and regional digparities.

Take, for example, the case of the handloom industry. In the report, it is said that the production has increased. But what has been the result? The prices of goods have gone up; the prices of yarn also have gone up; and unemployment has increased. But, as far as the wages of the handloom workers are concerned, they have come down. So the result of this has been industrial unrest. In some places, due to the increase in the price of yarn, there is also unemployment. In Kerala and in Tamilnad and also Andhra Pradesh where there is concentration of handloom weavers, huge stocks are lying there, and they must be acquired especially the 'Bleeding Madras' variety. If arrangements are not made to supply yarn at reduced prices then the handloom owners will be in difficulties, and the workers will have so be sent out.

As regards the rebate of 10 nP which is given, it should be given for three weeks instead of 5 nP and 10 nP for two weeks. Unless the rebate is increased and the yarn is supplied at reduced prices, the worker will not be benefited though there is increase in production.

Then, I come to the conditions of agricultural labour, that is the agricultural labourers and the small peasants. It has been stated in the Report of the Second Enquiry into the conditions of Agricultural Labour in India that 69 per cent of the
population, according to the 1950-51 census belong to this category. They have included also those who cultivate about 2 acres of land in this category of agricultural labour. The repor $i$ of the enquiy shows that the condition of this rural population of 69 percent has not improved from 1950-51 to 1956-57; on the other hand, it has deteriorated. Since we shall be discussing this report, I do not want to go into details, but I want only to point out that the percentage of agricultural labour households with land in $1950-51$ was $49 \cdot 93$ and 42.8 in 1956-57, while that of those without land was 50.07 in 1950-51 and $57 \cdot 13$ in 1956-57. That means that the number of the agricultural labourers and the small peasant's who have got households without land has increased, while that of those with land has come down.

In regard to the wages, at page 135 of the report, it has been stated:
"The broad conclusions that emerge from a comparative study of the agrarian wage structure in 1950-51 and 1956-57 are: a general decline in the wages of the agricultudal labourers, a shift in the emphasis, payment of wages entirely in kind or partly in cash and partly of kind, greater dependence of agricultural labour families for wage income, a tendency towards widening of wage differentials as between the wages of men and women and a pronounced decline in the wages received for ploughing, transplanting and harvest operations. While the agricultural wages in 1950-51 were generally higher than non-agricultural wages, it was observed that in 1956-57 the position was the reverse."

This is the conclusion to which they have arrived at, as far as the wages are concerned.

As far as the debt position is concerned, while the percentage was 43
in 1950-51, it has increased to 63 per cent in 1956-57. The average debt for indebted households was Rs. 138 in 1956-57, as against Rs. 105 in 1950-51.

Therefore, I would point out that $\mathbf{a}_{\mathbf{8}}$ far as the 69 per cent of the population in the rural areas is concerned, though the national income and the per capita income have increased, the report has come to the conclusion that not only have the wages not increased but, on the contrary, their debts have increased. Further, as a result of the land reform legislation and distribution of waste land what has happened is that 7 per cent out of this 69 per cent have lost their lands and they have not got any land today. I want Government to take note of these things and see that something is done to ameliorate their conditions.

The President has also referred to the Government servants. About 700 Government servants are even today victimised, and new notices are being given, though here is a definite order of Government that absence from duty without authority during the strike period, organising and leading a procession, addressing a meeting, instigating the staff to join the strike, not of a coercive type, using of slogans, issue and circulation of leaflets etc. do not come under gross misbehaviour and no action should be taken against such persons; in spite of this order, we find that even today, for saying Ordinance murdabad' or saying 'Change the vanity of Government', notices are given saying that the employees must show cause why they must not be dismissed from service. I would suggest that a committee must be set up to go into this question and see whether the orders have been implemented properly. In spite of the fact that there is a definite order that certain things will not be considered as gross misbehaviour, even today so many are being victimised, and new show-cause-notices are also being given. This will not certainly help in the smooth functioning of Government. I would repeat that a committee should be set up to go
into this question and examine how the orders have been implemented.

Then I come to agricultural production. The President has spoken about increase in agricultural producion. He has said that there is already an increase and we want more insrease. But as regards land reforms, how is it that they are implemented? What about ceiling? What about security to the ryot and the tenant? What about the laws which were passed on this? $A_{s}$ far as these pieces of legislation are concerned, they have not helped. I also say that the matter of ceiling has become a farce-in many states this has become a farce. Not only that. has become a farce. Not only that. The Kerala Legislature passed a law saying that after December, 1957, that is, after the passing of the legislation, no land above the celling could be transferred and no land should be sold. But in 1960, the President issues an order saying that all those lands that had been transferred or sold would not come within the purview of this. Those who obeyed the law which put a ceiling on land and also prevented the sale or transfer of lands above the ceiling are punished and those who did not abide by the law are helped. That is what has become of the recommendation of the President himself as far as this legislation is concerned. In many places where a ceiling has been prescribed, there are loopholes. There is no restrictiton put that land over and above the ceiling should not be sold or transferred. So it has become a farce.

As far as the stoppage of eviction is concerned, legislation is there. But our experience and reports are to the effect that even though legislation is there even today in so many States the peasants are evicted with the help of the police. So unless Government are very careful and see that the legislation is implemented and the rightful owner who is in possession of the land is not evicted-unless he is protected, not the landlord-certainly this legislation will not help.

## [Shri A. K. Gopalan]

$A_{S}$ regards increase in production, there are certain other things that have got to be considered. In Kerala, about one lakh coconut trees are to be cut because of the root and stem disease. For the last three or four years, they had been told to use some pesticides etc., but now the Central Coconut Committee has said that one lakh trees should be cut and there should be new plantings. On the one side, they are cutting down the existing trees; on the cther, they are told to plant new trees. I want to say that this is a national wealth. If no research can be done here to find out the disease and treat it, then some help must be got from outside.

This is not only with regards to coconut. Arecanut, pepper and all those agricultural produc's are affected and there is destruction of production due to certain diseases. This has been happening not yesterday or but for the last so many years. When lakhs of trees have been affected, the growers are told to cut down those trees and plant new ones. If this is the position with regard to agricultural production, the posi: ion will not improve and we will not have increased production.

Next I come to prices. If the cultivators do not get even the cost of pro-duction-the expenses of cultivationhow can they continue cultivation? Take ior example tapioca. About two lakhs of agriculturists are cultivating it. They say that they do not get even the cost of production. Such is the price that they get for their produce. Starch is exported outside India also and we get some foreign exchange. But if a starch factory is established there, starch can be made here out of tapioca and they may also get some minimum price. Also more tapioca can be produced. I hope Government will see to it that as far as this is concerned, something is done so that we can earn foreign exchange as well as give a higher price to the cultivators.

Then I come to the queston of regional disparity. There is increase in the national income, but there is disparity between one zone and another, between one region and another and even between one part of a State and another part of the same State. For example in Kerala there is an agitation in which all parties have joined. There is disparity between the Malabar part and the other part. The agitation has come as a movement.

So this must be looked into. We have to see that development takes places on all sides. If one part of the country becomes less and less developed and the other goes up, certainly tha will give rise to all so:ts of tendencies and troubles. Those troubles are there in many places.

As regards unemployment, this subject has already been dealt with. I do not want to go further into it. But it is increasing. The internal and external debts also are increasing. As regards wages, at least in some industries, the wage level is that of 1939.

There is a defect in our planning. There is more production of coal and steel and also wagons. Here so many questions have been asked almost everyday. The Minister in charge of production of steel says that production is there, but wagons are not there. The Railways say that wagons are there but steel and coal are not available to be transported. As far as industries are concerned, at least in some States they are not getting steel or coal. In places where they have them, wagons are not available. The result is that they have to stop work for 15 days, one month and soon and then continue. In that way, they are suffering. When the production of steel, coal and wagons is increasing, there is this situation; it affects the working of industries and so affects the workers also. There is unemployment at least for some days. In some States, some factories in industrial estates have been closed for two or three months because
of no planning or defective planning with regard to the procurement of steel or coal or availability of wagons.

Then there is another point. The President has forgotten about a most important thing. This is about the linguistic and religious minorities. So far as the linguistic minorities are con: rned, I have no time to go into detail for want of time, into what happened in Assam and West Bengal. What has happened in Punjab? The movement for the formation of a State on a linguistic basis cannot be crushed because that is the feeling of the people. When in all other parts of India there are linguistic States, you cannot deny such a State to people living in one part of the State. That is why the trouble has come.

Then again, in several parts of a State there are minorities. In my own constituencies, there are linguistic minorities. They have got certain difficulties. This is as far as education and appointments, are concerned. There can only be two solutions to this problem: either you solve all the difficulties of the linguistic minorities, or in places where they are in a majority and in a contiguous area allow them to leave that State and join the other State. If there is discontent, if the linguistic minorities feel that their education is neglected, there will be quarrel between the linguistic minorities and the majority. That is what is happening.

So this problem of linguistic minorities in all the States has cerfainly to be looked into. The more the delay in looking into it and solving it, the more bitter will be the feeling of these linguistic minorities, and that will only create trouble, as there have been so many troubles.

As regards the religious minorities, the latest incident is that of Jabalpure. What has happened there? If
there are anti-social elements in certain communities does it mean that the whole community must suffer for it? Why is it that the police did not interfere? Why is it that certain communal papers wrote articles and instigated certain communities? Why is it that quick action was not taken? I want to have an answer to these questions.

This question of the protection of religious minorities, in Jabalpur, in Bhopal and also in some other parts of India, must be taken up. A Committee must be appointed to go into the question. They should study the problem and report. We should see that protection is given to these religious minorities.

Whenever some such incidents takes place, due to certain anti-social elements, how is it that they turn into communal clashes? All patriotic elements and communities should be called out immediately to stop that. The anti-social elements in all communities should be isolated; then only will we be able to check this. This is a very important question, the right of the religious minorities-their protection. I hope Government will look into this.

I also come to the question of reservation for backward communities. That has also come out in the clashes in some places. As far as Kerala is concerned, I can say, there is an agitation by all the backward classes together. In the matter of appointments they had been given certain rights. By changing section 11 of the Education Act they have been affected. They are really backward; and some reservation is really necessary for some time to come. All of them have joined together and they agitate and there are likely to be communal clashes between these backward communities and other communities.

Another point I want to make is about the long-term prisoners. There are so many long-term prisoners in
[Shri A. K. Gopalan]
the different jails in India, in Andhra, in Bengal and in Tamil Nad, political prisoners whose cases have not been considered for 10 or 15 years. Their cases must be considered.

The other point that I want to bring up, because the Finance Minister is here, is about the moratorium to banks. The other day when I said that there was a serious situation the Finance Minister said that there was no serious situation. But I have seen so many Malayalam newspapers ${ }_{s}$ and other papers which say that the situation is really serious. Why is it serious? Because things are lying there in naval dockyards and at railway stations. Merchants and traders are not able to lift them because it is only through banks that they can do so. Due to that so many people are unemployed. So, there is a crisis so far as the merchants and small businessmen are concerned. The Finance Minister said that he does not know what to do; the State Ministers do not know what to do. Something at least must be done so that there are not these difficulties.

When the Palai Bank liquidation question came up-and that is over now-during the last session, we asked a question whether any action had been taken against the directors of the Bank. The Finance Minister said that he would see to it that action is taken against them. But no action has been taken against them. Why is it? It is as a result of that the banks are coming up, one after the other, for moratorium. The depositors and the business public suffer. So, what I say is that there are certain things which could be avoided. We must see the reason behind them.

Now, there is an agitation in Madras to name Madras as Tamil Nad. Why should there be an opposition to this when the majority of the people want to call it Tamin Nad? Why should you insist that 'Madras' should be there? This is unnecessarily creating trouble. What is the harm in calling it Tamil

Nad when the majority want it? So, I say they are creating trouble where there is no trouble. There are already so many troubles facing us, the linguistic minorities, the regional minorities, the disparties as far as incomes are concerned and all that. Why should there be a new thing, about calling Madras as Tamil Nad?

Mr. Deputy-Speaker: No new thing need be said now.

Shri A. K. Gopalan: Sir, I do not want to say more. I only want to say that these things that have been pointed out may be considered by Government. And, regarding the two or three things which I mentioned first I want also an answer from Government.

श्री दुर्कलिश (सरघना) : उपाध्यक्ष महोदय, जब से हमने अ्रपने देश के शासन कार्य का भार सम्हाला है तब से लेकर ग्रब तक जो काम हम कर पाये हैं ग्रोर जिस का कि राष्ट्रपति महोदय के सम्बोधन में भी जिक्र है, उस को देखें तो हमें मामना पड़ेगा कि हम धीरे घीरे, लेकिन एक मुस्तंदी की तोर पर, श्रपने मुल्क की तरक्की कर रहे हैं ग्रौर जो काम ग्रभी तक हमारे मुल्क में हुग्रा है उस के लिये हमें कोई शरंरंमिदा होने की जरूरत नहीं है । दूसरे मूल्कों ने भी जो इस तरह के कामों से वाकिफ हैं हमारे काम को सराहा है । कुछ लोग कहते हैं कि हमारा काम उतनी तेजी से नहीं हो रहा है जितनी तेजी से कि होना चाहिये । कुछ लोगों का स्याल है कि हम ज्यादा तेजी से बढ़ रहे हैं । हम चीन की तरह एक डिक्टेटोरियल मुल्क नही हैं श्रोर हम को ग्रपने सोशानिस्टिक पैट्रन के घयेय तक पहुंचने के लिये इस तरह से चलना वड़ेगा कि हम देश के ग्रधिक से ग्रधिक श्रादमियों को श्रपने साथ ले सकें । ज्यादा जल्दी करने में लीज फौरवंडं की जो पालिसी हम ने चीन में देखीं है उसका भी नतीजा देग २हे हैं। उसको ग्रपनी उस पालिसी

को बदलना पड़ा । वहां क्या-क्या हो रहा है क्या क्या रकावटें उन में ग्राई हैं यह छनछन कर हमारे सामने श्रा रहा है। उनकी एग्रीकलचर श्रोर दूसरी चीजें सब फेल हो गई । उन्होंने जो इंडस्ट्रियलाइजेरान का प्रोग्राम तेजी से बनाया था उस को वह घीरे-बीरे पीब्रे कर रहे हैं ।

एक बात मुझे इस में कहती है ग्रौर वह यह है कि जो हमारी प्लानिंग का काम हो रहा है उसमें हमको कुछ विजिलेंस की देखभाल की ग्रावइ्यकता है। मेरा ग्रपना यह ग्रनुभव है कि बहुत सी चीजों में जितना ह्मारा खर्वो हो रहा है उस से कम में काम चल सकता था औौर कही-कहीं पर हमारा रुपया बर्ब्रदि मी हो रहा है। मेरी ग्रपनी राय इस विषय में यह है कि हमारे जितने बड़े-चड़े प्रोजेक्ट्स को राज्य के स्तर पर ग्रगर जिलों के स्थान पर नान-प्रफिशियल्स की हर एक जगह में श्रलग भ्रलग विजिलेंस कमेटीज बननी चाहिगे। उन विजिलेंम कमेटीज का इम्पलीमेंटे रेन से उनको पूरा करने ग्रौर उन को कार्यान्वित करने से कोई सम्बन्ध नहीं होना चाहिये । वह सिफं हर एक प्रोजेक्ट को देखें ग्रौर देख करके प्लानिंग कमीशन को रिपोर्ट करें कि इस में यह कमी हो रही है ग्रौर इस तरीके से यह काम किये जाने चाहिये ।

### 14.27 hrs .

[Shri Mulchand Dube in the Chair.]
उदाहरणार्य मैं ग्राप को बताऊं कि छोटी-छोटी दस्तकारियां के लिये हम स्टेट लेविल पर जिला लेविल पर ग्रौर मुत्क के नेविल पर कर्जा दे रह हैं। मेरा ग्रनुभव है कि बहुत से लोग धोखा देकर के कर्जा ले लेते हैं ग्रगर जिन इंडस्ट्रीज के लिये कर्जा लिया गया वह इंडस्ट्रीज़ि बिलकुल कायम ही नहीं हैं ग्रौर उनको देखभाल करने वाला कोई नहीं है श्रौर वहू इंडस्ट्रीज़ बनी भी हैं या नहीं यह भी कोई गहीं जाजता ।

इसी तरीके मे कम्युनिटो डेवलपमेंट के श्रौर जो हमारे बड़े-बड़े प्रोजेक्टस हैं उन में नान-ग्राफिशियेल विजिलेंस कमेटीज़ ग्रलग से बननी चाहियें । श्राम प्रोजेक्ट्स के लिये जिलों में श्रोर स्टट्स लेविल पर जो विजिलैस कमेटीज़ बनें वह बहुत वड़ी कमेटियां नहीं होनो चाहियें । उन का काम रिपोर्ट करना होना चाहिये ।

जहां नक चीन द्वारा भारतीय सीमा का श्रतिक्रमण किये जाने का ताल्लुक है मैं समझता हुं कि चीन द्वारा हमारे मुल्क के उपर एग्रेसन किये जाने के बारे में कोर्ई दो रापे नहीं हैं। के लोग भी जो पहले चीन के बडे दोस्त थे ग्रौर जो उस एग्रेशन के प्वाइंट को कुछ दाब कर दूसरे शाब्दों में उसको कहते थे ग्रौर श्रभी तक उस से इंकार भी करते थे उन्होंने भी यह बात मान ली है । इस ह्वाउस में भी ग्रौर राज्य-सभा में भी जो उनके प्रतिनिधि हैं उन्होंने यह खुल कार कहा है । एग्रेशन लपज तो श्रभी भी इस्चेमाल नहीं किया हेकिन यह खुल कर कहा है कि जो इंडियन ग्राफिशियल्त ने रिपोर्ट तैयार की हैं उसमें उन्होंने इंडिया का एक बहुन ही स्ट्रोंग केस बना लिया है ग्रौर द्सरे ल० नें में वह भी इस चीज को मानते हैं कि इंडिया का केस स्ट्रांग है । श्रब इंडिया का केस यह है कि हमारे उपर एग्रेशन हुग्रा है तो वह भी दृसरे श्रत्फाज में बंधे हैए श्रत्फाज़ में यह मानने हैं कि यह एग्रेशन का केस है। ऐसी हालत में, इस हाउस में मुस्तलिफ विचारों के जितने भी माननोय सदस्य हैं, उनमें से किसी हैं भी यह सलाह नहीं दी है कि इस एग्रेशन को वैकेट कराने के लिये हमें फौजी कार्यंवाही करानी चाहिये । फिर प्रशन उठता है कि एग्रंशान को वैकेट कराने के लिये हम क्या करें। कम्युनिस्ट पार्टी ने हाल ही में जो प्रस्ताव पास किया है, या उसके प्रतिनिधियों ने श्रपने जो विचार हाउस में रखें हैं, श्रगर वे महज इलंक्शन के टवटिक्स नहीं हैं, अ्रगर वेईमान दारी से मानतें हैं कि चइइना ने इंडिया पर

## [भ्री दुवलिश]

एगेशान किया है, तो मिं उनको सलाह दू कि कि वे सारी दुनिया की भ्रपनी फँटर्नल पार्टीज को खत लिखें, इस तरह का मंमोरेंडम भेजें कि वे सब पार्टीज चाइना पर प्रेशर डालें, दबाव डालें कि उसने हिन्दुस्तान की जमीन पर जो कन्जा किया है, वह उस को बाली करे ।

श्री सरजू पांडेश (रसड़ा) : मंजूर है ।

श्री दुवलिश : भ्रगर उनके दबाव के बावजूद भी चाहना श्रपने कदम को बापस न ले मोर एप्रेसन को वैकेट न करे, तो हमाटे सfियों को सोचना चाहियें कि ऐसी इन्टरनंशनल भारगनाइजेगेन से कोई खास फायदा नहीं है। श्रगर वे श्रपनी बिरादरी के लोगों से, श्रपनी एक फैटनंल पार्टी से उसके एक "लत कदम को वापस नहीं करवा सकते वो उनको चाहिये कि वे श्रपना कम्यूनिस्ट पार्टी के इन्टरनेशानलपन को खत्म कर दें । कम्यूनिस्ट लफ्ज जहां भो श्रायगा, वहीं उस की इन्टरनेशनल इम्पलीकेंशन्ब श्रायेंगी । इस लिये उनको इस पार्टी को तोड़ देना चाहिये पोर कोई समाजवादी पार्टी बना कर, या जहां की समाज वादी संस्थाश्रों में शामिल हो कर तेश की म्राजादी को बनाये रखने के लिये काम करना चाहिये । यह उन के लिये हमारी सलाह है । श्रगर वे सिसीरली मानते हैं कि मुल्क पर एग्रेशन हुग्रा है श्रोर वे इस मूल्क को "भ्रवर कन्द्री" और "श्रवर साइड" कर कहते हैं, तो उनका यह कम से कम कतंव्य हो जाता है ।

हम देखते हैं कि करमीर के बारे में रशा मरर चाइना ने श्रपनी यह राय जाहिर की थी कि वह हिन्दुस्तान का एक हिस्सा है, लेकिन श्रब चाइना अ्रपनी राय को बदल रहा है ग्रोर ग्रपनी पहली पोजीरान से हट कर प्राकुपाइड कइमीर की सीमा के बारे में سकिस्तान से संधि करने जा रहा है। ऐसी

हालत में हमको लड़ाई को छोड़ कर श्रोर कोई भी कदम उठाने से चूकना नहीं चाहिये। में समझ्ञता हूं कि तिब्बत हमेशा से स्वतंत्र देश रहा है । श्रगर चाइना का उस पर कुब दिनों के लिये कब्जा हो गया, तो वह उसी तरह, जिस तरह कि श्रंग्रेजों को हमारे मुलक पर कब्जा हुम्रा था। ग्रगर हिन्दुस्तान की भ्राजादी से पहले कोई मुलक हिन्दुस्तान से संधि करते, तो वे वहां पर श्रंश्रें की सुजिरेन्टी जहर मानते । लेकिन सुजिरेन्टी के मायने ये नहीं हैं कि तिब्बत एक म्रलब नेशन नहीं है। चाइना का उस पर राजनैतिक भषिकार है, यह हमने मान लिया है। अव हमें चाहिये कि तिब्बत को एक इंडिपेंडेंट नेशन मान लें भ्रोर चाइना की सुजिरेन्टी के सवाल को छोड़ दें, जंसे कि चाइना ने पहले करमीर पर हमारा हक माना था प्रोर भ्रब वह पाकिस्तान से सीधी बातचीत करने जा रहा है । श्रगर वह क पाकिस्तान से बार्डर का सैटलमेंट करे, तो हमको भी चाहिये कि हम दलाई लामा की गवर्नमेंट को तिब्बत की सही गवर्नमेंट मान कर उस से सैटलमेंट करें ।

इस के श्रलावा यह भी जहूरी है कि बाउंजं के उन हिस्सों को, जिनको चाइना क्लेम करता है, मजबूत करें मौंर वहा पर पूरी तरह से फोजी तंयारियां करें। हैस के साथ ही मुल्क के लोगों को भी हर हालत का सामना करने के लिये तैयार करना चाहिये यह सही है कि हम ने नेगोसियेशन्ज्ज का रास्ता भ्रस्तियार किया है, लेकिन घ्रगर हर तरह की नेगोसियेशान्ज भ्रौर दुनिया के दबाव से काम नहीं चलता, तो हमें यह कहने में हिचकना नहीं चाहिये कि हिन्दुस्तान के श्रपने इस हिस्से को श्राजाद कराने के लिये श्रगर ज़हरत पड़ी तो हम हथियार भी उठायेंगे । ऐसी सूरत में मुल्क के हर हिस्से में, हर किस्म के लोगों का लड़ाई की वजह से जो परेशानियां होंगीं, उन का मुकाबला करने के लिये हमे लोगों को तैयार करना चाहिये ।

जहां तक कांगो के मसले का सवाल हैं,玉: सात महीने पहले युनाइटिड नेशान्त्र द्र घ मामले को श्रपने हाथों में लिया था । बोलों को इस से बड़ी बड़ी श्राशायें बंधी थीं जोर वे समझते थे कि युनाइटेढ नेशान्ज ने ोेसा कदम उठाया है, जिस से वह श्रागे चल कर बड़ा प्रभावशाली हो जायेगा श्रोर उसकी बरफ से दुनिया में शांति कायम करने में बह़ी मदद मिलेगी । सभी ने युनाछटे है नेसन्ज के छस कदम का स्वागत किया था । लेकिन हुश्रा सह कि बेलजियम ने कांगो को माषाद तो किया, लेकिन बहृ श्रपने निहित स्वार्थी, बेस्टिड इन्ट़स्ट्स, को जरा भी क्षोढ़ना नहीं चाहता था। इस लिये कुनिया के जनमत की बजह से, बल्लं भोपीनियन प्रैशर, की वजह से उस ने कांगो को सिद़. नामिनली श्राजाद करना काहा भोर साथ ही उस पर श्रपना पूरा क्ता रखना चाहा। बदकिस्मती से युनाइटिड नेशन्ज्ञ की स्थिति हाउस डिवाइडिड की सी है श्रोर न तो युनाइइटिड नेशान्ज़ श्रोर न सिक्योरिटी कंसिल एक कंबिनेट की तरह टीम स्पिरिट से काम करते हैं । इस का गतीजा यह दुश्री कि बलजियम झ्रपने इस उउष्य में किसी हद तक सफल हो गया ीक बह कांगो पर श्रपना अ्रधिकार रस्ब । बहां का र, ष्ट्रीय एलिमेंट नहीं चंहता था बे लजियम से हम को fिर्फ एक योयी झ्राज़ादी मिले घ्रोर पूरी ताकत णस के पास रहे । ईसलिए वहां बलजियम-विरोधी भावनायें उठ खडी हुई । युनाइटिड नेशान्ज दो गुटो में बंटा हुग्रा है श्रोर इसलिए झ्रधिकतर राष्ट्र वहां श्रपनी ईमानदाराना राय नहीं देते हैं । श्रगर उन के किसी साथी के स्वार्थ का सवाल श्रता है, तो व उस का साथ देते हैं, क्योंकि श्रगर व एसा न करेंग, तो वह भी षमय पर उन का साय नहीं देगा । हम ने बहां पर इस सम्बन्व में कुछ तजवीजें रखी ई हैं, लेकिन मैं नहीं समझता कि वे काम बाब होंगी। हिन्दुस्तान ने शुरू से वहां पर यह तजवीज रखी थी कि कांगो की पार्लमेंट को

बुलाया जाये। श्री लुमूम्बा के हत्यारे बानने रैं कि यदि बहु तजबीज कामयाब हो गई भोर पालिमेंट बुलाई गई, तो चख में हमारा बहुमत नहीं होगा । इसलिये जब तक बहां पर्लिमेंट बुनाई जाये-प्रोर झ्रब तो झमरीका घोर कुछ दूसरे राष्ट्र भी बहां पार्लमेंट का बुलाना श्रनिवायं समकने लगे हैं-त्तब तक बुमुम्बा के रूथिकों को लिकिवहेट करने का छन का विचार है । लुमुम्बा को भी मारने का उन का मंशा बा । ध्रोर भ्रभी जो खबर भाई है कि नुमुम्बा के बहुत से साथी मार दिए यए हैं, बह भी श्राप के सामने है । मेरी गय में जहां तक पार्ालमेंट को बुलाने का सम्बन्ष है, इस फाम में ध्रगर देर की गई तो हस का बो श्राबजंकिटव है बह ही ख्रत्म हो जायमा । कांगो का झगष्षा मेरे विचार में एक ही तरीके से निपट ख्यता है। कोल्ठ-वार से घगर कांगो को बचाना है तो उस का एक ही रास्ता है कि मू० एन० श्रो० में जितनी भी श्रनकोमिटिड कंट़ीज़ हैं, बे श्रपने में से तीन को चुन लें श्रोर बे तीन मेम्बर कंट्रीज़ एक ट्र्स्ट के र्प में काम करने के लिए श्रपने नुमाबंदे बहां भेज दें । खास तोर बर नो लोग नुमुम्बा के मर्डर के लिए जिम्मेदार थे, जिनका इस में हाथ था बे चाहे जितने बड़े से बड़े लोग ही क्यों न हों, उन्हें कांगो से एग्ज़ाइल कर दिया जाय । उन को हटा कर के श्रगर पार्लिमेंट को बुलाने से काम चले तब तो ठीक है म्रोर भ्रगर पार्लमेंट को बुलाने से काम नहीं चलता है तो जो ट्रनटी हैं तीन बे एक नई इलैकरान करा कर पार्ालमेंट बनायें । साथ ही साथ दूसरे जो श्रौर लोग हैं जो दोनों गुटों में से किसी से भी ताल्लुक रसते हैं तथा जिन के सापियों के कांगो में कुछ स्वार्थ हैं, उन लोगों का उस मुल्क से बिल्कुल भी किसी किस्म का ताल्लुक न रहने दिया जाय । ये तीन ट्स्टी यू० एन० की एक सब-कमेटी के रूप में काम घरें श्रोर जितने भी काम वहां पर हों, बे सभी इन के घ्रू होने चाहियें। श्रगर ऐसा किया गया तो इस का एक शच्छा नतीजा यह निकलेगा कि जितने भी श्रफीष्षा कि नये
] श्री दुबलिए]
पूल्क ग्राज्ञाद होने वाले हैं या जो भ्रभी पिस्बले दिनों श्राज्ञाद हुए हैं वहां के हालात बेहतर बनेंगे। क्रगर कोल्डवार में वे फंस गये या बहां वैसे ही हालात पैदा हुए जंसे कांगो में हए हैं तो वे नष्ट हो जायेंगे भोग एसी सूरत में व श्राज़ाद होने के बजाय गुलाम रहें तो ही श्रन्बा था, यह व चाहेंग। जो तजवीज मैं ने पेश की है, वह एक वेटर्न बन जायगा हमेशा के लिए कि जो कोई नया मुल्क श्राज़ाद होगा ग्रफीका में, वह इस तरह से श्रनकोमिटिठ कंट्रीज के चुने हुए तीन रिस्रिज्रन्टटिण्ब के सुपुर्द कर दिया जायगा श्रोर वे जिम्मेदार घ्ंग यू० एन० के, तो कोई गड़बड़ी होने का घंदेशा नहीं रहगा । घ्रगर ऐसा किया गया तो अ्रफीका के लोग झ्रपनी श्राजादी का पूरी तरह से उपभोग कर सकेंगे ।
Shri Maniyangadan (Kottayam): Mr. Chairman, Sir, I am happy to associate myself with the Motion of Thanks to the President for his Address to both Houses of Parliament. One of the most burning and important problems that faces us today is the Chinese aggression on our borders. Almost all hon. Members who have taken part in this debate have referred to that, and I do not want to deal with that in detail. Anyhow, the intransigent attitude, as expressed by the President, of China, has caused a lot of confusion in different parts of the country. I may say that the people were looking forward to the President's Address to see what steps are being taken to vacate the aggression. There is no specific mention about that in the Address. I may say that all steps possible are being taken and, as one of my hon. friends said, there is no other possible policy that can be adopted. The President says: "....my Government is well alert to them and to all their implications. Defensive arrangements, including the opening up of areas byi better communications and development, receive their continuous and careful attion."

So, it is gratifying that the Government is doing all that is possible for making our defence stronger and stronger and to get the aggression vacated.

Coming to the internal matters, we are now on he threshold of the third Five Year Plan, and the President in his Address has given the achievements that we were able to make during the past years, and specially in the last year, as a result of the working of the five year Plan. In several respects we can be proud of the achievements. Especially in the industrial sector, production has gone up and now, we can say safely that we have created the basis for our industrial development. In that sphere also, of course, much remains to be done, but having in view the difficulties that we have to face, my submission is that our achievements are creditable, and in a democratic set-up that we are having, there cannot be a parallel in any other country of nation, where, in so short a time, such great achievements are attained.

In the agricultural sector, of course, we have not yet reached the stage where we can say that we have got over the difficulties. Still, there are difficulties and we have to depend on the vagaries of Nature at times. Yet, it is gratifying that there also steps are being taken to improve the condition and there is every hope for a better future. It has also been mentioned in the Address thus:
> "Under the third Five Year Plan, agricultural development is being given a high priority, so as to provide a strong base for the economic development of the country. The aim is to achieve self-sufficiency in foodgrains, and to increase considerably other forms of agricultural production."

So, every step is being taken, and we have to be thankful to the Government for the steps that they take.

In this connection, I may refer to the second Five Year Plan and the third Five Year Plan and try to impress on the Government the necessity of removing the regional disparities that now exist. I may be pardoned if I refer to Kerala, the problems of which are known to everybody. Unemployment problem is the most acute in Kerala. The intensity of population is another thing which faces Kerala. There is no other part of India where the density of poulation is so high as in Kerela. Several Ministers and other eminent persons who come to Kerala say that they do understand the problem, and recently also it has been stated that the problems of Kerala are national problems which have to be tackled on a national basis. But apart from this pious platitude, I may submit that nothing much has been done to retrieve these difficulties.

If we look to the second Five Year Plan it is seen that in the industrial sector nothing has been done for the improvement of Kerala. In the third Five Year Plan-of course it has not yet been finalised and even if it is flnalised it is not made known to the public-I hope the Planning Commission and the Government will give due consideration to this factor. Some heavy industries, I believe, will be started in Kerala in the third Plan period. Unless that is done, it is not possible to have an industrial base and the development of Kerala on a scientific basis. These things must $\mathrm{b}_{\mathrm{e}}$ looked into, as I submitted earlier, on a national basis.

Another thing which I want to bring to the notice of this House is the necessity of giving facilities for the migration of people from Kerala to other parts of India. There are areas in India where large vacant spaces are available for cultivation and other purposes. If the people of Kerala where the density of population, as I mentioned earlier, is the highest in India and is perhaps one of the highest in any part of the world, could be given facilities to
occupy those areas, I am sure this problem could be solved to some extent. I don not think anybody would object to that. Before the formation of the present Kerala, people from Tranvancore-Cochin migrated to Malabar, now a part of Kerala, and the Government of Madras-Malabar being a part of Madras at that timeand also the people of Madras were welcoming that. So if such a thing could be done I am sure the result would be very good.

Another thing which I want to refer to at this time is regarding the crisis that has recently arisen in Kerala as a result of the crash in banks.

Shri Tyagi: Anybody would welcome him if he wants to come out of Kerala, but we cannot have communist friends in our States.

Shri Maniyangadan: I am not a communist and I do not subscribe to the policies of the communist party, but I would like to say this. To say to any Keralite, "here is a communist, you cannot have a place in any other part of India", is not a correct outlook on things. Maybe in India any citizen has a right to hold communist views, but he cannot be denied a right to go and occupy any place. Because there happened to $\mathrm{b}_{\mathrm{e}}$ a communist government in Kerala, to say that all Keralites are communists is ignoring facts. My friend has the audacity to say, "you are wlecome but not the communists". It is not a question of communist or Congress or PSP. It is the people of Kerala, it is a part of India which fights for its existence. We have to face realities.

I was referring to the crisis as a result of the mortorium given to the banks. The Finance Minister said the other day that there is no serious crisis in Kerala as a result of the closure of the banks. Coming from Kerala I will not be exaggerating if I say that the whole financial structure of that State is now at a standstill. Think of six or seven important banks, perhaps the only important banks in Kerala, being closed for
[Shrei Maniyangadan]
a period of three months. Practically all business has stopped. Several business concerns have thrown out their workers. The Kerala Governmant is also facing difficulties in reahaing revenue. Development works are being stopped. So there is a very serious situation there. If the Finance Minister is made to understand that there is no serious situation there, I am afraid his advisers have not made the facts clear to him. At the time of the liquidation of the Palai Central Bank it was stated by us that it is going to lead to a crisis. It was not very much heeded. The question of the liquidation of the Palai Bank is not a point to be agitated now: it has been justified by the judgment of the Kerala High Court. But I may submit that the people of Kerala believe that they were let down.

It is reported in the papers that according to the Liquidator's report to the Kerala High Court there are assets, realisable assets, and according to the valuation of the Reserve Bank about twelve annas in the rupee could be paid now. If that is possible, in the interests of the depositors I must submit that steps should be taken to see that the liquidation expenses are avoided and the Palai Bank is either amalgamated with any other bigger unit or with the new bank that is said to be coming into existence as a resu't of amalgamation. Some such thing must be done. Otherwise, people who are in the know of the financial aspects in the State say that if the Palai Bank is allowed to go into liquidation, then whatever steps are taken by the Government will not create in the public mind a confidence in the banking structure there.

It is true that the Reserve Bank and the Government have it in mind to make the banking structure there stronger. But the steps hitherto taken by thom have created newer and newer problems. I submit that the banking system in Kerala was under special circumstances where small banks were in existence
there for a long time, and they were doing a lot of good to the public, to the businessmen and to the industrialists there. If that is going to be stopped in order to bring some better system into existence, I must submit that it must be done with caution. That caution was lacking and the result is this most disastrous one.

It was only the other day, after the Finance Minister's speech, that one of the State Ministers stated that specific suggestions were given to the Central Government and to the Reserve Bank regarding the revival of the banks there. The Finance Minister stated that the State Ministers had nothing to say as to what should be done. But one of the Ministers has stated yesterday or day before yesterday-I read it in the papers-that speciffe suggestion ${ }_{S}$ were given and that they were not heeded.

My submission is that without standing on the question of prestige the quastion must be gone into thoroughly and the banking structure there must be allowed to stand on a firm ground. Otherwise none of our plans would succeed there. This aspect must be borne in mind and I hope Government will take serious note of this.

As I submitted, if the depositor's interests are the most important thing then the avoidance of the liquidation expenses as regards the Palai Bank will go to the interests of the depositors. All the amount that is available there could be paid to them if it is merged into a bigger unit or allowed to amalgamate with one of the units. I cannot say what should be done; it is for the financial experts. But the expert action must be to the good of the people and the State. That is all that I have to submit.

Acharya Kripalani (Sitamarhi): Mr. Chairman, it is good that our Rashtrapathi, our comrade in the freedom fight. gives us his darshan once every year. Unfortunately in this land everything becomes ceremonial and symbolical. The President's inaugurating the

Parliament is an elaborate ceremony. To that there could be no objection. Even his address to the Parliament, which should be factual, has become oeremonial and symbolical. From year to year the pattern is the same. We are told how in the last year, in spite of the great strains and stresses of the times, we have progressed very well.

### 15.00 hrs .

We are also told as usual the great tasks that would be accomplished the next year. The Address is full of oliches and general propositions. There is nothing which one could grasp and mothing that would inspire the people. The picture that is given is very rosy. The Government are sitting on the heights of Himalayas and they think that everything is all right with the people of the country. But the picture that is presented to us, the optimism that is breathed by the Government is not shared by the masses of our people. They feel that everything is not all right and they express it wherever they meet, whether in their homes, clubs, kacheris, buses, trams and trains, in the market-place and in the bazaar. Everybody thinks that there is something wrong with the management of affairs.

There is no class of our population which does not complain that everything is not all right. Wherever people meet, they talk of the things that are happening. They talk of corruption, favouritism, napotism, etc. that exist in the administration. They talk of high prices and increasing unemployment. Yet, we are told that our national income is increasing by leaps and bounds every year. I am glad my colleague, Shri Asoka, Mehta, analysed the increase in the national income. He pointed out that the rich are becoming richer, but he did not say that the poor are becoming poorer, That was left to a former President of the Congress to say.

In a sense, both the Government and the people are right. The Government are looking at one section of the population, a small section, that
has become rich and that indulges in conspicuous consumption. The people are looking to themselves and to their starving stomachs and bare bodies. It is certain that a section of our people have gained very much in these years when we have been opending large sums of money on our Plans, and it is quite natural that they should gain. But who are these people who are gaining? Generally they are the contractors, the manufacturers. the merchants, who have made taxdodging into a fine art. They are also the administrators who are corrupt. Beyond that, the condition of the people is no better than what it used to be and with soaring prices any every-increasing unemployment, it would be difficult to see, how the condition of the poor can improve. It would be a wonder if this were so.

It is officially admitted that so far as the masses are concerned, the real income of those living in the villages and those who have no economic holdings of their own has decreased and their unemployment has increased. Also, their indebtedness has increased. This is given out by the figures that are supplied by Government itself. After all, the condition of the masses can improve only when they get some gainful employment. This is diminishing. Every completed Five Year Plan leaves a larger back-log of unemployment. Official figures state that 21 millions of people in India work only for one hour a day. When I was in America, I asked some of the Labour leaders what they are going to do if automation comes. They said, "We will work for one or two hours a day". I said that millennium has already been achieved by our people. Forty-five million people are working not more than 4 hours a day.

It is said that the wearer knows where the shoe pinches. But our Batas hold that not the wearer, but those who have made the shoe know where the shoe pinches. They also tell us that if the shoe they have made pinches, the fault is not with them, but the fault is with our feet.

## [Acharya Kripalani]

We are always reminded of the gigantic river valley schemes, the steel plants, etc. However, here too the President's Address is clear that the distance between conception and execution is great. The President has said:

> "My Government will constantly endeavour to initiate and promote efforts and schemes to shorten the time between their decisions on policies and the implementation thereof."

So far as the drawing up of the Plans and their execution is concerned, there is a great deal of difference. There is a kind of dichotomy between conception of plans, drawing up of plans and their execution. Our Plans, as they are presented to us, read very well. The accounting is perfect. The two sides of the ledger square beautifully. The fulfilment also, so far as the monetary part of it is concerned, is quite complete. But the physical targets lag far behind.

To give one instance only, it was said that we would produce at the end of the present Plan about 4 million tons of steel. But our accomplishment, after the completion of this Plan, I am told, will not be half that amount. It will be vrey much less. A few months ago, the furnaces in the three steel plants were ready, but they could not go into production. Why? Because iron ore which we sometimes export to other countries was in short supply; coal was in short supply and transport was in short supply. In some places, even water was in short supply. There are dams and canals made. They are ready, but something or other is wanting and they cannot go into action. Those who are charged with drawing up and executing our Plans fail to realise that every day's delay in these plants costs the nation more than Rs. 10 lakhs. It is much more than that. It is about Rs. 15 lakhs a day.

Our failures are, in my opinion, due to the miscalculation of our planners. They are due to our inability to create an adequate, honest and efficient administration and our deficiency in the know-how and the proper discipline and the necessary co-operation and coordination among the departments charged with the execution of our Plans. That our plans are not properly made and there is no proper coordination between the departments that are charged with the function of carrying out our plans are clear from the coal position now. The Minister for Coal, Mines and Fuel says that the coal is lying at the pit-head but there is no transport. Our Railway Minister says that he has supplied all the transport asked for and even more. The people are, in such circumstances, inclined to believe both the parties when they blame each other.

Shri Tyagi: Because it is convenient.

Acharya Kripalani: It is more inconvenient for the Government.

But supposing we are able to fulfil the physical targets, with the amounts of money that we have budgeted for will this solve the question of our colossal unemployment? In the 19th century in Europe production went on increasing apace but unemployment was also increasing and wages were falling. This was the phenomenon observed by Marx. He described the capitalist system in the 19th century and he said that under the capitalist system, as he saw it then, the poor will get poorer. So, even if we fulfil our plan there is no guarantee that our unemployment position will become easy. A Plan that makes no claim to catch up with the new labour force that arises after every five years is, in my opinion, defective in some essentials. It is not meeting the requirements of the situation and the unemployment continues. We were told sometime back that our future plans will be labour-intensive but we are not able to make them labour-
intensive. We could encourage decentralised industry in a scientific and a systematic manner and, in addition to that, we could take up schemes of road construction, irrigation, flood control, land reclamation, afforestation, soil preservation and such other things. We would have liked to hear from our President as to what his Government are going to do in these directions.

In agriculture let us see what has been the result of our efforts. Has it increased due to planned economy or has it increased merely because of the kindness and mercy of nature? I know that I would be told that production of foodgrains has increased by so many million tons per year. But the question still remains whether that is due to our planned production. I know that about a couple of years back monsoons did not favour us and our food position became critical. Year before last our cotton production went down to the level of pre-Plan era. The question, therefore, is whether we have insulated agriculture against the vagaries of nature and the uncertainty of the monsoons or are we still to depend upon these uncertain factors? Have we worked out and carried into effect any scheme of crop insurance done in other modern countries? Many agencies created for helping agriculture-community projects, intensive areas, co-operatives and village panchayats do not cooperate with each other and they are not coordinated.

The outlook, as the people and not the Government see it, is none too rosy. But supposing that all our Plans are fulfilled and we become a rich and prosperous nation, what will it avail $u_{s}$ if we are divided among ourselves as at present? In the 18th century before the country fell a prey to the imperial rule of England, our country was the most industrialised country in the world. It was also the richest country in the world. After 100 years of foreign rule, what was our condition? We dissipated all our accumulated wealth through the centuries. It disappeared. Not only that, the very
source of our income and our wealth, the industrial apparatus which gave us gainful employment was destroyed and we could not replace it. The increased population, therefore, had to live upon an impoverished agriculture. There was pressure on the land from the early days.

The conquest of India by foreigners has been made passible only through internal divisions. It was so when the Rajput rule fell. Individual Rajputs were no worse fighters than the Pathans and the Moghuls. If anything, they were more reckless and desperate fighters. It was again on account of the divisions in the ruling classes that brought about the fall of the Pathan and the Moghul empires. There was a kingdom in the north which had been created by the Sikhs. What happened to it? Sardar fought against Sardar and betrayed his country to the British and that kingdom fell. Again, there was an empire built by the Marathas which had almost replaced the Moghul empire. But the princes and the Peshwas fought against each other. They betrayed the country and their empire fell.

India has never fallen a prey to foreign rule except when it was divided. It always lay prostrate before foreigners self-defeated. We, as it were, handed over our country on a platter to the foreigners. The men were ours, the materials were ours, the fighting forces were ours but because of our disunity our country fell into the hands of foreigners. Today also history seems to be repeating itself. Would it be said of us, as it has been said of many decadent dynasties and kingdoms that they neither learnt anything nor they forget anything? We seem to be forgetting even our recent past. It was our disunity that brought about the vivisection of our country. But, at that time, we could conveniently blame the foreigner. Now we cannot blame anybody but ourselves. We are divided into castes, into classes, into communities. We are divided province by province.

## [Acharya Kripalani]

We fight about river waters that eaeh State should get. We fight about where a particular industrial scheme is to be located. We fight about a few villages which have no importance at all and the language that we use in fighting for these few villages is the language that is used in international disputes when one country takes possession of another country. We do not use same language against those who have invaded our country, namely, the Chinese. All these divisions have been increasing as yoars have rolled on. Even the enemies on our borders do not seem to give us wisdom. We are not united. We even forget that there are sections of our population which are friendly to the foreign aggressor and those who dispute our claims on our own territory. There are yet, I am sorry to say, in this land plenty of Jaichands and Mir Jaffars against whom we have to be eareful.

To cap it all, the ruling party is a house divided against itself. Not belonging to that great party, I have no right to criticise what goes on in the Congress. But in the absence of an opposition which can replace the party in power it becomes the duty of every patriotic citizen to see that the party in power maintains its health and vigour. Moreover, I had the good fortune to serve in my humble way for many years, almost for half a century, this great organisation and I claim in its ranks many friends who have a sneaking regard and love for me.

Shri Harish Chandra Mathur: Nobody here denies you that right.

Aeharya Kripalani: It is very kind of friends to say this. Therefore I think I am justified in pointing out the signs that are written by the times. They are written on the wall and anybody who runs may read them. If the organisation only remained true to its traditions before independence and remained united, it will not have to seek money from capitalist sources
or strike doubtful alliances with caste communal and linguistic groups to win the elections.

If India is to advance in any direction, if ito borders are to be effectively defended, if the large territory occupied is to be vacated, it can only be done by a united India. If that unity is not there, we shall not only tail at home but in the international field also depite our high-sounding principles of peace, justice, disarmament, ce-existence, panchsheel and the talk of defending all the lost causes the world over.

In this the greatest responsibility lies with the Congress organisation and the Central Government. Wherever there is corruption, wherever there is sectional injustice owing to caste, community, language or locality, wherever minority rights are violated, the Central Government must act quickly, firmly and efficiently. It must not be misdirected from its straight path by considerations of power, prestige or the necessity of winning the next election. It will gain more in prestige if it executes justice impartially and punishes crimes committed in the name of caste, community, language or province. Its impartiality, service and patriotism will be a greater guarantee of success than any expendiency and shortsighted and shortlived advantages. Let Assam and Jabalpur open the eyes of the Central Government. It is many months and yet even now there has been no enquiry in what happened in Assam. In Jabalpur, I am glad to say, some kind of an enquiry will be held.

Shri Hem Barua (Gauhati): May I point out that one enquiry is ever about the Gauhati incident. It has completed its report. And another is in progress.

Acharya Kripalani: Government had thought in some other terms than my hon. friend is willing to admit. I thought that this controdiction will
1209 Motion on PHALGUNA 2, from the Opposition.

Shri Hem Barua: But truth is truth and I have to point it out.

Shri Tyagi: How many time does he want it to be enquired into?

Acharya Kripalani: I do not know when the Government Benches are silent, why Opposition should......

Shri Hem Barua: They might be silent. But that does not mean that I too should be silent.

Acharya Kripalani: Sinners need not talk.

About Chinese aggression I completely endorse what my hon. colleague, Shri Asokz Mehta, has emphatically stated yesterday. I do not know whether 'I agree with him or he agrees with me in whai I have been saying since 1950. Along with others I congratulate the officials who have drawn up this report. But this report, I submit, should have been prepared just after 1950 when the Chinese invaded Tibet and swallowed it. If that had been done even our Communist friends at least some of them, would have been convinced about the rightness of our cause and also neutral people would have had the opportunity to know that our cause was just. I do not know if there were any difficulties in preparing this report earlier. There could not have been any difficulties because what our officers could produce today they could have produced it ten years back also. But ten years lost is a great loss to the country.

Another point that the report has made clear and on which I had been clear even in 1950 is that Tibet was a free country. It was a free country not only internally but also internationally. It participated in international treaties along with China without any protest from that country. Whatever nominal suzerainty China claimed but could not exercise was finally repudiated by Tibet in 1911 as

## Address by the President

is powerfully brought out in this report.

It is all very well to speak in heroic terms today. But the taste of the pudding lies in the eating. We wore told a few months back that Longju had been vacated by the Chinese. We would like to know whether it has been re-occupied by us or whether our own territory has been occupied again by the aggressor. If we could not occupy even a vacated portion of our own territory, nobody will take our heroic talks seriously. The President says that we will be firm and will be peaceful. May I humbly submit that those who mean business in international affairs cannot be firm and always peaceful? A time will come when their firmness must drive them to action. We see no possibility of action. We see no signs of action. The Prime Minister was very generous to offer to the U.N.O. armed combatants for fighting in the Congo. But, here, we say that we are not prepared. We say, everything must be settled peacefully except in the Congo. In the Congo, war will solve many problems. But, here it will not solve any problem. This is something which passes one's comprehension. It lacks at least logic and sense.

Shri Manabendra Shah (Tehri Garhwal): Mr. Chairman, the debate that I have been hearing today has been primarily about China. I wouid not like to take up its international aspect, but I would like to take up its home front aspect, and in the home front, primarily the area which is concerned with the border disputes. Specially it is important because the Prime Minister holds and rightly holds that the real defence that a country can put up does not lie in the armed forces only, but it lies in having a happy, prosperous and contented population. This, unfortunately, is lacking in the border districts of the Himalayas. It is not because the pople are not patriotic; it is not because they do not want to live up to the traditions and integrity of the
[Shri Manabendra Shah]
country; it is because planning and development of these areas have been lopsided.

### 15.32 hrs .

[Mr. Deputy-Speaker in the Chair.]
I would like to refresh the memory of the House of what I have been trying to persuade the Government and this House for the last four years. I would like to go back right to 1957 when eleven Members of this House who represented or are representing the border districts of Mid-Himalayas sent a resolution to the Prime Minister and the Planning Commission. The Resolution reads as follows:
> "Having regard to the peculiar economic and geographical conditions of the Hills of the Himalayas, particularly of the hill tracts of the Punjab, Himachal Pradesh and Uttar Pradesh, we the Members of Parliament representing these areas suggest to the Prime Minister and the Planning Commission that a separate Hill Planning Committee under the Planning Commission with Members of Parliament representing the a ove Hill areas and financial and panning experts be formed to formulate and implement the Second Five Year Plan for the Hill areas."

This resolution of ours was preceded by a resolution which M.Ps. M.L.As. and Gaon Pradhans of Tehri Grahwal had passed on the same subject. Both these resolutions had been sent to the Prime Minister who, in his trun, sent them to the Planning Commission. The Planning Commission called us to a meeting which was held in April, 1958. It was recognised then that each State should give adequate attention to the needs of the different areas which had special problems. They further mentioned that, for the Hill Dirtricts, the plan should be prepared on the basis of local conditions.
I have also been raising this issue from time to time on the floor of the

House. Three years have passed, in fact, very important three years. Our meeting with the Planning Commission and the outcome of that meeting are still, I am afraid, in the form of paper recommendation. The Draft of the Third Five Year Plan is ready and the final Plan will be submitted, I understand, during this session the plan, I hope, is what we expect. Until we see what the Plan is, we are not in a position to say anything. But, what I can say is that whereas we expected the Government to actively associate us Members of Parliament in the framing of the Third Five Year Plan, they have not done so. I think all the Members of this Parliament would agree with this.

I would say that it is not only at this level that Members of Parliament have not been consulted. They have not been consulted even at the district level or at the Commissioner level. As an example, I would like to point out that a meeting had been convened on 5th January, 1961 by the Commissioner of Kumaon to discuss plans for the Third Five Year Plan. We four Members of Parliament representing four districts of the Kumaon division objected to it. We sent a written objection that we are boycotting this meeting because they had not sent us any literature for the Third Five Year Plan and we are not prepared to be mere rubber stamps. In fact, I had sent a copy of this to Shri Nanda because we received a letter from the Convener of the Standing Committee on Planning that if we have any proposals to make regarding the Third Five Year Plan, they should be sent to Shri Nanda. I sent a copy of that letter. Unfortunately, we have not heard as to what he has done about it.

Co-operation is emphasised by the President in his speech. He says:
'Your understanding, vigilance and co-operation in respect of the many problems of our economic planning, our defence, world peace and the struggle of still dependent
peoples, will, I feel sure, be available to my Government and help to reassure our people."

He further went on to advise us,
"I am confident that wisdom and tolerance and the spirit of cooperative endeavour will be your guide."

Co-operation is there from our side. But, I am sorry, from the Government side, there does not seem to be much co-operation. Even in such fundamental things as the creation of border districts, we Member of Parliament were never consulted. According to $u s$, the creation of border districts has been done in a very artificial manner, and probably with no proper appreciation of the situation. I have been again and again bringing to the notice of the Government the undesirable reactions of this move and the repercussions it has created and the potentialities it has to create in the future in these areas which have been removed from the border areas.

In this respect, I had written a letter to the Prime Minister and a meticulous man like him replied, "I do not quite know how we can go about changing districts or refashioning for every short while". This was a reply which greatly disappointed me. In a recent tour of my area, I found that though re-fashioning was not no easy as the Prime Minister says, they are considering the adding of some more areas to the border districts. If that is the position, I might again suggest to the Government that if re-fashioning has to be done, let it be re-fashioned in a manner that the whole of the district becomes a border district.

I also crave the indulgence of the House to refer to another aspect of this situation. The purpose of creating border districts was with a view to administer them, launch proper development schemes and to give them adequate defence. That is a multi-purpose work. The way it is being worked today is the same as it is worked all over and therefore it is bound not
to succeed. It is not possible to have dual control of the State and the Centre, and it is not possible or proper to have control of various departments which run the various schemes. Therefore, I am to suggest that a warlike basis should be adopted and for that purpose, a Ministry of Border Affairs should be created. If we could create a Ministry for Kashmir Affairs, I think the China problem is a much more serious and the Government should have really no objection to creating a Border Affairs Ministry.

I would now like to touch briefly the position of Pakistan. In this, I would like to point out that Pakistan was getting arms aid from America. At that time, it was said that it is being given to help them in facing the communist onslaught from the borders. This position, according to me, has slightly changed, because the Pakistan Government is now trying to court the Communist countries, by entering into an oil agreement with Russia and probably for having some discussions about the border with China. In this situation it has become necessary for us to find out from the American Gov-ernment-and I hope our Government will take the necessary steps in this connection-why the necessity of continuing their arms aid to Pakistan. If they say it is for balance of power, with whom is this balance of power going to be? If it is to defend the border, which border are they supposed to defend? The indications are that this continued arms aid to Pakistan will be more to the disadvantage of India, and therefore I hope the Government will seek a clarification from the American Government as to why now they are continuing the arms aid.

It is very clear to us that the tone of the Pakistan Government is changing considerably in their propaganda. We have heard before also their antiIndian feelings, but the last that has come up before me is with regard to the case of Jabalpur. This is what the press report says as to what Gen. Ayub Khan said in Dacca on February 16:

[^2]
## [Shri Manabendra Shah]

Lumumba and his two associates and the recent disturbances in Jabalpur. 'Why go to the Congo, Why not look nearer home?", he asked, during a chat with reporters at the airport here on arrival from Karachi. 'Look at the tragedy in Madhya Pradesh' he added, 'Innocent people are being killed and wounded. One does not know how these things happen. These things occur now and again in that country.' He said: 'What can a poor minority of 8 per cent do in that country? They are politically completely neutralised, economically they are almost finished. I do not know what more they are required to do.'"

The Jabalpur incident has been agitating the mind of the House from one aspect, it has been exploited by Pakistan; it may also be exploited internationally, and probably it may be said that we have some ulterior motives in creating a Jabalpur incident. Whatever motives may be ascribed to us, I would not blame Gen. Ayub for having made such a statement, when a person who is supposed to have allergy for irresponsible speeches, a person whose advice is supposed to be very sound, whose advice is accepted by the Central Government, gives a statement to the press which, by itself, is very dangerous. Our Dr. Katju was reported by the press as under:

> "Today the killing and destruction of property in Jabalpur had made him very sad. The city, Dr. Katju said, looked like a shamsan (cremation ground), and this made him extremely unhappy. 'I want to bring it back to humming life', he said."

This he stid on the 9th, and the Pakig$\tan$ President took advantage of it and gave his statement on the 16th. Therefore, this sort of irresponsible speeches should also be taken cognizance of,
whether they be from Ministers or leaders.

Shri Oza (Zalawad): I have been hearing the speeches of the great Acharya Kripalani ever since I came to this House. I have been hearing him with great attention and admira-tion-attention because he is one of our great leaders, a great patriot, admiration because he has always spoken in this House for the downtrodden and he has always exhibited a deep sense of patriotism. But I must also frankly confess that at the end of his speech I have also always become sad. He has to my mind developed a very cynical approach to problems. He accused the Government of painting a very rosy picture in the President's Address. It is true that it is in a way rosy. I may point out that at some places the President has also asked the people to get prepared to bear some extra strains. But is he free from this allegation? He has painted a very dark picture.

An Hon. Member: You have painted.
Shri Oza: Wait till I have painted and you have a full glimpse of the picture.

It seems nowadays he carries a very bad brush, a tarred brush. He had ne good word for the hundreds of panchayats in this country which are functioning today. He had no gond word for the co-operative effort that we are making in this country for the very poor and backward classes. He had no good word for our community projects. Maybe we are erring at some places, but it has created a leadership in the rural areas. One has got to move round to find out what these village panchayat and co-operative movements and the community development programmes have done to the country. We do not claim that everything is perfect, there are some faults here and there. We have got to correct them, and we are vigilant. The President has said that we have got to be vigilant, but it does not mean that it has not done any good or brought
any benefit to this country. I think we should drop this cynical approach to our national problems. This is a national platform and he is heard with great admiration inside the House and outside, and when the country has to march forward, put up with many strains with a smile, I do not think he is serving the country, for which he has suffered so much and laid down so many things in his life, for which we all admire him so much and hold him in high estimation, by creating an atmosphere of despondency, an atmosphere of dejection.

Almost all Members have started their speeches with a reference to Chinese aggression and incursions on our borders, and rightly so. The President has also started his Address with a reference to the aggression of China. Everybody feels aggrieved, agitated about this incursion. I am no exception to it. I also feel deeply hurt that somebody should take liberties with our frontiers, our independence in a way. We feel very sore over it, but what is to be done. When a man trespasses on our land, we do not immediately take up a lathi. We point out: Look here, there is some mistake on your part, you have trespassed on my land, this is my land. We start negotiations.

Shri Braj Raj Singh: Negotiations?
Shri Oza: That is the civilised way. We do not take up a lathi immediately. That shows immaturity. (Interruptions).

Mr. Deputy-Speaker: In this House at least, lathis should not be taken up immediately.

Shri Oza: Therefore, like mature people, we are moving with the banner of peace in international matters. We have adopted a particular line, and we advise countries to adopt peaceful methods of negotiation to settle their disputes and not to take to arms immediately there is a question.

[^3]Shri Oza: I am with you that everything should be done, but there are stages. We want to make it known to the world that we are not in the wrong. Now that this voluminous report is out, we speak with a firmer tone. Look at the language that has been used. There is a departure from the previous language, as I shall point out for the benefit of hon. friends here. What else do you expect Government to say, in what other language can we speak? We have talked in very firm language. The President has said:
"Defensive arrangements, including the opening up of areas by vetter communications and development receive their continuous and carefui attention."

Not that we are complacent. Further on, the Adaress proceeds to state:
"My Government will, however, seel: to adhere firmly to the principles which this Nation regards as basic in our relations with nations. They cannot accept the results of unilateral action or decisions taken by China."

Then romes the operative part. I am sure the Chinese people will also understand this language. This is almost a very stern warning that has been administered. The operative part reads thus:
"In spite of present unwillingness, or even intransigence, my Government hope that, sooner rather than later, China will persuade herself to come to a satisfactory agreement with our country in regard to our common frontiers."

When we ask a man to quit our room, we say 'You persuade yoursel to quit': Before we throw him out, this is the last language that is used in a civilised society I think no harsher words can be used by any nation.

Acharya Kripalani: Why do you not do that in the Congo?

Mr. Depaty-Speaker: Let not that language be used here.

Shri Oza: There are stages We cannot jump suddenly. We have got to pass through certain processes, and I am sure that by this process, we have gained world opinion; it is with us today. Tomorrow, if we have to take any action, I am sure the world will stand with us. We have proved our case conclusively. We have not closed our doors for negotiations. That shows our strength. We have got to exhibit to the world that we are strong, but, at the same time, we want to see that all peaceful methods are exhausted. I do not think it is a sign of any weakness. We do not shout. We speak with a mild language but with a very firm language. I am sure the international world and the Chinese people particularly will follow the warning that is contained in this sentence that sooner rather than later, they will realise that they have to quit.

I would only suggest that our hon. friends should not become impatient. After all, in whose hands is this matter? It is in the hands of a man whose sense of pride is no less than that of anybody else. Shri Jawaharlal Nehru is in charge of External Affairs. His sense of pride and nationalism and patriotism is no less than those of any of us, and he is in charge of these affairs. Let us strengthen his hands. What has he been saying? He has been saying, you can strengthen my hands not only on the borders by sending some people on the border or some jeeps or some ammunitions, but also in every field and factory by doing work and creating the atmosphere that we are prepared. That is the way of preparing the nation for any emergency. When a man with such a high sense of pride is saying this to us, I am sure he will be heard much more by everyone. Though I am very much irritated and agitated
over this Chinese aggression, and as I said, it hurts our national pride that somebody should take liberty with our frontiers, at the same time, I do not worry because the problem is in very safe hands. That is what I wish about this. I am sure the Chinese people will also take note of the cautious warning that has been administered in this Address.

Coming nearer home, Shri Asoka Mehta said that this Address is insipid, colourless, odourless and tasteless. I am afraid we are accustomed to spicy words and superlatives. We must also acquire maturity. What is there colourless in this Address? You may read the address of Queen Elizabeth to the British Parliament or, for that matter, the speech of any President who delivers such message. One could understand such a language being used by a President when he urges the whole nation to be prepared for any emergency or to face any task. But this is not a Republican message. This is an Address to both Houses of Parliament in regard to the task that they have to face during the year and what Government have been doing during the previous year. Therefore, why should one expect spicy words and superlatives in this Address? It is a matter-of-fact and realistic Address. If you read it carefully, you will see that there is maturity, and a sense of realism in every paragraph that is contained therein. We must come out of the habit for going in for all these spicy words and superlatives.

Coming to the Third Five Year Plan, the Plan-frame has been discussed fully and at length in this House, and we shall be discussing the final Plan also when it is ready. But, I would ask 'What is there new in the Third Five Year Plan?' What is going to be a new feature in the Third Five Year Plan? When we laid the foundation of the First Five Year Plan, we had adopted a perspective planning, in this country. Our First Five Year Plan was just part of perspective planning, running into the

Second, Third, Fourth and Fifth Five Year Plans and so on. So, I do not find anything new in the Third Five Year Plan. Only, there is a shift in the emphasis in details here and there.

If we have to make this Plan successful, then we have to create the proper atmosphere in this country. We have created Plan-mindedness already. As Acharya Kripalani has said, and rightly, everybody is asking and grabbing for that scheme in that State or this scheme in this State and so on, saying 'Give us a fertiliser plan ${ }^{\text {, give us a steel plant, and so on.". }}$ But that Plan-mindedness alone is not sufficient. At the same time, among the public at large we have got to create an atmosphere, because, especially in a democracy, unless we enthuse the people and sense of willing participation in the great task that is before us is aroused, I shudderd to think how we are going to implement a Plan of this gigantic size. We have to raise about Rs. 1600 crores of new taxation by way of resources. This is not a small thing. Unless we create the proper atmosphere, I am afraid we shall not be able to create that sense of participation and enthusasm in this country. How are we going to do it? We can do that only if we take the people into confidence and make the people feel that we are also participat'ing in the same hardships which they have to undergo, and that their sacrifices do not go in vain and that every naya paisa that is spent is well taken care of by Government. Gandhiji took ultracare for every pie of public funds that he spent; he exercised great thrift and great vigilance. In the same way, this Government should also create an impression in the country that every naya paisa that is being collected from the people and which they are paying by tightening their belts, because there are excise duties on oil, on sugar, on cloth and everything else, and the poor people are bearing all these indirect taxes by tightening their belts, is well taken care of and that it is not wasted and
that there is neither any inefficiency nor any corruption. Unless we do that I am afraid we shall not be able to enthuse the people to pay higher and higher taxes for resources for the Third Plan.

At the same time, as has been rightly pointed out by my hon. friend Shri Harish Chandra Mathur and also Shri Asoka Mehta who spoke yesterday, we have got to gear up our administrative machinery. Of course, there are very good officers, and they are doing very good and hard work. But at the same time, we should not forget that by and large, the administrative services require to be cleansed and geared up, because there is the feeling today-I am saying this because I am closely associated in so many activities with the administrative systems-among the subordina:e officers that even if they do good work, nobody is going to appreciate and if they are going to do bad work, nobody is going to put his feet down on it. This kind of feeling is very bad in any administrative system. It not only leads to sullenness but also to insubordination and sabotage ultimately. Therefore, my hon. friend Shri Asoka Mehta has rightly placed ample stress on gearing up the administrative system.

The Jabalpur affair has also come in for some reference. I completely agree with my hon. friends who have shown the'r anxiety. Some hon. friends have said that the Muslim League is emerging again. But, who is to be blamed for this?

Shri Braj Raj Singh: You.
An. Hon Member. The Congress Raj.

Shri Oza: I am very sorry for the emergence of the Muslim League but I am very sorry also for the stuation which has given rise to this emergence. When all other communities are organising themselves, like Kayasthas and Bhoomidars, Brahimns and non-Brahmins, the Mahrattas and non-Mahrattas and so on, how do you expect the Muslims not to organise
[Shri Oza]
themselves?
An Hon. Member: Question.
Shri Oza: You may go to any State, and you will find that communalism, casteism and sectarianism are rampant. In such an atmosphere, unless we are vigilant, all of us, including the major communities, I do not think we can discourage movements like the Muslim League. When people organise themselves on sectarian lines, and responsible persons, particularly those in power or out of power are organised on those lines, then that feeling is there, and people think that this is the only way to organise themselves to protect their rights or to get some benefits. So, all of us have got to tackle this problem from a national front. We should not look at this problem from a party point of view, but all the parties should put their heads together. If we not merely pay lip sympathy to our Constitution but we owe allegiance to it and that ours is a secular State, then, it is the duty of every citizen of India to see that people rise above these narrow lines and behave just like nationals of this country. Only by setting an example, and not by precepts not by showing anger, can we weed out the Muslim League in the future.

## 14 hrs .

श्रो विभूति मिश्र (बगहा) : उपाध्यक्ष महोदय, राष्ट्रपति जी का जो श्रभिभाषण हुग्रा है मैं उस का स्वागत करता हूं साथ ही श्री भक्त दर्शान ने जो धन्यवाद का प्रस्ताव प्रस्तुत किया है उस का मैं समर्थन करता हूं ।

में कल से यहां पर होने वाले भाषणों को सुन रहा हूं आौर पहले भी जो हमारे विरोधी दल के भाई समय समय पर हमारी सरकार कीं वैदेशिए नीति पर समालोषना किया करते हैं उन को सुनता रहा हूं। मे इस घ्रवसर पर अ्रपने उन विरोषी दलों के भाइयों को कांप्रेस के पुराने इतिहास का स्मरण कराना

चाहता हूं। सन् १ृ२०, ₹०, ३२ श्रोर सन् $१ ع \curlyvee २$ श्रोर उस के बीच में जो इंडिविजुएल सत्याग्रह हुग्रा, उन के जमान में जब जब कांग्रेस झ्रान्दोलन छेड़ने में देर करती थी तो हमारे विरोधी लोग कहा करते थे कि कांग्रस चुप बैटी हुई है ओर श्रांदोलन नही हेड़ती है । सन् ? ह४२ में तो हमारे इन विरोधियों ने खास तौर से कहा कि गांधी जी बुड्ते हो गय हैं श्रोर वह लड़ाई लड़ना नहीं जानते हैं । मै श्रपने उन विरोधी भाइयों से कहना चाहता हैं कि भारतवर्ष का इतिहास इस बात का साक्षी है कि कांग्रेस बराबर 尹्रंग्रेजों से भाग्न की स्वाघीनता के लिए ज्झती रही श्रौर हमारी कांग्रस संखार जब भी मुनासिब मीका श्रायगा तो वह चीन से श्रपनी धरनी खाली कराने के लिए जम्र लड़ेगी । चीन ने जो हमारी जमीन को दबा रक्खा है उस से उन को खदेड़ भगायगी लेकिन लड़ाई करने का उपयुक्त ग्रवरार भ्राने पर ही वह चीन से लड़ाई करेगी । सन् १६४२ में गांधी जी ने कहा था "डू ग्रॉर डाई', तो हमारे वे समालोचक भाई सब लोग इधर उधर भाग गये थे जबकि हम लोग जेलखाने गये । बहुत जगह गोलियां चलीं

भो श्र्र्रुन संसह भदोरिया (ड़ावा) : जी हम नहीं भागे थे बल्कि हम ने उस स्वाधीनता संग्राम में श्राप से ज्यादा हिस्सा लिया था । हम लोग भी जेलखानों में गये थे. 1

उपाध्यक्ष महोदय : ठीक है श्राप भी थे लेकिन ग्रभी भ्राप मत कहिए श्राप को भमी बुलाया जायगा ।

भ्रो विभूति fिश्र: सन् ४२ के स्वाषीनता संश्राम में हम ने श्रनेकों यातनाएं सहीं, हमारी सम्पत्ति लूटी गई घौर हम ने मार भी खाई । हमारे विरोधी दल के भाई यह समझते हैं कि देशभक्ति का ठेका उन्हीं को केवल मिला हुप्रा है

शो श्र्र्जुन संत् भदौरित्रा : जी नहीं वह तो श्राप को मिला हुग्रा है ।

शी विभूति मिभ : बहुत से हमारे उन भाइयों को सन् १६२० से ले कर सन् १२६? तक का श्रर्थात् $४ ?$ वर्ष का कांग्रेस का इतिहास पता नहीं होगा। वे श्राज हमारे प्रधान मंत्री जी के लिए कहते हैं कि वे लड़ना नहीं चाहते । मेरा कहना हैं कि प्रध न मंत्री जी के मुकाबले हिन्दुस्तान में लड़ने वाला कोई दूसरा श्रादमी नहीं है। यह पंडित जवाहरलाल नेहरू ही थे जिन्हों ने सन् ४२ के झ्रांदोलन के बाद जब वह जेल से बाहर निकले तो उन्होंने खुले रूप में उस सन् ४२ के जन ग्रांदोलन का समर्थ किया था ।

श्रभी हमारे श्री कृपलानी ओ्रीर श्री श्रशोक मेहता ने जो हमारे भ्राफिशिएल्स की रिपोर्ट निकली है उस का समर्थन किया है अ्रंँर दूसरी तरफ अव यह कहते हैं कि हमारी सरकार कुछ करती नहीं है तब बड़ा श्रजीब सा लगता है । हमारी सरकार ने एक रिपोर्ट एक सबूत दुनिया के सामने रख दिया कि चीन ने भारत भूमि पर नाजायज़ तौर से कबजा कर रकखा है । सूर्य की रोशनी की तरह सारे संसार पर उन्हों ने झ्रपनी रेपोर्ट में यह सिद्ध कर दिया है कि चीन श्राक्रान्ता है । मुझे पूर्ण विश्वास है कि हमारी सरकार चीनी खतरे से पूरी तरह सावधान है श्रौर जिस दिन हमारी सरकार चीन से लड़ाई करना उपयुक्त समझेगी श्रीर लड़ाई का ऐलान कर देगी उस दिन हमारे यह विरोधी भाई जो श्राज सरकार की नुक्तार्चीनी करते हैं भाग जायेंगे जर्बक हम कंधे से कंधा मिला कर श्रपनी सरकार का साथ देंगे ।

शी श्रर्जुन सिंहु भदोरिया : हमारी ईमानदारी के ऊपर हमला किया जा रहा है

बी विभूत्ति सिश : जी ईमानदारी जर हमला नहीं है बल्कि पुराना श्रनुभव हमें बतलाता है कि वे इषर उषर हो जायेंगे।

दूसरी बात यह है कि जो हमारे कम्यु. निस्ट पार्टी के लोग हैं उन की नीति हमारी समझ में नहीं श्राती है । कम्युनिस्ट पार्टी के नेता एक श्रोर तो चीनी से दोस्ती रखना चाहते हैं ग्रौर दूसरी तरफ हिन्दुस्तान के प्रति भी वफादार बने रहने का दावा करते हैं । में ग्रपने उन मित्रों को कहना चाहूंगा कि भाई श्रब ऐसा ग्रवसर ग्रा गया है जबकि ग्राप को एक तरफ रहना पड़ेगा यह दुतरफा मामला अ्रब नहीं चलने वाला है। या तो हिन्दुस्तान की सुरक्षा के हेतु पूरी तरह से भारतीय राष्ट्र श्रौर राष्ट्रीय सरकार के साथ रहिए श्रौर हिन्दुस्तान में जिस तरीके से गरीबी का मसला हल करना हो उस में यहां की सरकार का साथ दीजिये श्रीर उन से पूर्ण सहयोग कीजिये श्रौर नहीं तो साफ साफ कहिए कि हम ग्राप के साथ नहीं हैं। श्रब इस में भी ग्राप देखेंगे कि हमारे प्रधान मंत्री जी नौन वाएलेंस की नीति पर मजबूती से जमे हुए हैं श्रौर हमारे प्रधान मंत्री जी श्राप के साथ कितने नौन वाएलंट हैं। अ्रगर चीन झ्रौर हूस में इस तरह के लोग होते तो वहां पर उन को गोली से उड़ा दिया गया होगा । इस में भी ग्राप को गांधी जी को श्रहिंसा का प्रभाव देखने को मिलेगा । श्रब इसी सदन में हम लोग ३७४ के लगभग हैं तब भी हम झ्रौर हमारे प्रधान मंत्री जी कितने नौन वाएलंट हैं ग्रौर पूर्ण रूप से सत्य ग्रौर श्रहिसा का वर्ताव ग्राप के साथ करते है .

उपाधंक्ष नहोनय: मेरे साथ तो मानंनीय सदस्य बर्ताव का जिक्र नहीं कर रहे हैं ?

श्री विभूंत मित्र: उपाघ्यक्ष महोदय, जी श्राप का जिक्र में कतई नहीं कर रहा हूं। श्राप के साथ तो एकदम हमारा श्रादर-निष्ठा भ्रौर सत्य च्राहसा का बर्त्ताव है । मे तो यह बर्ताव की बात अ्रपने विरोधी सदस्यों के लिए कह रहा था। उन को तो हिन्दुस्तान का प्रौर कांग्रेस के इतिहास का पता नहीं है कि
[श्री विभूति मिश्र]
कांग्रेस ने भारत की स्वाधीनता के लिये कैसी कैसी लड़ाइयां लड़ीं ग्रोर यातनायें झेलीं । श्रलबत्ता कुछ भाई हैं जिन को कि इस बारे में पता है जसेकि कृपलानी जी । श्रब वे हमारे श्रपने घर के ग्रादमी रहे हैं जोकि श्रभाग्यवश श्राजकल हम से बिध्ड़ गये हैं उन को कांग्रेस का इतिहास भली भांति मालूम है । लेकिन कुछ अ्रादमी ऐसे हैं जिन को कि इस के बारे में पता भी नहीं है ।

ग्रब उपाध्यक्ष महोदय, मै श्रपनी सरकार से एक दो वातें निवंदन करना चाहता हैं । पहली बात तो शुगरकेन इण्डस्ट्री की है । ग्रगर झ्रौर किसी इण्डड्री के कारखाने में हड़ताल हो जाये तो इतना ज्यादा नुकसान नहीं होता है । लेकिन अ्रगर शुगरकेन की फैक्टरी में हड़ताल हो जाय तो उसमें शुगरकेन ग्रोम्रसं का बड़ा नुक्कसान होता है। यह शुगरकेन इतना कच्चा सौद्रा है कि ग्रगर गन्ना मिल में हड़ताल हो जाये तो किपान तत्राह हो जाता है । ग्रभी हमारे क्षेत्र में हरिनगर शुगर मिल में एक हड़ताल हुई थी, वैसे मिल तो चल रही है लेकिन मजदूर ग्रोर मालिकों का मामला श्रभी तक तय नहीं हुग्रा है । मैं प्रार्थना कहूंगा कि सरकार को विशेष कर इस शुगरकेन व्यवसाय के बारे में कौटेन की तरह से -खास तौर मे कोई ऐसा कदम उठाना चाहिए ताकि गन्ना मिलों में हड़ताल न हो । लोहे के कारखानों की बात जुदा है लेकिन यह शुगर केन का बड़ा कच्चे सौदे वाला ब्यापार है जो ग्रोर एक रोज की देर हो जाय तो शुगर केन का मामला ऐसा है कि लोग श्रौर उसकी जीव जन्तु खा जायेंगे श्रौर उसमें किसान को बड़ा नुकसान होता है घ्रौर हमारे प्रोडक्शान को नुकसान पहुंचता है । ग्रभी प्रश्नोतर काल में सुना था कि $y$ लाख टन हम बाहर भेंजेंगे । हम कहते हैं कि हिन्दुस्तान का किसान जिन चीजों को पैदा करता है उनकी

कीमत जो कारखानों से चीजें पैदा होती हैं उनके साथ जोड़ी जाय । इसमें कंज्यूमसं की भी रक्षा को जेंये । मैं चाहता हुं कि कंज्यूमसं का भी र्याल किया जाये । जो फैंटरी गुड्स हैं उनका भी र्याल किया जाय श्रौर जो चीजें किस न पैदा करता र उनका भी रुयाल किया. जाय । जब तक ग्राप इसका खयाल नहीं करेंगे किसानों को बड़ा घटटा रहने वाला है । हमारी सरकार ने ह२ करोड़ का गल्ला बाहर से मंगाया । उसका नतीजा हुग्रा कि हिन्दुस्तान में जो गल्ला या उसके दाम गिर गये ग्रौर किसानों को घाटा हुग्रा ।

में समझता हूं कि इस सदन में करीब 5y फोसदी सदस्य किसानों के वोट पर चुन कर ग्राये होंगे बाकी $q y$ फीसदी ऐसे होंगे जो कि शहर वालों के वोटों से चुन कर श्राये होंगे । लेकिन ग्राज उन किसानों की हालत देखिए कि कैसी शोचनीय है । यह फैक्टरी वाले बहुत पंसा खींच ले जाते हैं मार ले जाते हैं ग्रौर किसानों को बहुत कम मुनाफा मिलता है। ग्राज तो जूट के दाम बहुत ज्यादा बढ़ गये हैं। इसके लिए मैं शास्त्री जी को धन्यवाद देता हूं लेकिन एक मन जूट में जितने बोरे बनते हैं उतने बोरों की कीमत लगाई जाये तो उसके मुकाबले में किसान को एक मन जूट के दाम बहुत कम मिलते हैं ग्रौर हम देखते हैं कि फैक्टरी ग्रोनसं को जूट की प्राइस बढ़ने से किसानों की श्रपेक्षा बहुत ज्यादा मुनाफा होता है । मैं श्रपनी सरकार से प्रार्यना करना चाहता हूं कि एक इंटंगेरे्ड प्राइस पालिसी होनी चाहिये, प्राइस बोर्ड नहीं क्योंकि प्राइस बोर्ड में तो एक चीज के दाम रक्बेंगे । कंज्यूमसं का रुयाल करते हुए, फैक्टरी गुड्स जो पैदा होते हैं उनका र्याल करते हुए, जो चीजें पैदा होती हैं उनका खयाल करते हुए ग्रौर किसान का र्याल करते हुए कि उसका कैसा स्टंण्डर्ड श्राफ लिविंग होना चाहिये उसका रुयाल रखते हुए एक इंटेगरेट्रेड प्राइस

बोर्डं होना चाहिये जो सब को जोड़ कर ले कर ले चलें श्रोर ऐसा करना बहुत जरूरी है। मैंने भावनगर कांग्रेस में भी इसके बारे में क्रहा था ।

हमारे प्रधान मन्त्री जी ने कहा था कि कोग्रापरेटिन्स बनाइये । कोग्रापरेटिन्म बनाने के लिए में सचेष्ट हूं लेकिन हालत यह है कि उन्होंने कहा कि एक हजार की श्राबादी के ऊपर कोग्रापरेटिठ्स बननी चाहियें लेकिन ग्राज जितनी कोग्रापरेटिव्स हैं वह 8000 की पापुलेशन पर हैं श्रौर एक हजार की पापुलेशन पर कोग्रापरेटिब्स नहीं बनी हैं । $\gamma 000$ की ग्राबादी पर चल!ना मुरिकल होता हैं। 9000 पर बनने से ठीक हो जायगा । इसलिये मैं कहूंगा कि चूंकि हमारे प्रधान मन्त्री मह्दोन्य वाद-विवाद का जवाब देंगे, यह बेहतर हो कि श्रगर वह स्टेट गवर्नंमेंट को इसकी सूचना दें कि 2000 की श्राबादी पर कोग्रापरेटिव सोसाइटीज बनाई जायें ।

श्रब्र उपाध्यक्ष महोदय, एक बात का में ग्रौर श्रपनी सरकार से श्राग्रह करना चाहता हूं । हमारे हरिजन भाइयों को जो छात्रवृत्तियां दी जाती हैं उनमें हमें कोई ऐतराज नहीं है। बैकवर्ड क्लासेज को दी जाती हैं उनमें हमें कोई ऐतराज नहीं है । लेकिन मेरा कहना है कि उनके श्रलावा कुछ्ध श्रन्य जातियां भी हैं जिनमें कि बहुत गरीब विद्यार्थी रहते हैं श्रौर सरकार को उनको छात्रवृत्ति देनी चाहिए । ग्राप कहते हैं कि हम उनको मैरिट पर देंगे तो मैं श्रापसे पूछता हूं कि एक श्रोर तो एक सेठ का लड़का है जिसको कि पढ़ाने के वास्ते मास्टर लगा हुग्रा है श्रौर दूसरी तरफ उब गरीब का लड़का है जिसको कि खाने झ्रौर पहनने को कपड़ा नहीं है ग्रौर जो स्कूल में जाता है वह उस सेठ के लड़के के मुकाबले में मैरिट में कैसे श्रागे श्रा पायेगा ? उसकी मैरिट कैसे तेज होगी ? पहले तो हमारे यहां पर गुरकुल का रिवाज था जहां पर कि राजा ग्रौर रंक के लड़के एक साथ गुरू के चरणों में बैठ कर विद्या सीखते थे

ग्रोर वहां पर श्रलबत्ता दोनों को समान रूप से विद्या मिलती थीप्रोर उस हालत में मंरिट की बात सोचनी ठीक भी थी लेकिन श्राजकल की रिक्षा प्रणाली में तो वह सम्भव नहीं है प्रोर होगा यह कि उन गरीब लोगों के लड़के जिनको कि छाव्रवृत्ति नहीं देते हैं वे पीछे रह जायेंगे श्रोर एकदम बैकवर्ड कलास के हो जायेंगे । इसलिये मेरा खयाल है कि जंसे ग्राप हरिजन ग्रादि लोगों को बात्रवृत्ति देते हैं वैसे ही जो म्रोर जातियां हैं जो कि वास्तव में बहुत गरीब हैं उनके लड़कों को भी छात्वृृत्ति दें म्रौर उनके साथ भी श्राप न्याय करें ।

दूसरी बात यह है कि हमारे देश में विषमता बहुत ज्यादा है, डिस्पैरिटी बहुत ज्यादा है। एक शुगर फैंकटरी वाले ने मुझ से कहा कि श्राखिर साल में उस को क्या बचता है ? सिर्फ १४ लाख रु० बचता है । कुछ नहीं बचता है । ग्रब श्राप सोचिये कि जो काम करे, इतनी तरद्दुद उठाता है, उसका तो पेट नहीं भरता है, हलांकि वह शुगर केन पैदा करता है। मिल मालिक की फैंद्ट्री में कोई खूबी नहीं है, झ्रगर कोई खूबी है तो यही कि उसने रिजर्व बैंक से जैसा लिया, कुछ म्रौर लोगों से पैसा लिया म्रौर बैं कर कारखाना चलाने लगा। इसके श्रलावा श्रोर कोई बूबी नहीं। कारखाने की टक्नीकलोजी को जिसने पैदा किया, बूबी उसकी है न कि मिल मालिक की । मिल मालिक का काम केवल मैनेजमेंट करना है श्रोर फंन्ट्री चला देना है, फिर भी उनका इतना कायदा हो म्रौर जो झ्रादमी कारबाने को सामान देता है, उसका कोई फायदा नहीं । जो हमारे भाई एकानामिक्स पढ़े हुए हैं वे कहते हैं कि टैक्स लगाग्रो। लेकिन टैक्सेश़न की पालिसी फेल कर गई । इतने टैक्सेशेन के बावजूद श्राप के पास कित्तना पैसा जमा ठुम्रा है ? कहा है कि मिल मालिकों के पास सेविंग होना चाहिये ताकि भ्रागे

## [श्री विभूति मिश्र]

उेवलपमेंट हो। मैं यह भी मान लेता हूं कि यह व्यवस्था रहे, लेकिन जो सेठ हैं, जो ध्रनी हैं, जो सरकारी नौकर हैं, उनका ग्रौर जो गरीब श्रादमी हैं, उनका जीवन का मापदण्ड एक होना चाहिये । श्रगर वे लोग बीमार पड़ जायें, तो ग्राप उनको ग्रच्छी दवा दीजिये, दूध दीजिये, मक्खन दीजिये, लेकिन बीमार न हों तो सब के लिये एक सी चीज होनी चाहिये । जिस तरह से गांधी जी सर्वोदय श्रोर श्रन्तोदय की बात कहते थे उसी तरह से श्राप को करना चाहिये था, लेकिन श्राप सर्वोदय श्रोर ग्रन्तोदय के ग्राधार को नहीं मानते हों फल यह हो रहा है कि डिस्पैरिटी बढ़ती जाती है। इस विषमता के बढ़ने का जो नतीजा होगा वह मुल्क के लिये श्रच्छा नहीं होगा । मैं सरकार से कहना चाहता हू कि विषमता श्रागे न बढ़ाये । जो श्राप की टैक्सेशान वगैरह की नीति है उस सब के बावजूद श्रगर एक जगह माल जमा हो जाता है तो उससे एक तरफ श्रमीरो बढ़ती जाती है श्रौर दूसरी तरफ गरीबी बढ़ती जाती है । श्राज श्रमोरी ग्रंर् गरीबी के फर्क को मिटाने की जहुरत है ।

भं ग्राप से कहना चाहता हूं कि ग्राज जो हमारा राजतन्त्र चल रहा है दह खाली श्रंग्रेजी वालों का राजतन्त्र है । चाहे श्राप स्टेट्स को ले लें चाहे सेन्टर को ले लें, वहां. से यहां तक ग्रंग्रेजी जानने वाले ही या तो मिनिस्टर हैं या चीफ मिनिस्टर हैं या ग्रौर पदों पर हैं । मैं जानना चाहता हूं कि स्वराज्य की लड़ाई में उन्होंने कितना त्याग किया ? अ्रौर श्रगर यही समाजवाद है तो मैं बतलाना चाहता हूं कि जो हमारे बहुत से दूसरे लोग हैं, भले ही वे झ्रंग्रेजी न जानते हों लेकिन वे बहुत से ग्रंश्रेजी भाषा जानने वालों से ज्यादा होशियार हैं ंग्रौर राजतन्त्र को श्रच्छ्छा चलाने वाले हैं। मै नहीं कहता कि यहां पर हिन्दी ही हो, ग्रौर भाषाग्रों के जानने वाले भी बहुत योग्य लोग हैं । हमारे श्री कामराज

नाडार मद्रास के चीफ मिनिस्टर हैं, उनकी सरकार बहुत श्रच्छी चल रही है श्रौर उसकी प्रशांसा भी हुई है न कि प्रंग्रेजी जानने वालों की। मं नहीं जानता कि हमारे यहां अ्रंग्रेजी का इम्पीरियललिज्म कब तक चलता रहेगा । अंग्रेजी जानने वालों का यह इम्पीरियलिज्म जो है उसे खत्म होना चाहिये हमारे मौलाना साहब तो स्वर्गवासी हो गये, उन के बाद श्रब कोई ऐसा ग्रादमी नहीं है जो श्रपनी भाषा को जानते हुए ही सरकार का काम चलाये । श्राज यू॰ एन० ग्रो० में भी होता है कि विभिन्न भाषाग्रों का इस्तमाल होता है। वहां पर ग्राये प्रतिनिधि श्रपनी भाषात्रों में भाषण देते हैं श्रौर तुरन्न उनका द्र स्लेशन हो जाता है ।

उाध्यक्ष महोदय : श्रब ग्राप का समय समाप्त हो गया।

श्री किभूलि मिश्र : मैं ग्रर्ज करना चाहता हूं कि मुझे अ्राज लोकसभा का मेम्बर रहते दस वर्ष हो गये, लेकिन इन दस वर्षों में केवल इसी बार मुझे प्रेजिडट के ऐड्रेस पर बोलने का मौका मिला है, जबकि हमारे संविधान में लिखा है "ईक्तेशिटी, फैटननटी ग्रार जास्टस ।" यह सारी चीजें लिखी हुई हैं । लेकिन हमारे साथ क्या हुग्रा। संविधान में लिखा होने पर भी जस्टिस होगी, ईक्वलैटी होगी दस वर्षों में मुझे श्राज पहली बार प्रेजिडेंट ऐड्रेस पर बोलने का मौका मिला है । जो हमारे विरोधी दल के भाई हैं उन को ग्राप २० मिनट देते हैं लेकिन हम को बहुत कम देते हैं । मेम्बर तो सब बराबर हैं। उनका वोट डेढ़ नहीं गिना जायेगा, सब का एक ही वोट गिना जायेगा, लेकिन उन को ग्राप 20 मिनट देते हैं श्रौर हमें १४ मिनट देते हैं । सदस्यों में कोई फर्क नहीं है, सब को वोट एक ही है।

मैं एक बात 尹्रौर कहना चाहता हूं कि हमारीं सरकार जो है वह बराबर फारेन एक्सचेंज के चक्कर में है । मैं चाहता हूं कि

हमारे देश में जो सहूलियतें हैं, जो साघन हैं, उनको खर्च करने में पूरी ग्रास्टेरिटी का खयाल रक्खा जाय । हमारे देश में जितना सामान है उसको ठीक से इस्तममाल करने के बाद जो कमी हो उसी को पूरा करने के लिये हम बाहर से कर्ज लें । हम देख रहे हैं कि हमारी कर्ज खाने की प्रवृत्ति बढ़ती जाती है । जब एक ग्रादमी कर्ज खाने लगता है तो उसकी ग्रादत बिगड़ती जाती है । मैं इसके खिलाफ हूं कि बाहर से कर्ज लिया जाय वैसे न लिया जाय हम केवल श्रपनी ग्रावशयकता को देख कर ही कर्ज लें, सिर्फ कर्ज खाने के लिये बाहर से पैसा न लें। जितने हमारे साधन हों हम उन से ही काम लेने का प्रयत्न करें ।

श्री श्रर्जुन सिह भदोरिया : उपाघ्यक्ष महोदय, मैं दो दिन से लगातार शासक दल के लोगों के मुख से राष्ट्रपति के ग्रभिभाषण पर प्रशंसा के गीत सुनता चला श्रा रहा हूं। मैने भी प्रथम दिन राष्ट्रपति का श्रभिभाषण सुना, लेकिन निराशा के श्रलावा कोई दूसरी चीज मेरे पल्ले नहीं पड़ी। पूरे का पूरा श्रभिभाषण बिल्कुल निजींव, निष्प्राण ग्रीर निराशाजनक था। इस तरह के अ्रभिभाषण को कभी भी राष्ट्रपति के ग्रभिभाषण की संज्ञा नहीं दी जा सकती है ? जिस समय में राष्ट्रपति का श्रभिभापग सुन रहा था तो मैं यह फर्亠 नहीं कर पा रहा था कि मेरे कानों में जो शब्द ग्रा रहे थे वे किसीं व्यक्ति या मानव के बोल हैं या क्हीं मशीन से कोई धर्वनन निकल रही है । जिस भाषण के श्रन्दर देश की जनता की श्राकांक्षायें श्रौर उसकी ग्राशायें व्यक्त न हों, उसको कैसे श्रभिभाषण कहा जा सकता है। राष्ट्रपति का श्रभिभाषण तो वह हो सकता है जिस में किसी भी देश के उज्जवल भविष्य की श्राशा हो ।

बहुत सी बातें सीमा के सिलसिले में भी ही गई है, लेकिन एक बात भी स्पष्ट तौर से ही कहती गयी । झ्रगर उस पूरे के पूरे भाष्षण को बांटा जांय तो उस को तीन हिस्सों में

बांटा जा सकता है : पहला विदेशा नीति, दूसरा गृहन्नीति श्रौर तीसरा हिन्दुस्तान में झ्राने वाले विदेशी मेहमानों की मेहमान नवाजी, उन पर होने वाला खर्चं श्रौर उन का स्वागत घ्रौर सत्कार। ग्रगर मैं सब से पहले विदेगा नीति को लूं ग्रौर ग्रभी तक जो कुछ भी सरकांर ने किया है उस के कामों को लूं तो कहा जा सकता है कि पूरे का पूरा ग्रभिभाषण किसी भी श्रसफल सरकार की झ्रसफलताग्रों की दु:खभरी कहानी है श्रौर ग्रपनी सीमाश्रों पर होने वाली हलचलों के बारे में कहा गया है कि वह चीन की दुराग्रह नोंति है । मैं ग्राप के द्वारा सरकार से निवेदन करना चाहता हूं कि ग्राज भी हिन्दुस्तान की सीमाश्रों पर चीनी श्रजगर छुफकार रहा है, उस चीनी भ्रजगर ने लम्बी सांसें खींच कर हमारे मुल्क $\uparrow १ ३, 000$ वर्ग मील धरती को निगल लिया है या उस पर कब्जा कर लिया है। सरकार कहती है कि मौका पड़ेगा तो तलवार उठायेगा। हमारे मिश्र जी कहते हैं कि उन्होंने झ्रंत्रेंज हुकूमत से जबर्दंसत लड़ाई लड़ी है । लेकिन मैं उस को बतलाना चाहता हूं कि उस लड़ाई में जितना हिस्सा उन्होंने लिया है, उस से ग्रधिक हिस्सा विरोधी दल में बंठने वालों ने किया है । श्रगर ग्राप को किसी समय दस वर्ष की सजा हुई थी तो मैं बतलाना चाहता हूं कि मुझे भी सन् $९ ९ ४ 7$ में ८२ सालों की सजा हुई थो। इसलिये यह उन्हीं के लिये कोई गर्व की बात नहीं है । मुल्क सब का है । भले ही कुछ लोग मुस्लक की ग्राजादी की लड़ाई में अ्रभी तक हिस्सेदार न रहे हों, लेकिन हम यह कंसे कह सकते हैं कि ग्रागे ग्राने वाली लड़ाई में भी वे हिस्सेदार नहीं हो सकते हैं। अ्रगर मुल्क को बचाना है तो सारे मुल्क को साथ ले कर चलना होगा लोगों की तरफ उंगली उठi कर किमी मुल्क को श्रागे नहीं बढ़ाया जा सकता है ।

मं श्रापको बताना चाहता हूं कि वह लोग जिन्होंने सारी जिन्दंगी श्रंग्रेजी राज की जड़ों में हिन्दुस्तान के गरीबों का खून दिया वही लोग श्राज श्रापके साथ शामिल

## [श्री भर्ष्षुन संस हदोरिया]

हैं, हमारे साथ नहीं हैं । इन्हीं लोगों ने श्रंग्रेजी फोजों में हिन्दुस्तान के गरीबों को जरमनी ग्रौर जापान के मोर्चों पर भिजवाया। जूझ्नने वाले गरीबों के बेटे थे, जिन्होंने दुइमनों की गरम गोलियों को श्रपनी छाती के खून से ठंडा किया, लेकिन कौन उनको पूद्छता है ? जिन्होंने सन् $q \square$ ३७ की ग्राजादी की लड़ाई में श्रंग्रेज का साथ दिया वह श्राज ग्रापकी बगल में बैंे हैं। श्राज श्राप उनको बड़ी बड़ी पेंशनें दे रहे हैं प्रोर उनको इस प्रकार उनकी गद्दारी का इनाम दे रहे हैं । म्रौर इस तरफ वह लोग बंठे हैं जिन्होंने सारी जिन्दगी घंयेगें से लड़ाई लड़ी, उनकी तर फ श्राप इशारा करते हैं। मैं चाहता हूं कि इस तरह की बहस यहां इस सदन में श्रब न हो । इससे बदमगजी बढ़ती है, इससे प्रेम श्रौर मुहबबत की गंगा नहीं बह सकती । मै ग्रापको बताना चाहता हूं कि जब मौका श्राएगा चीनी पलटनों को हिन्दुस्तान से धक्का तेकर बाहर निकालने का, तो हमी लोग होंगे जो ग्रपने हाथ से चमचमाती शमझीर लेकर, जिस तरह से हमने ब्रिटिशा शाहनशाहियत का मुकाबला किया, उसी तरह से इ्न चीनी पलटनों को हिन्दुस्तान से निकाल कर रहेंगे ।

सज्जनो-

एक माननीय सदस्य : झ्रभी चुनाव बहुत दूर हैं, एक साल दूर हैं ।

भी श्रर्जुंन सिह भदोरिया : उपाध्यक्ष महोदय, इस सदन के श्रन्दर श्रनेकों दल श्रोर श्रनेकों पार्टियां हैं । मैंने यह श्रनुमान किया था कि हिन्दुस्तान की सीमाश्रों पर हमला होने के बाद हिन्दुस्तान की कम्युनिस्ट पार्टी कुछ श्रपनी नींति को बदलेगी, उनके मन में भी श्रपनी भारत माता की मुहब्बत का जज्बा उठेगा । लेकिन मुझे कामरेड डांगे

की स्पीच को सुन कर गम्भीर निराशा हुई । लेकिन उससे भी अ्रधिक निराशा मुझे उन लोगों से हुई जो हमेशा श्रखंड भारत का नारा लगाते हैं श्रोर जिनके नेता खंडित भारत के भागीदार रहे हैं। झ्राज वही दिया बाली पार्टी जन संघ. श्रौर उसके नेता श्री श्रटल बिहारी वाजपेयी भी कांग्रेस के कूंड में कूंड करके उनकी हां में हां मिला रहे हैं। वह धर्म की बात करते हैं श्रौर हिन्दुस्तान की तहजीब की बात करते हैं । में उनसे पूछता हूं कि ग्राज वह किस तरह खामोश हैं ? जो स्थान हमारे घमं का हमारी सम्यता श्रीर संस्कृति का केन्द्र था, जहां पर शिव ने तपास्या की, जहां पर पार्वुती ने श्रराधना की, जिस मानसरोवर में श्रोर जिन हिमालय की पहाड़ों अ्रौर चोटियों पर हिन्दुस्तान के कषयों श्रौर मुनियों ने श्रपने लिये नहीं देश के लिये भी नहीं बल्कि समस्त मानवता के लिये उसाधना की, श्राज वह कैलाश हमारे हाथों से निकल गया है इसी कांग्रेस सरकार की नीति से जो कि मानती है कि यही हमारी मैकमोहन रेखा है। लेकिन जहां तक सोशलिस्ट पार्टी का सवाल है, मैं ग्राप के द्वारा इस सरकार को बताना चाहता हूं कि श्रगर तिब्बत को श्राजाद किया जाय श्रोर तिब्बत को बफर स्टेट के रुप में माना जाये, तब तो हम लोग इस मैकमोहन लाइन को श्रपनी सीमा रेखा स्वीकार कर सकते हैं, लेकिन श्रगर तिब्बत र्चान के हायों में रहता है तो यह मैकमोह्न रेखा हमारे देशा की सीमा रेखा नहीं हो सकती । उस दशा में श्रगर हमारे देशा की चीन के साथ कोई भी सीमा रेखा हो सकती है तो वह उत्तर पूरं वाहिनी ब्रहमपुत्र नदी ही हो सकती है। मानसरोवर के ऊपर का हिससा चीन का हो श्रौर मानसरोवर
के नीचे का हिस्सा हिन्दुस्तान का हिस्सा माना
जाय। श्रगर तिब्बत को स्वतन्त्र किया जाय तब

तो मेकमाहन रेखा हमारे देश की सीमा रेखा干्वीकार की जा सकती है लेकिन श्रगर तिब्बत चीन के कब्जे में रहेगा तो फिर यह मैकमोहन रेखा हमारी सीमा रेखा नहीं हो सकती। उस दशा में तो हमारी सीमा रेखा उत्तर पूरं वाहिनी ब्रह्मपुत्र नदी है म्रोर वही हिन्दुस्तान की प्राकृतिक सीमा रेखा हो सकती है ।

ग्रभी कहा गया है कि एक मौका श्रायेगा तब हम चीनी पलटनों को निकालेंगे। लेकिन यह तभी होगा जब श्राने वाले दिनों में हिन्दुस्तान सबल श्रौर शान्ति प्रिय होगा श्रीर वह सबल श्रौर शान्तिप्रिय हिन्दुस्तान ही श्रपनी सीमा रेसा को स्थिर करेगा श्रोर वहां जा कर श्रपने राष्ट्र का झंडा गाड़ेगा ।

राष्ट्रप iि के ग्रभिभाषण में हिन्दुस्तान में श्राने बाले मेहमानों का जिक्र है जो कि विदेसों से हमारे देश में श्रायें। श्रगर उन के स्वागन सत्कार पर किये गये बर्च पर गोर किया जाये तो बड़ी विडम्बना होती है। इस के श्रतिरिक्त झ्राप देखें कि हमारे देश में लंका की प्रधान मंत्री श्रीमती बंडारनायके रूस के प्रषान मंत्री धी
 नासिर म्मौर इसो तरह से दूसरे श्रनेक मेहमान श्राये श्रोर त्रिटेन की महारानी भी क्षायीं। लेकिन उस श्रभिभाषण को श्राप पढ़ें तो सब से पहले ब्रिटेन की महारानी का नाम श्राता है। श्रगर म्राप रेल का टिकट लेने जायें तो वहां पर क्यू लगता है घ्रोर जो पहले श्राता है उस को पहले टिकट दिया जाता है, लेकिन यहां पर पक्षापात बरता गया है । जो मेहमान महरानी से पहले श्राये थे उन का नाम बाद में लिखा गया है । श्रीमती बंडार नायक श्रोर करनल नासिर महारानी से दो चार महीने पहले श्राये थे, लेकिन महारानी का नाम सब से पहले लिखा गया। इस प्रकार कैसे दूसरे मुल्कों के साथ हिन्दुस्तान श्रपनी दोस्ती बढ़ायेगा, मुझे तो बड़ा ताज्जुब श्रोर श्रचरज होता है ।

एक माननीय सबस्य : महारानी एक लेठी हैं ।

भी भ्रर्जुन सिह भबोरिया : म्रोर भरगर श्राप लेडी की बात करते हैं तो श्रीमती मंडारनायके भी एक लेडी थीं, उनका नाम सबसे पहले ग्राना चाहिए था। लेकिन यहां लेडी का सवाल नहीं है । यहां सवाल है जार्ज पंजुम की पोती का जो कि हिन्दुस्तान में यह देखने ग्राई हैं कि यहां पर ग्रब ये गुलाम लोग किस प्रकार रहते हैं । इसीलिये श्रब उनका इतना श्ञानदार स्वागत सत्कार किया गया। सन् $\mathrm{P}_{\mathrm{F}} \mathrm{Y}$ के गदर के समय के दिल्ली के कोतवाल के पोते ने विलायत के बादशाह जाजं पंजुम की पोती का शानदार स्वागत किया आ्रौर उस पर हिन्दुस्तन का तीस करोड़ रुपया बर्च हो गया है या खरं होने जा रहा है। हमें यह देख कर निहायत झ्रफसोस होता है। इस साल जब हमारे देश में भयंकर बाढ़ ग्रायी तो देश में दस लाख मकान गिर गये और करोड़ों लोग बेधरबार मोर बेरोजगार हो गए । उन दस लाख मकानों के लिए सरकार ने दस लाख रुपये भी नहीं दिये लेकिन विलायत से श्राने वाली महारानी के स्वागत पर करोड़ों रुपया पानी की तरह बहाया जा रहा है। श्राज वे सारे के सारे गांव जहां से यह रुपया खिच खिच कर श्रा रहा है मरघट बनते चले जा रहे हैं ग्रीर इस नई दिल्ली को महारानी को दिखाने के लिए नई दुलहन की तरह सजाया गया है, म्रौर गरीब बच्चों की नसों से खून निकाल कर यहां शानदार श्रोर घ्रासमान चूमने वाले बंगले रंगे गये । मैं सरकार को बताना चाहता हूं कि श्राज जो देहातों में मरघट की सी बामोशी है उसको वास्तव में मरघट की खामोशी न समझ्न लिया जाए। वहां एक बहुत बड़ा खतरा है । वह एक बहुत बड़ा ज्वालामुसी है जों अ्रगर धषका प्रौर फूट पड़ा तो सरकार तो जाएगी ही-- सरकारें तो श्रातो जाती रहती हें-लेकिन उर है कि कहीं उस ज्वालामुखी के कारण ह्मारी जम्हृरियत, हमारा जनतंत्र ही न चला जाए। श्रगर ऐसा हो गया तो हमने जो घंश्रेज से
[श्री अर्भरन सिंह मदोरिया]
लगातार ६० साल तक लड़ाई लड़ी ओ्रौर श्रपने मुल्क के लिए ग्राजादी हासिल की उसको सुरक्षा करने में हम सफल नहीं हो सकेंगे ।

> (कुछ झ्यावाजें)

यह बीच में क्या बकवास है । सुनो, सुनो, गम्भीरतापूर्वक सुनो । झ्रगर मुल्क को बचाना है

उपाध्यक्ष महोपय : मेम्बर साहब के भाषण से पहले भी कुछ ऐसा ही मालूम पड़ा था कि जैसे वह समझते हैं कि वह किसी पबिलक मीटिंग में भाषण दे रहे हैं । उन्होंने जो भी कहा है कि "यह क्या बकवास है" यह नामुनासिब है । यहां जब दूसरे लोग बोलते हैं तो माननीय सदस्य ही सब से ज्यादा इंटरप्इान करते हैं। ग्रगर कोई मेम्बर उनके भाषण में इंटरष्ड़न करता है तो उस के लिये यह कहना कि यह क्या बकबास है, निहायत नामुनामिब है । इस लिये इन घ्रल्फाज को वापस लीजिये ।

श्री श्रूजुन संह्ह भदौरिया : मैं विदड्रा करता हूं ।

राष्ट्रतति के ग्रभिभाषण के सफा ט वेराग्रफफ नम्बर ३४ में दिया गया है कि गत वर्ष कुल ६७ विध्रेयक पारित हुये तथा ग्रशिनियम बने। इसी तरह प्रत्येक वर्ष बिल पारित होते हैं ग्रौर कानून बनते हैं । पर इन कानूनों पर श्रमल कितना होता है जरा इस पर ध्यान दोजिये श्रौर संजीदगी तथा गम्भीरता से गार कीजिये ।

डाक वर्कर्स र्यूलेशान अफ एम्पलायमेंट ऐक्ट सन् $₹ ह y=$ में पार्लियामेंट ने पास किया था। उसी ऐक्ट के मातहत एक स्कीम भारत सरकार ने गजट की । उस स्कीम के ग्रनु-
 ज़हाजों पर काम करने वाले डाक मजदूरों को न्यूनतम वेतन (मिनीमम गारंटी) और हाजिरी भत्ता मिलता था । परन्तु ग्रब सन् १हYए के नवम्बर से कलकत्ता बन्दरगाह के मजदूरों को कानून के श्रनुसार जो न्यूनतम बेतन श्रौर हाजिरी भत्ता दिया जाता था, उस से श्रब उनको वंचित किया जा रहा है ।

इसी तरह श्राप देखें कि पैराग्राफ नम्बर २ह सफा नम्बर ६ पर लिखा है कि कामगर सम्बन्धों में सुधार हुग्रा है ग्रौर गैरहाजिरी के दिनों में काफी कमी हुई है। इसका सब से श्रच्छा सबूत यह है कि ग्रकेले कलकत्ता बन्दरगाह के चीपिंग श्रौर पेटिंग विभाग के पांच हजार मजदूर श्राज भी हड़ताल पर हैं श्रौर उनको हड़ताल करते हुये लगातार बीस दिन हो गये हैं ; लेकिन इस सरकार को श्रौर लेबर मिनिस्टर को इस वात की कोई भी चिन्ता नहीं है कि ये पांच हजार मजदूर किस तरह से जिन्दा हैं ग्रौर श्रभिभाषण में लिख़ा यह जा रहा है कि कामगर सम्त्रन्बों में सुवार हुग्रा है ग्रौर श्रनुशासन नियमावली के लागू करने का ग्रच्छा झ्रसर पड़ा है । इन पांच हजार गरीब मजदूरों की यह् मांग है कि उन सभी को बम्बई की भांति ही कलकत्ता डाक लेबर बोर्ड के मातहत काम ग्रौर वेतन मिलना चाहिये, तथा जो मध्यवर्ती या बीच के दलाल या मिडिलमैन जो सारा धन या मजदूर की मेहनत डकार जाते हैं वह समाप्त होना चाहिये । सरप्लस लेबर या सरप्लस वैल्यू (अ्रतिरिक्त श्रम ग्रौर ग्रतिरिक्त धन) जो कुछ ही बीच के लोगों के हाथ में चली जाती है वह बंद होनी चाहिये । वह बीच के हांथों में न जा कर मजदूरों को मिलनी चाहिये ।

केन्द्रीय कमंचारियों की गत हड़ताल के पूर्व रेलवे विभाग ने गजट किया था

कि ट्रेन एग्जामिनर ग्रर्थात् टो 0 एफ 0 ग्रार 0 का प्रारम्भिक वेतन 950 रुपया मासिक किया जायेगा । इसके साथ ही साथ हड़़ाल के दौरान में प्रतिदिन ग्राल इंडिया रेडियो भी चिल्ताता रहा कि गेलत्रे ट्रेन परोक्षकों को प्रतिमास $\uparrow 50$ रुनात दिया जायेगा, फिर भो वह हुड़ताल क्यों करने हैं ? परन्तु हड़ताल ममाप्त होने के पइत्रत् ग्रत्र इनको 250 रुये के ब्बजाय १८० ₹ंया हो दिया जा रहा है । यहु है इस सरकार को बोरगाम्रों की ईमानदारी़ श्रीर उसके प्रति बफादारी ।

सफा नम्त्रर $\gamma$ पैराग्राफ नम्बर १७ में विदेग़ी मेहनानों की मेहमान निवाजी ग्रौर उनके स्वागत सत्कार की काफी चर्चा है । इस मिन्नसिले में चैने श्रभी यह निवेदेन किया कि बाहर के मेहमानों पर जो कुउ भो खर्वा हो वह झ्रपनी जेत को देखकर होना च।हिगे । एक तरफ तो हम विदेशों से कर्ज लेते हैं ग्रीर दूसर्री तरफ विदेशों से गल्ला लेने हैं । ग्रत्र जो मुल्क विदेयों से गल्ला श्रौर कर्जा लेकर fंजदा रहे उस मुल्क की सरकार श्रगर इतनी लम्चो रकम मेहमानों पर खचं करे तो यह मुल्क किस तरीके मे जिदा रहेगा यह एक बहुत विचारणीय प्रशन है ?

पंराग्रफ नम्बर २६ अ्रौर सफा ६ पर बहुउद्देशीय नदी घाटी योजनाग्रों की बहुत चर्चा है । इन योजनाग्रों का ग्रर्थ है कि पानी का स्रोत बढ़े तथ। मुल्क में श्रधिक बिजली बनें परन्तु विडम्बना यह है कि युग युग की बनी हुई़ भागीरथी नदी जो भगीरथ प्रयत्नों से धरती पर उतरी, जिसे डलहौजी श्रौर डायर की भाषा में या फिर गला लंगोट भाषा में हुगली कहते हैं, उसमें २० बड़े बड़े जहाज बूबे पड़े हैं जिन पर कि दिन रात बालू जमती जाती है ग्रोर वह् जहाज पहाड़ का रूq घारण करते जाते हैं। उन को नष्ट करने के लिये सरकार के पास कोई योजना नहीं है। पहले उस नदी में १६००० टन एक जहाज माल सेकर चल्ता था ग्रोर उस भगीरथी की छती पर चढ़ करके कलकत्ता में जाकर

माल उतारा जाता था। ग्रत्र ह्रालत यह है कि जो जहाज $१ ६ ० 00$ टन बोझा लाद करके जाते थे श्रब वही जहाज निर्फ छ००० टन माल ही ले जा पाते हैं। रोज खत्रनें ग्राती हैं ग्रौर रोजाना सवालात पूछे जाते हैं लेकिन सरकार का इधर ध्यान नहीं जाता है।
16.33 hrs .
[Mr. Speaker in the Chair]
जबलपुर की घटना के सिलसिले में बहुत कुन्र कहां गया हैं यह किसी भो मुलक के लिए बहुत ही लज्जा की बात है। लेकिन सरकार ने क्या किया ? इस सन्जन्च में श्रगर नाँपुर टाईम्स श्रवजबार देखा जाय तो नागपुर टाइम्स ने लिखा है कि ३ तारीज से ल कर 5 तारीख तक कोई भी कांग्रेसी नेता ग्रोर कोई भी मिनिस्टर जबलपुर में नहीं पहूंचा

एक माननोव सदस्प : अंप करों नहीं पंढुँचे ?

श्री श्रर्जुन सिह भदोरिया : जी झ्रगर सोरालिस्टनेता पहुंचते तो उन्हीं के साय में उन को भी पकड़ा देते इप़लिचे वे नहीं गये । लेकिन जिम्मेदारी तो श्राप की है, तनख्वाहें लें ग्राप, मोटरों में बैंदें ग्राप, शानदार बंगलों में रहें श्राप, गृह मंत्री ग्रोर चीक मिनिस्टर्स बनें ग्राप लोग ग्रीर जायें वहां पर विरोधी दल के नेतi यह बू₹ रही ? जानर चाहिये था ग्राप को चूंकि श्राप की जिल्मेदारी है । श्राप हम से क्या कहते हैं । नागपुर टाइम्स ने जो श्रप्रलेख लिखा है उस से जा कर कहिए कि उस ने कितनी शर्रॉिदगी जाहिर की है कि इस तरीके की घटनाएं घटें घ्रोर यह सरकार खामोश रहे। लेकिन सरकार को कानपुर की घटना का तो तुरन्त ही पता चल गया था जब वहां पर क्त बहिन की प्रस्मत लूटी गयी थी। जब एक का विरोव किया गया था तो उस्त बडस मिनिस्टर्सं वह़ं पर हाजिर थे श्रौर पार्टी के
[भी स्रज्नुन संसह मदोरिया]
कार्यालय के श्रन्दर मौजूद थे। वहां पर होने वाले प्रदरंनी को दबाने के लिये पुलिस ने गोलियां चलाईं क्रोर वहां पर $q E$ लोग गोलियों के शिकार दुए। एक बहिन की इज्जत लुटे, उस पर पुलिस गोली चलाये श्रौर $? \varepsilon$ लोग मारे ज.यें लेकिन सरकार वहां पर कुछ करने के लिए तैयार नही है ।

यहां पर एक घटना घटी। में जानता हुं कि वह बहुत ही श्रपमानजनक घ:ना है लेकिन उस का यह बदला नहीं दिया जा सकता है कि हजारों लोगों के घरों को जला दिया जाय घ्रौर लाखों रुपने की सम्पत्ति जला दी जाय । एक जिले में नहीं लगातार तीन जिलों में यह घटनायें हुई श्रोर यह सरकार कुष्ध नहीं कर सकी है । ग्रब इस से श्रधिक शामं श्रोर लज्जा की बात मः्यप्रदेश सरकार के लिए दूसरी क्या हो सकती है ?

इस के साय साय जरा सरकार के श्रादेशों के ऊर गौर किभिए जाय । सन् शeपद में उत्तर प्रदेश के लिए खंडसारी के बनाने के लिए जिने में केन्द्र द्वारा जो श्रादेश दी पंजाब शुगरकेन ग्राडर १\&४ह जारी किया गया वह ग्रादेश ही ग्रैध सावित हुम्रा श्रौर कमेटी श्रौक सुबौड़नेट लेजिसलेगन ने २३ दिसम्बर मत् $१ ₹ ६ ०$ को पहृ कहा है :-
"Since the order has been rescinded, the Committee do not consider it necessary to pursue the matter further. However, the Committee hope that an 'order' of this nature will not be repeated in the future."

इस तरीके के ग्रादेश दिये जाते हैं जोकि भागे चल कर सभी गलत साबित होते हैं।

मै श्रीमान्, एक मिनट ग्रौर ले कर योड़ी सी रोशनी बनारस विशवविद्यालय के विषय में डालना चाहता हूं। सन् $१ \subset ? ६$ में पूज्य पंडित मदन मोहन मालनीय ने ख्वर्गीय पंडित मोतीलाल नेहर घ्रौर सप्रू साहब की

सहायता से विश्वविद्यालय की एक कमेटरी बनाई ग्रौर एक कोर्टं बनाया जिसको कि कुछ समय के बाद लार्ड हाfडग ने सन् $१ \subset ? ६$ में हूबहू उस को उसी तरीके से पास किया । मन् $१ € ? ६$ से ले कर बराबर राष्ट्रीय झ्र,न्दोलन के दिनों में वहां पर विद्यााययों ने काम किया, शिक्ष कों ने काम किया लेकिन केन्द्र ने कमी हस्तक्षेप नहीं किया
Mr. Speaker: Already, the hom. Member has taken 22 or 23 minutes. A number of other hon. Member are waiting.

Shri Bhadauria: Only one minute more.

Mr. Speaker: But he is going into the whole bistory.

भी भदोरिया : श्रीमन्, नई हिस्ट्री को बतलाने के लिए पुरानी हिस्ट्री को भी बतलाना जल्री है ।

मैं श्राप मे यह निवेदन कर रहा था कि सन् १८४२ के तूफानी दिनों में भी ग्रंत्रेजों ने कमी श्रपनी पुलिस युनिवासटी एरिया के भ्रन्रर नहीं भे जी लेकिन भ्राज हम देब रहे हैं कि लखनऊ विए्वविद्यालय, बनारस विश्वविद्यालय पी० ग्रो० सी० के मैंसमं बने हए हैं। बह़ां पर बनारम विखविय्यालय में १० श्रध्यापक निकाले गये । पहने हार्ई कोटं में श्रोर किर उस के बाद सुप्रीम कोर्ट में उस के खिलफ मुकदमा चायर किया गय। । सुप्रीम कोर्ट ने जो ग्रपनी हूललग दी है उँ रून रग में से में कुज्य प्रंश यहां पर पढ़ देना चाहनन हैं।
> "The words do not give a discretion to take action outside the Statute. We are, therefore, of the opinion that the impugned Resolutions were ultra vires and should be quashed. In the results the appeals are allowed."

लेकिन सुप्रीम कोटं के उस जजमेंट के बावजूद भी जो ?० श्रह्ञापक निकाले गये घ्रोर

जोकि गैरकानूनी तरीके पर निकाले गये थे, सुग्रीम कोर्ट ने उस को गैर कानूनी बताया लेकिन हम देखते हैं कि ग्राज उन दस ग्रघ्यापकों की जगह दर नये श्रव्यापक नियुक्त किये जाने वाले हैं। में श्रीमान्, श्राप के द्वारा इस सरकार से ग्रौर हिन्दुस्तन के प्रबान मंत्री महोद $\tau$ से खास्र तींर से यह निवेदन करना चाहता हूं कि झ्रगर सुत्रीम कोर्ट का अ्रनादर होगा तो फिर यह मुल्क कहां जायगा ? यह एक बहुत ही गम्भीर प्रशन ग्राज सरकार के सामने मौजूद है श्रौर हिन्दुस्तान की लोकसभा के सामने अस्थित है। इन शब्दों के साथ मैं श्रच्यक्ष महोदय को धन्यवाद देते हुए श्रपना स्यान ग्रहण करता हूं ग्रौर मुझे यह कहते हुए बड़ी खुझी हो रही है कि यह पहला मोका है जब श्रध्यक्ष महोदय की सदारत में मुझ को बोलने का मौका मिला ।

## श्रध्गक्ष महोदय : हमेशा भिलेगा ।

Shrimati Mafida Ahmed (Jorhat): Mr. Speaker, Sir, I take this opportunity to welcome the President's Address which was a realistic appraisal of the events and achievements of the past year and an illustrative document of the Government's policies and programmes for the ensuing year. The hon. President's timely call to the Members of Parliament to work for national reconstruction and world peace is doubly welcome.

It is really unfortunate that the hon. President had to refer first in his Address to the Chinese aggression and incursions in our territory as he had to mention last year, though in the meantime the two Prime Ministers of the two great countries met, exchanged volumes of notes and held official talks for a peaceful settlement.

Since several hon. Members have referred to the talks between the Indian and Chinese officials on the border issue, I do not wish to say much except that I greatly admire the patience, perseverance and patriotic fervour with which the officials of the External Affairs Ministry conducted
the talks with the Chinese officials. No doubt they rose to the high responsibility entrusted to them by the country.

To speak a few words on the SinoIndian relations, I would like to begin by saying that we have been hearing of military movements, establishment of garrisons, collectionss of rations and other things just across the IndoTibetan border. It is anybody's guess what is the purpose of these prepara-tions-a military offensive or just fortifications along the border. As the winter is receding and spring is coming, we shall know which way the Chinese wind is blowing, whether Panchsheel has a chance to live or the theory of inevitability of war has taken a practical shape in China. No doubt the Sino-Indian question is disturbing the mind of every Indian.

The President has given firm indication in his address that the Government of India is alive to the defensive preparedness of the country, while her traditional policy of peace will be more supreme. The President also expressed hope for a satisfactory settlement at an early date. I am also confident that since our case is just, our approach is honest, we shall have the desired result soon. Only, we have to be firm and patient. Our Prime Minister has made it clear in the Rajya Sabha yesterday that so far as India was concerned there was no dispute at all; because we have no doubt in our mind about our position in the matter, since the territory is ours and we have known it is ours. It was also hearten'ng to hear from our Prime Minister that the border question with China would be settled when they vacate the Indian territory occupied by them. The determination and sincerity with which our Government, and specially our Prime Minister, is pursuing the border issue deserves support from all shades of opinion in the country. if $\dot{w}_{e}$ stand united and have faith in our Prime Minister's mature judgment, it might make the Chinese adopt the best course to practise Panchsheel in action

# Address by the 

$12.4^{8}$
[Shrimati Mafida Ahmed]
and live territorially contented with Ind a as a friendly neighbour. But at the same time I would venture to urge upon the Government to be alert to the changing tactics of Peking who is well trained in all the arts of communist strategy. The map attached to the Sino-Burmese treaty, the offer to Sikkin, Bhutan and Pakistan to negotiate for demarcation of boundaries are pointers of Peking's policy. So I hope our Government will engage all their attention to be prepared militarily for any attempt of territorial aggression on the part of China. Moreover the subversive elements of the country must be rooted out.

Sir, the House has discussed much absut Congo; so I will not dilate on that point. Only, I want to say that the present unhappy situation in Congo sometime led me to think whether the cause of the Congolese leaders-mutual jealousies and struggle to gain power-is the easy way they got irdependence, or for political freedom they have not paid the price like other political leaders of Africa! If they had done so, surely they would have known the high moral standards which political leaders have to adopt when a country becomes free

The situation in Congo is really very explosive. it is difficult for any one to say what the next few weeks might bring. But it is a happy trend that the U.N. is thinking of a firm action in Congo. It is important to save the lives of thousands of common Congolese. It would be the prime respons bility of the U.N. to create normal conditions in which a legal Government can be set up. I do not want to express any opinion on the wisdom or otherwise of th? direct interest which big powers are taking in Congo. But I want to make it clear that if any country wants the U.N. to take firm action, it should give moral support to the U.N. SecretaryGeneral, because he cannot be asked to act flrmly on the one hand and sdenounced by the other.

But at the same time I wonder whether it is entirely the responsibility of the big puwers, the neutral countries and the United Nations to advise the Congolese leaders. Should not the African leaders speak to their brethren in Congo and use their moral force to step them in behaving in an uncivilised and brutal manner?

In his address the hon. President referred to the continued colonial rule in Goa and said that the Gjvernment of india stood committed to its peaceful liberation. It is true that the people of India and Goa feel very strongly about the colonial rule in Goa, when the mainland has been enjoying political freedom for the last thirteen and a half years. When India gained her political freedom by patient nonviolent struggle, she cannot think of a different method of getting the Portuguese out of Goa excedt by peaceful means. I believe that justice may be delayed, but it cannot be denied to the Goans who have been aspiring along with their brethren in the mainland of India. I extend full sympathy $\ddagger$ the people of Goa who have not yielded before the foreigner and are determined to fight out until their territory merges with india.

Next, the President referred to the persistent violation of human rights by the Government of South Africa where a sizeable population of Indian origin are being victimised. In this respect I want to say that a policy of racial discrimination and membership of the Commonwealth are contradictory things. The Commonwealth is a multi-racial union, and for one of its members to practise the cult of racial supremacy is an affront to the rest of the members I hope that in the forthcoming Commonwealth Prime Ministers' Conference our Prime Minister would take a stronger line. If the Government of South Africa would not mend their ways, the State should be ordered out of the community of free and civilised nations.

> Sir, about our relations with Pakis- $\tan$ I have a few observations to make.

President Ayub Khan has been telling the world that his Government is determined to have friendly relations with India. Only a year back he proposed a Defence Pact with India; he wanted settlement on Kashmir; and he wanted closer relations between the people of India and Pakis$\tan$.

One must appreciate a little change of poltical cumate which has come about in Pakıstan since President Ayub Khan has taken over power in that couniry. Last year both the countries signed the Canal Waters Agreement which brought to a close a long standing and irritating problem. The Government and the people of Pakistan should realise that in the settlement of financial terms India has been sympathetic towards them at some cost to her own industrial needs. This was India's gesture towards having friendly relations with Pakistan. India has further given proof of her good intentions towards Pakistan by taking all the legal and constitutional steps to implement the Nehru Noon Agreement. The sincerity with which Incia has sought to implement this agreement shows the sanctity our Prime Minister attaches to international agreements.

But what Pakistan has been doing? I am surprised at the peculiar way of Fakisian showing friendship for India -President Ayub Khan's great concern for the minorities, particularly the Muslims in India. If, as he said in Dacca last week, politically the minorities have been neutralised and tconomically finished, I do not know how scores of Muslims, Christians and Sikhs have found places in legislatures, judiciary, executive and diplomatic services and how I, a Mus$\lim$ women, have been elected by a joint electorate to the country's highest legislature? I am extremely sorry that President Ayub Khan knows so little about the happy circumstances of all minorities in this country.

Coming to the home front, I have to say something about the set-up of
the Nagaland. The President referred to the new sei-up of Nagaland within the Indian Union. I wished that a reference had been made there about the four Indian airman who are still rotting in some jungle hideouts as captives of the hostiles. The Government of India should make it clear to the new administrative setup that the main task of them should be to get released all those fou jawans and to explore the possibilitiea to restore peace and normalcy in that area.

On the 18th February, the interim body had been inaugurated and a fiveman Executive Council from the elected representatives of various tribes has been formed. It is difficult for anyboy to prophecy at this stage whether the Governmnt of India has taken a right decision in conceding the demand of the Naga People's Convention. Reasonable douts have been expressed that the decision may lead to further disintegration of the country. No doubt, it is an extremely generous gesture on the part of the Government of India. And, I wish that the leaders of the Naga people will also rise to their new responsibilities shall endeavour to reciprocate the generous sentiments of the Government of India.

I want to say one thing more in this respect, that vigilance and stern measures are still necessary in that area. It is evident that the rebe.s are still active and more active than before. The hostiles, however small in number they may be, should be paralysed by firm measures. Whatever the Government policy may be, it must take due cognizance of the crucial fact that the area is one where there is very possibility of influences other than the Phizoites.

One more point and I shall conclude. I have something to say about the census which is currently being taken in the country. The census is an event of great importance, because it would provide the background for the future policies and programmes of
[Shrimati Mafida Ahmed] the Government. I'ne Census Commissioner and the census enumerators have a big responsibility on their shoulders. if any miscalcuiations are made, they would misdirect the Government and the nation. Since the matter is so imporiant, the census enumerators should have been paid more than an honorarium of Rs. 10. I say this subject to correction. They are to work for three weeks and they have to go about long distances to cover the vast areas. This requires them to use buses, cycles and other transport facilities. Moreover, they are expected to be extra cautious in filling the questionnaire. Surely Rs. 10 is not enough incentive for such a responsible work. But I have no doubt that the country would greatly benefit from the census report of 1961. Lastly, Sir, I thank you for giving me this opportunity to speak these few words.

Shri Viswanatha Redidy (Rajampet): Mr. Speaker, for us on this side of the House it is a matter of happiness and gratification to see that in an election year on a general debate like this members of the opposition have not been able to be very critical of the Government. I do not say this to give a cue to the hon. Members of the opposition to start off at a tangent now but I say this in order to endorse the opinion expressed even by a great opponent of the governmental policies like Shri Dange when he said that the direction in which the policies of the Government of India are being carried on now, both in international affairs as well as in internal affairs, is in a right direction. With a little embellishments of the policies here and there, he was of the opinion, we would reach our goal. So also was the opinion expressed by Shri Asoka Mehta yesterday. The speeches made by both these leaders, with a little alterations, could very well have been made by any hon. Member on this side. Therefore, I am really very proud of the admission that even veteran opponents of the governmen-
tal policies have been forced to make in respect of the policies that are pursued by the Government of India. No doubt, there are certain voices expressed by the opposition which were rather critical, but these voices have been dismissed by Shri Asoka Mehta himself as representing the ideas of the 19th century political ideology plus the fading flame of feudalism. These voices cannot have much influence in the country and, therefore, need not be taken very seriously.

The shadow of the border problem that this country is faced with has been expressed in poweriul terms and adequately by several hon. Members. I would not luke to embark on a alscussion on that subject at the moment but I wound like to urge as passionatery as I possibly can with regard to one matter which is agitating the munds of all enlightened and thinking persons in this country today, and that matter is the anxiety with regard to national discipline. Our Prime Minister has told us very often that sacrifices and burdens have to be borne by this country with calmness and determination not only during the darkest of our days but, if necessary, during the period of reconstruction. That is the advice which the Prime Minister has given us quite often. Now, there are others who have expressed the opinion that we are still not a nation.

Yesterday, both Shri Asoka Mehta and Shri Dange were referring to our citizens not being able to look up to higher values and their frittering away their energies in petty squabbles and they said that the disintegration of the country is slowly taking place. Now, all these voices have been expressed by several people, several thinkers and writers and they have been devoting a good deal of time and energy on this question. During the days of the freedom struggle, as all of us know, the nation was electrified into an effort which can be describeas brotherhood.

## 17 hrs.

But today somehow something is lacking in this country. Our people are not electrified in the same way with regard to the reconstruction of the country. No doubt, reconstruction of a country might be a prosaic thing, but unless our leadership is able to inspire the country to that brotherhood on the basis of the reconstruction of the country there is not much hope, I suppose, for rapid progress in this country. Every single citizen of the country must be made to sacrifice whatever he can.

Mr. Speaker: He can continue tomorrow.

The House now stands adjourned to meet again at 11 o'clock tomorrow.

### 17.01 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, the 22nd February, 1961/Phalguna 3, 1882 (Saka)


[^0]:    ${ }^{*}$ Published in the Gazette of India Extraordinary Part II-Section 2, dated 21-2-61.

[^1]:    "Prime Minister Nehru's statement on Jabalpur disturbances does not differ from what people may have expected of him. He denounced the heinous crime against the girl, and said that events that had taken place later indicated that "ourhealth is not good" '.

[^2]:    "He drew a parallel between the murder of Mr . Patrice

[^3]:    An Hon. Member: A country whose areas have been occupled?
    1939 (Ai) LSD-8.

